THE PAYMENT OF BONUS (AMEND-MENT) BILL, 1969

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): I beg to move:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965."

The question was put and the motion was adopted.

SHRI JAISUKHI AL HATHI: I introduce the Bill.

THE ARMED FORCES (SPECIAL POW-ERS) CONTINUANCE BILL, 1969

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL **AFFAIRS** (SHRI SURENDRA PAL SINGH): 1 beg to move:

"That leave be granted to introduce a Bill to continue the Armed (Special Powers) Regulation, 1958, for a further period."

The question was put and the motion was adopted.

SHRI SURENDRA PAL SINGH: introduce the Bill.

MOTION OF THANKS ON THE PRE-SIDENTS ADDRESS-contd.

THE VICE-CHAIRMAN (SHRI D. THENGARI) [in the Chair]

SHRI P. C. MITRA (Bihar): Sir. I rise to support the motion moved by my friend Shri R. T. Parthasarathy expressing our gratitude and thanks to the President for his Address delivered before the Joint Sitting of the two Houses of Parliament. The President, in the course of his Address, has made an attempt to highlight fact that all-round economic recession in the country has yielded to gradual economic recovery in both agricultural and industrial sectors but from the few words that the President has been pleased to say on this issue, I find that our President does not visualise rapid recovery of our economic condition. Particularly he has not said a word as to how the Government to propose to meet the growing educated unemployment problem save and except a vague reference to a scheme for employment of qualified engineers in a self-employment programme. We are passing through very difficult times and if we do not take some major steps to relieve unemployment, then we cannot maintain peace in the country. The so-called manifestation of violence allround is the outcome of this growing unemployment among the educated sections of the country. We have introduced education on a mass scale as a result of which in all the classes it has given rise to educated unemployment. As a result, whenever there is even a small issue anywhere, then a large section of the people. even the younger generation also, indulge in an orgy of violence including lootings other day in the Shiv Sena agitation in Bombay it was reported that teenagers particularly of the middle classes also took part in the lootings. The situation is very serious and we must take effective measures for giving employment to a large number of people. In the face of growing unemployment there is insistence upon automation and in spite of objections from all sections including a section of the ruling party. I find that the Government is not giving any thought to this issue and is going on with the proposal to introduce automation in the various fields. When there is growing unemployment or underemployment, how this automation can be introduced, I fail to understand but some people think that all the wisdom is stored in few heads in the Government and they also think that whatever they think proper is best for the country and should be done and they do not make any attempt to convince even their partymen that it is good for the country. Therefore we think that second thought on this issue should also be given and the introduction of this automation in any more fields should altogether stopped so that the scope of employment cannot be reduced. The repeated remark that we are not going to retrench anybody is not going to convince anybody. It may be that you may not retrench the existing employees but scope for employment will be reduced and if it is not reduced, then why is machinery being brought? Therefore in my view the Government should seriously think of this issue and stop altogether the [Shri P. C. Mitra]

policy of introducing automation in any other field. I am happy that the Government have, after persistent demands from many quarters, agreed to set up an All-India Agriculture Commission but generally we give encouragement and make arrangement also for irrigation to such areas where irrigation is easily possible.

But we need to give some thought to the question of irrigation the lands in areas where there is a little difficulty because of the absence of irrigation sources. I mean the high lands in the Chotta Nagpur area in Bihar, Practically nothing has been done so far for irrigating the fields in that area. It is a fact that the land is not on an even level there, but the fertility of the soil there is much more than in many other lands, lands situated on an even level, and many types of crops, and vegetables and fruits can be produced in that area if some provided. irrigation facilities could be Though there are not many rivers in that area, subsoil water is there and we can have deep tubewells sunk to draw that water and by the pumping system carry that water to feed the fields needing irrigation facilities-there is no dearth of electricity in that area. So I request Government to particularly ask the proposed Agricultural Commission to go into this matter so that the areas that are not provided irrigation facilities on the ground that the lands there are situated at a higher level, not on an even level, may also be irrigated by feeding them with subsoil water.

The President, in his Address, has said regarding public sector industries, "Various decisions have been taken to delegate more powers to the management of these enterprises with the object of improving their efficiency and profitability."

I am really doubtful whether if we delegated more powers to these public sector undertakings, their efficiency or profitability would increase. Actually, they have enough powers even now, but they are not being put to use in the right manner. Among these public sector enterprises, particularly the Heavy Engineering Corporation has become a place where favouritism and nepotism have been going on without let or hindrance, and whenever the Chairman changes, the new Chairman brings in there

certain persons of his choice, brings certain favourites to work there under him and gives them high salaries, without the posts having been advertised and without taking into consideration the qualifications or anything of such incumbents given placement there. We expected much Mr. K. D. Malaviya, who had been Chairman there till recently. But he also followed the same procedure and, actually, he gave appointments to at least a dozen persons in the salary range of Rs. 1100-1600, or Rs. 1600-2000 in this manner, that is, without the posts having been advertised and without taking into consideration the qualifications of the persons given appointments by him. A friend of his. an M.P. in the other House, got his son secure a job in the H.E.C. in the scale of pay Rs. 1100-1600 through the offices of that Chairman, without any sort of advertisement or any such thing. Also an employee discharged from the TELCO got employed to a position carrying a salary of Rs. 2200 a month, and that also was done without the post having been advertised and without taking into consideration the qualifications possessed by the appointee before he was given such an appointment. And these are not technical posts. If these posts had been technical I could say, "Yes, get the best men from any But these are not technical posts source." and yet these have been filled up in the manner I mentioned. And it is not a new thing that happened only in the time of Mr. K. D. Malviya. Therefore in circumstances, I should think that there was no need for more powers to be delegated to them. Instead of giving more powers to them. I would endorse the demand made from some quarters and I believe perhaps the Krishna Menon Committee had also recommended that an all-India service commission for public undertakings should be formed, and I would suggest that such a commission should be charged with the responsibility of suggesting suitble names for all high posts carrying a salary of above Rs. 500 or so.

In the end I would refer to the observations by the President in paragraph 22 of his Address and he says, "There is no place in a democratic society for groups which seek to change the social and

political structure by armed insurrection." I am happy that he has said so. But is it a pious wish, or has the Government any scheme, or contemplate taking any steps to stop? Actually, the other day, the general secretary of the CPI (Marxist) in Bengal, after the Marxist communists successfully got elected in large numbers to the Assembly, openly and publicly declared that people should not think that we can achieve our objectives by this method, by this democratic system, but we can achieve them only by a bloody revolution—it appeared in many Calcutta papers. So I would like to know from the Government whether they can stop any political party from coming to power with the avowded object of changing the social and political ructure by a bloody revolution.

Thank you

श्री जगत नारायण (हरियाणा) वाइस चेयरमैन महोदय,मैने राष्ट्रपति जो का ऐड़ेस सेट्ल हाल में बटे गोर से सुना ओर उसके बाद भी दो दफा उसकी पढ़ा। उसकी पढ़ कर मझ को ऐसा दिखाई देता है कि राप्टपति जी ने यह कहा है कि हिन्दुस्तान में सब अच्छा है । मझे लाहौर सेन्द्रल जेल का एक वाकया याद आ रहा है। जानी गरुमख सिह मसाफिर यहा बैठे हैं और उनको इसकी जानकारी होगी। हमारे यहा जेलो में मीनार लगे हुए है और वहा रात में आदमी पहरा देते हैं। जब पहरा देने वाला आदमी बोलता है "बैरक नम्बर 1" तो कहते है सब अच्छा है, जब बोलता है 'बैरक नम्बर 2" तो फिर कहते है सब अच्छा है। एक दिन वहा एक मौत हो गई और रात के दस बजे से जब उसने आवाज लगाई तो उस बैरक मे भी कहा गया कि सब अच्छा है । जब जैल वालों ने बाद में पूछा कि सब अच्छा कैसे है ते। कह दिया गया कि एक मृतक शरीर पड़ा था, इसलिये मालुम नहीं, सब अच्छा है। उसी तरह से हमारे राष्ट्रपति जी ने कह दिया है कि सब अच्छा है। अगर आप देखे हालात को तो हालात इतने खराब हो गये है कि बावजुद इसके कि प्लानिंग कमिशन की बड़ी तारीफ की जाती है कि प्लानिग कमिशन ने बहुत काम

किया है, वाइस चेयरमैन महोदय, मै आपके सामने 'इडियन एक्सप्रेम'' से यह पेश करना चाहता ह

"If you can afford to spend 30 rupees a month, you are lucky. Most people in India cannot. According to an authoritative survey, 85 per cent of India's rural population spent less than one rupee a day in 1967-68. Even in the urban areas, where people have more money and all that money can buy, only 35 per cent of the population could afford to spend one rupee a day or more during the period."

इसके आगे यह कहते है कि हालात पहले से बहत अच्छे है। आगे जः सर्वे किया ह उसमे लिखा है:

'In 1952, 86 per cent of the rural population spent less than one rupee a day. In the urban areas, the figure was 73 per cent. So things have not proved much. In fact, they have become worse, if you take into account the fact that prices have not up by 60 per cent in these sixteen years."

तो यह कहना कि सब अच्छा है और प्लानिग के सब से हालात सब अच्छै ह यह बिलकूल गलत है।

फिर उन्होंने कहा कि उत्पादन बढ गया है। अगर हिन्दुस्तान की हिस्दी की, तवारीख को देखे तो मालूम होगा कि हर 5-6 साल के बाद, चाहे मुगलो का राज था, चाहे अग्रेजो का राज था, कहत पड़ा करने थे, कभी अच्छी बारिण हो गई तो उत्पादन ज्यादा हो जाता था। यह केडिट ले रहे है कि उत्पादन पिछले माल बहुत हो गया है, अगले साल भी ज्यादा होगा, हालात अच्छे है। अगर उत्पादन होने से हालात अच्छे होते हैं तो फिर यह कैसे है कि एक रूपया रोज खर्च करने पर और 30 रूपया महीना खर्च करने पर भी एक आदमी को कुछ नहीं मिल पाना । वाइम चेयरमैन महोदय, पिछले दिनो पजाब में मिड-टर्म इलेक्शन के दौरान 20.25 देहात मे जाने का मुझे मौका मिला और

[श्री जगत नारायण] पंजाब वह सूबा जिसके मृताल्लिक यह कहा गया है कि :--

"Punjab has the highest per income" capita वहा क्या थे । वाइस चैयरमैन महोदय, कभी आप मेरे साथ चलिए, मुसाफिर जा को बहुत कुछ मालूम है, गावों में एक ही कमरे में भैस भी बंधी है गाय भी बंबी है, खोता भी वंधा है और वहां सारा परिवार रहता है और वहीं खाना पकता है। अन्दाजा काजिए कि आज के जभाने में, आजादी मिलने के वाद, प्लानिग पर अरबों रुपया खर्च करने के बाद ये हालात हैं पंजाब में, उस सबे में जो सारे हिन्दुस्तान को ग्रेन देता है, और जिसे खुशहाल सूबा कहा जाता है। मैं हैरान रह गया, हमने पूछा कि आप मकई की रोटो क्यों पका रहे हो हम तो सारे हिन्तूस्तान को गन्दम सप्लाई करते है । उन्होंने कहा कि हमें गन्दम नहीं मिल सकती उस भाव पर जिस भाव हम से ली गई, अब मारकेट रेट एक रुपए किलो, 40 रुपए मन हो गया है। एक रुपए किलो लेकर वह कैसे अपना गुजारा कर सकता है जब कि सारे महीने की उसकी आमदनी 30 रुपए हो। तो मैयह अर्ज कर रहा था कि जो यह कहा जाता है कि सब अच्छा है, सब अच्छा हिन्दुस्तान में नहीं है।

अब अनएम्प्लायमेंट के मुताल्लिक कहना चाहता हूं। पिछले दिनों आपने पढ़ा होगा कि हरियाणा में एक ग्रेजुएट ने माली का पेशा अख्तियार कर लिया, नौकरी नहीं मिलतो थी, वह माली बन गया है। जितनी भी यूनीवसिटीज है, आपने अखवार में पढ़ा होगा ...

श्री नेकीराम (हरियाणा) : जितने पढ़े हैं सबको एम्प्लायमेट कैसे मिल सकता है? श्री जगत नारायण : उनको काम

श्री जगत नारायण : उनको काम दीजिए । अगर कांग्रेस वाले यह कहते हैं कि पढ़े लिखों को नौकरो नही मिल सकती तो फिर आप हिन्दुस्तान का राज करेगे ? अब क्या हालत हैं । जो इंजीनियर थे, पिछले दिनों में अखबार में छपा है:

"Jobless engineers of Jaipur have adopted a novel method to draw public attention to their plight.

They have set up a tea stall outside the campus of Rajasthan University on the occasion of its annual convocation to be addressed by UGC Chairman D. S. Kothari."

अब हालत यह है कि हजारों की नादाद में इंजोनियर विल्कुल बेकार बैठे हैं। मुझे एक केस पता है, एक माहब चक्का चटाते खे आटा पीसने की, उन्होंने अपने लड़े

चाव से इंजीनियर बनाया, नौकरी नहीं मिली, मैंने कहा इसको चक्को पर विठा दो, काम पर तो लगा दो। इंजोनियर अब वहां आटा पीसते हैं मिल पर। तो मैं अर्ज कर रहा था कि हमारे राज में, कांग्रेस के राज में इस तरह के हालात हों तो बड़ा दुख महसूस हो ना है। हालात यह है कि दिन व दिन इस देण के हालात विकट होते चले जा रहे है, हमारे जें नेता हैं वे विलकुल कम्प्लेसेंसो में बैठे है।

श्री डाह्याभाई व० पटेल (गुजरात) वं आदमी को पीसते है ।

श्री जगत नारायण: वे आदमी को पीसते हैं, यह आप ठोक कहते हैं। हालान क्या हैं? देश में वाइलेंस बढ़ रही है और प्रेमीडेन्ट महोदय ने अपने एड्रेस में एक पैरे में कहा है:

"The country also faces the danger of violence from certain extremist political groups. The doctrines propounded by these groups are clearly subversive of our Constitution and the rule of law, and detrimental to orderly government and progress. There is no place in a democratic society for groups which seek to change the social and political structure by armed insurrection."

लिख तो दिया, मगर यह नहीं बताया कि मेरी गवर्नमेट इसके मुताल्लिक क्या कर रही है। यह मेरे पाम 'करन्ट' है फरवरी । का, इसमें लिखा है जो वहा पर कलकत्ते में उलेक्शन के मौके पर नारे हैं गेल:

"Election is not the way; Peasants' Revolution is the correct way.' फिर दुसरा नाग है:

"The forces of Liberation are on the way."

फिर तीसरा नारा है:

"There is nothing to fear; Mao Tsetung is your saviour."

फिर आगे नारा है

"Be prepared for an armed revolt. Join the Peoples' army of communes" "Gandhivad and Netajivad are all dead. For the present Maovad. Spread the thoughts of Mao."

"It is not by casting a vote alone. We shall have to win by a fight. So unite and get ready for the attack"

इस तरह के नारे मारे इलैक्शन के दौरान कलकने की दीवारों पर लगे थे। यहां मैने पिछली दफा मवाल उठाया कि आप क्यो नहीं माओं की तस्वीर की बैन करते और नक्सलाइट जिस तरह से काम करते है उनको बैन करते तो चह्नाण जी ने कहा कि कोई कानुन नहीं है उसको बैन करने के लिए। आपका प्रेसिडेन्ट अपने एड्रेस मे वाइलेस को मीट करना चाहता है, मगर हमारी सरकार जो है वह कहती है कि हमारे पास कानून ही नहीं है। इतनी धारा पड़ी है इंडियन पीनल कोड की लेकिन न नक्सलाइट के बैन करने के लिए तैयार है, न माओं के थाटस को बैन करने के लिये तैयार है। आज आपने अखबार में पढ़ा होगा कि वहा पर जो नई वजारत बन रही है उसमें ज्यादा तादाद पोर्टफोलिओज की उन मिनिस्टर्स ने लो है जो नक्सलाइट है, जो कम्युनिस्ट मार्किसस्ट्स है, दूसरे लोगों को, चीफ मिनिस्टर को ऐसे पोर्टफोलिओ। मिले है जिनकी अहमियत नही है। आप ही

बताइए अब वहा क्या हालात बनेंगे। में यह नहीं कहता कि आप किसी पार्टी की, कम्यनिस्ट पार्टी को बैन कर दे, मगर हालात का तकाजा है कि आप वहा के इन हालात को समझने की कोशिश करे कि जिस ढंग से माओत्सेतंग के नारे लगाए जाने है और माओत्सेतग की फोटो बेची जाती है। मुझे वताया गया है कि एक लाख तस्वीर माओ-त्सेतुग की बिकी है इलेक्णन के दौरान। अगर यह हालत है और हमारी सरकार इसके मुताल्लिक विलक्त खामोश है ता आप ही बताइए हालान क्या होगे । हालान वही आ रहे है जो मै आपको बताना चाहता ह, जो चीन में आए थे। माओत्मेत्रंग ने वहां पर एक छोट से सुबे पर इक्तदार हासिल किया था, फिर उसने आहिस्ता-आहिस्ता मार्शन च्यागकाई शेक की फारमीमा के जजीर मे भगा दिया । अब हालात ऐस वन रहे है कि सरकार को--और सरकार हालात को समझ नही रही है -- अन्डमान में जाना पडेगा। अब इन्होने अन्डमान के जजीरे को भी बनाना गुरू कर दिया है, वहा पर फेसि-लिटीज देना गुरू कर दिया है। त'े यह आपको अर्ज करना चाहता हं कि 🐃 का तकाजा है कि आप उन्हें समझ , T करे और उन पर ध्यान दे।

णिव मेना के मुताल्लिक एक अजीव बात कही गई——मैं डिवेट सुन रहा था गैलरी में बैठा——िक हम उसका वैन नहीं कर सकते यहा भी हमारे होम मिनिस्टर साहब ने कहा कि हम शिव मेना को बैन नहीं कर सकते। हम समझते हैं कि शिव मेना ने जो कुछ किया, जिस तरीके से वहा नान-महाराष्ट्रियन्स को निकाला जा रहा है——मेरे पास टाइम नहीं है, मैं आपको पढ़कर सुनाता——काग्रेस के प्रेसिडेन्ट ने कहा कि हमें वाल ठाकरे ने यह कहा कि अगर आपने वहा पर हमें एजीटेशन न करने दिया आर पुलिस को बुलाया तो क्या होगा, जब तक

[श्री जगत नारायण]

मिलिट्री को नहीं बुलाएंगे तब तक हमारे मुनमेंट को बन्द नहीं कर सकते । हालात में जहां पर यह हों और सरकार कहें कि हम बैन नहीं कर सकते , एक्जन नहीं ले सकते तो मैं समझता हूं कि हम दिन्दुस्तान को खानाजी के रास्ते पर डाल रहे हैं । हम सब चाहते हैं कि हिन्दुस्तान का नाम हैं दुनिया में, यहां आईरली गवर्नमेंट हो, मगर हालात यह रहे तो कोई आईरली गवर्नमेंट चल नहीं सकेंगी, ऐसे हालात चलते रहे तो खानाजंगी ही शुरू होगी । और खानाजगी हिन्दुस्तान को तबाह और बर्बाद करके रख देगी । इसलिये में बड़ी अदब से तबज्जह दिलाना चाहता हं आपकी मार्फत, कि प्राइम मिनिस्टर इस तरफ ध्यान देने की कोशिश करें।

एक बात और मैं कहना चाहता हूं और वह यह है कि हमारी सरकार यह तो दावा करती है कि हमारे में पुरी मोरेलिटी है, हम मोरल पर खड़े हैं, लेकिन मैं उनसे करना चाहता हुं आज हरियाण। में क्या हो रहा है, आज हरियाणा में जो कांग्रेसी नमाइन्दे हैं वह 36 हैं जो अपीजीशन वाले हैं उनका नम्बर भी 36 है, अब बताइए 36 नुमाइंदे वाले वहां पर रूल कर रहे हैं। जरा बताइये कि वहां पर मेजारिटी रूल जो होना चाहिये उसके लिये कम से कम 43 मेमबर होने चाहिये कहेगे जो बाहर इन्डिपेन्डेन्टस बैठे हुए है उनको हमने बुला लिया। आपने उसके लिये सेशन क्यों बुलाया ? 4 मेम्बरों के बारे में कहा जाता है स्पीकर ने ससपेन्ड कर दिया। तो आप मोरल ग्राउन्ड पर चलने की कोशिण करें। कांग्रेस महात्मा गांधी की काग्रेस है। मझे भी 40 साल काग्रेस में रहने का मौका मिला है और मैं समझता हूं महात्मा गांधी ने ही इन्सपायर किया था कि मेरे जैसे नौजवान उस समय कांग्रेस में आ गये, मगर आज सिर्फ इक्तदार के लिये, पावर के लिये, कांग्रेस चल रही है, आज उनकी मेजारिटी नहीं हैं फिर भी हरियाणा में अपना राज्य कर रहे हैं। अगर उनकी मेजारिटी नहीं हैं हो गवर्नर को कहे मेजारिटी नहीं हैं, वह मैजारिटी को असेस करके अपोजिशन को मौका दे और मौका देकर उनकी यह साबित करने का मौका दे कि नहीं, आया वह हुकूमत में आ सकत है या नहीं, आया वह हुकूमत में आ सकत है या नहीं, और नहीं आ सकते हैं, अगर उनमें मेरेलिटी हैं, इतना मोरल करेज है, तो आज उनकी चाहिये कि आज उनकी वहा की वजारत से हट जाना चाहिये और दूसरों को मौका देना चाहिये। (Time bell rings)

मैं अर्ज कर रहा था कि मुझे इस बात से मतलव नहीं हैं कि वहा पर राष्ट्रपति राज होता है कि नहीं लेकिन मैं समझता हूं वहां कांग्रेस की मेजारिटी नहीं हैं।

मैं, वाइस चेयरमैंन साहब, एक बात और कहना चाहता ह कि आज इस वक्त जब हम कांग्रेस के नेताओं के साथ प्राइवेट में मिलकर गुफ्तम् करते हैं तो वह उस बातचीत में एक बड़ी बात वाजेह करते हैं कि साहब हिन्दुस्तान कहां जा रहा है, हिन्दुस्तान की हालत बड़ी विकट है, पता नहीं क्या बनेगा हिन्दुस्तान में, बुरा हाल हो रहा है मगर क्यों हो रहा है इसके मुताल्लिक यहां हाउस में कुछ नहीं कहते और वह झूठे हो जाते है क्योंकि जब बोटिंग होती हैं तो सच कहने की हिम्मत अपने नेताओं के सामने नहीं कर सकते।

पंजाब के मुताल्लिक में आपको बताऊं कि क्या हुआ, मुझे दूसरे सूबो के बारे में पता नहीं। जो भी लोग वहां कामायाव हुए है, 70 फीसदी एस कामयाव हुए है चाहे वह काग्रेमी हों चाहे गैर काग्रेमी कि शराब और रुपये के जोर से कामयाबी हासिल की है। हमारे साथ चलिये तो में मावित कर सकता ह कि किस तरह शराब की नहरे कांग्रेसियों की तरफ से भी निकाली गई और गैर कांग्रेसियों

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की तरफ से भी। में 70 फीसदी की बात कह रहा हूं अगल आज देण इस जगह पर पहुच गया हो जहां के नुमाइन्दें इस गरीके से चुने जाए, ता टेमों केमी कैमें चल सरती है।

असिर भे न आपसे अर्ज करना चाहा। ह वि जैना राष्ट्रपति महोदय समझते कि सब जगह अच्छा ही अच्छा है तो ऐसा बात नहीं हैं, अच्छा नहीं है देण बुरे रास्ते पर जा रहा है, देण भे हालत खानाजगी की पैदा हो गई है। अब भी हमारे नेताओं को समझना चाहिये और हाजत को सुधारने की कोणिण करनी चाहिये।

THE VICE-CHAIRMAN (SHRI D. THENGARI): The House stands adjourned till 2 p.m.

The House then adjourned for lunch at four minutes past one of the clock.

The House reassembled after lunch at two of the clock, The Deputy Chairman in the Chair.

THE DEPUTY CHAIRMAN: Mr. Purkayastha.

SHRI BANKA BEHARY DAS (Orissa): But who will listen? There is no Minister on the Treasury Benches.

THE DEPUTY CHAIRMAN: I am glad you drew my attention to it. There is no one on the Treasury Benches. I did not notice the Treasury Benches.

SHRI LOKANATH MISRA (Orissa): And to remind you, this is the debate on the President's Address.

THE DEPUTY CHAIRMAN: I have no option but to adjourn the House for ten minutes.

The House then adjourned.

The House reassembled at ten minutes past two of the clock, THE DEPUTY CHARMAN in the Chair.

THE DEPUTY CHAIRMAN: I must mention the lapse on the part of the Treasury Benches...

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): I may mention that I came here when the bell was ringing. I do not know how it was adjourned. I was just here at 2 o'clock and the bell was ringing. I do not know how it was adjourned.

THE DEPUTY CHAIRMAN: I may explain here that when I came to the Chair and I called Mr. Purkayastha, I did not notice the absence of anyone on Treasury Benches, but Mr. Banka Beh.ry Das drew my attention to it, and you were nowhere inside the precincts in the House. So I had to adjourn. But I do want to appeal to you because it is a very serious lapse that the Treasury Benches should be empty when the House reassembles after lunch. I should also draw the attention of the House, as Mr. Lokanath Misra has pointed out, the House would like the other Members of the Cabinet to be present and listen to the serious debate that is going on on the President's Address. I hope that such a lapse will never occur. Now Mi. Purkayastha.

SHRI M. PURKAYASIHA (Assam): Madam Deputy Chariman, I rise to support the motion moved by the Mr. Parthasarathy and seconded by Mrs. Mangladevi Talwar. Madam, we are grateful to the President for mentioning about the problem of unemployment in the country. He has tioned specially about unemployment among technologist, but he has touched only the fringe of the problem. The problem of unemployment is far more devastating and engulfing. According to modest estimates there are at least 20 million unemployed in this country. There are other unemployed amongst educated, uneducated, half-educated and highly educated. In all sections of the people there is unemployment.

I would like to draw your attention to the serious unemployment problem that is arising in Assam amongst the tea labour. As you are aware when tea gardens were opened in Assam, labour used to be recruited from Madhya Pradesh, Orissa, U.P., Bihar, Andhra and part of Bengal, and in the course of the last few years those labourers have settled there permanently. Now the problem has arisen of unemployment amongst the tea labour. Every year

[Shri M. Purkayastha]

this unemployment is going up. It was first noticed in 1950 when the Government was proposing to introduce minimum wages amongst the plantation labour, and since then we find that the number of employed workers is going down every year. According to tea statistics—that is the latest tea statistics published by the Tea Board of India—we find that during the last few years employment of labour in Assam is gradually coming down. In 1958 were 5,22,738 labourers working in tea estates; in 1960 it came down to 4,53,761; in 1962 it came down to 4,39,085; in 1964 it came down to 4,35,693; in 1965 it has come down to 4,29,528; and this in spite of the increasing yield per acre. We find from the same tea statistics published by the Tea Board that the yield per acre is going up every year. In 1950 it was 846 lbs. per acre; in 1955 it was 949 lbs.; in 1956 it was 955 lbs.; in 1958 it was 959; in 1961 it was 1,002. We also find from the same source that the per capita output in kilogram is going up every year. In 1955 it was 310: in 1958 it was 331: in 1960 it was 379; in 1961 it was 430.

Madam Deputy Chairman, every year the price of tea is increasing and with that also is increasing the workload amongst the tea labour. That is those who are working among the plantation labour in Assam demanded the setting up of an Enquiry Committee to enquire into the unemployment problem plantation labour. The Industrial Committee on Plantation set up by the Government of India discussed this problem and decided to set up an Enquiry Committee with Shri N. N. Chaiterjee, Joint Secretary, Ministry of Labour, as its Chairman. That Committee submitted its report on 10th September 1965, but since then nothing tangible has been done. One of the terms of reference of this one-man Enquiry Committee was to find out whether there has been a sizeable reduction of employment in the plantation industry as a whole since 1959 and. if so, the reasons therefor. The Committee came to the conclusion that regular employment in the tea plantations has definitely gone down, and the reasons for this decline in employment were given by the Committee:

- (a) Adoption of mechanisation and other labour-saving devices including improved cultural practices.
- (b) Combining of operations, giving fresh ticca etc.
- (c) Tendency towards casualisation as revealed by the Provident Fund and other data.
- (d) Containing and cutting down the wage bill in view of the increase in the cost of production due to factors outside the control of the industry and revision of the wage structure.
- (e) Speculative habits and short-term objectives of some planters etc.
- (f) Rationalisation mainly by making use of natural wastage in order to get rid of surplus labour which cannot be profitably employed,

But so far as I understand the Government has not taken into consideration all these thinks. What I desire is that the Government's attention should be drawn to the fact that if this growing unemployment amongst tea labour is not checked, then they will cause a serious handicap to the economy of Assam. That is why we suggest that a remedy should be found for this unemployment problem amongst tea labour. One remedy will be fixing a minimum labour force for each tea garden as has been done by West Bengal in the case of jute industry. The Jute Wage Board has given a direction about maintaining a certain number of labourers in a jute mill. Similarly, the contract system that is in vogue in tea estates should be immediately abolished. There should be a programme for plantation and extension and there should be development of cottage and village industries. Madam Deputy Chairman, in every tea estate there is huge waste land and a good part of this labour can be profitably employed also on that land. But Government is not doing anything

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tangible in this respect. You know when the minimum wage for tea plantations labour was fixed, it was fixed on the basis that every man and woman were working. But nowadays family in most of the families there is only one single worker and on him depend more than four or five persons. So, I would suggest that the minimum wage of labour of Assam should be raised. find that recently a Seminar on minimum wages has recommended that the minimum wage should not be below Rs. 2. But in the case of Cachar, Tripura, Darjeeling, parts of Assam and Bengal, there wages in tea estates which are far below Rs. 2. So, unless this minimum wage is increased, unless there is a minimum labour force maintained in tea estates, the tea estates in Assam will face a serious situation. I would like draw the attention of the Government on this occasion to this problem and would urge the Government to do something tangible immediately to remove this unemployment among the plantation labour.

Motion of Thanks

Next. I find that the President in his Address has mentioned about the machinery for joint consultation and compulsory arbitration and he has commented the machinery would provide a and sounder basis. When we discussed in this House the strike of the Central Government employees, I sounded a note of warning to the Government that unless the Government dealt with the employees sympathetically, the situation would become grave. In spite of that, nothing has been done to stop the victimisation workers, for the withdrawal of court cases and for the recognition of unions. Already. Kerala and Punjab Governments withdrawn the cases against the Central Government employees there, and I have no doubt that even the new Government which is being ushered in in West Bengal would withdraw the cases against the Central Government employees in West Bengal. Moreover, I find from today's papers that the leader of the Central Government employees who led the strike on 19th September in West Bengal is

going to be the Labour Minister there. So, I am definite that these cases West Bengal would be withdrawn If the Governments of West Bengal, Kerala and Punjab can find their way to withdraw the cases. I find no reason why the other State Governments should not do so and restore harmonious between the Government and the employees. Merely setting up the Joint Consultative Machinery cannot restore these harmonious relations. Something more should be done Government should prove to the workers that there is a drastic change in its policy towards the employees. Unless that is demonstrated before the workers. thev will never remain satisfied. grave Ţ have doubts whether. with the setting up of the Joint Consultative Machinery and compulsory arbitration machinery alone labour problems will be solved. This machinery has been in existence since It was the Government 1966. refused to refer the disputes to arbitration and forced the employees to launch the strike on 19th September. Therefore, I would urge upon the Government to reorient their labour policy in the interests of labour and restore healthier relations among the employees and themselves.

come from Assam which backward State. There is so much talk about regional imbalance and its removal In spite of that, in Assam no attention has been paid to set up any industry worth the name. There are hardly any industries in Assam. There is the possibility of establishing paper, sugar, jute. cement and other kinds of industries for which raw materials are available abundantly in Assam. There is a refinery in Assam. But it is a toy refinery compared to the refinery at Barauni.

So, I would urge the Government to remove this imbalance in the economy of the country, the imbalance between one State and another, and set up industries Assam which remains backward.

I would like to draw the attention of the Government to the Memorandum submitted by the Government of Assam [Shri M. Purkayastha]

to the Fifth Finance Commission in which they have demanded a legitimate of the income-tax, the corporate tax, the excise duty and the export duty. this is done, we will not be able to recover economically.

Lastly, I would urge the Government to bring the tea industry under Industries (Development and Regulation) Act so that the State Government may be empowered to take over the mismanaged tea gardens.

With these words. I support the motion moved by Shri R. T. Parthasarathy.

SHRI LOKANATH MISRA: Madam, this morning the House paid its tribute to one of its Members who expired of heart failure two days back. I would not have brought that into my speech but for the fact that there are different standards maintained for carrying the bodies of different Members who belong to this House or to the other House. I hope in the near future the Parliamentary Affairs Minister would develop a tradition by which if any sitting Member of either House of Parliament dies anywhere in the country, his body should at least be brought to his permanent place of residence. In the case of Dr. Baghel who expired day before yesterday, no arrangement was made by the Parliamentary Affairs Ministry or any other Ministry for the body to be flown from here to Raipur. The body was naturally taken at the family expense by train to Raipur, and I think, by the time the body arrived there, it would have been decomposed completely. If this human aspect is lost sight of by the Government, I do not know how they expect the Opposition Members to have some sort of understanding with the Government even on national affairs. The bodies of two other Members were flown-one from abroad, from Cairo, and the other from Bangalore to Delhi. I am sorry, I am constrained to make these remarks about people who are dead already. But a clear distinction was made when they belonged to the Congress side. All the expenses were borne by the Congress Government for

bringing down the body from Cairo and from Bangalore to Delhi. Why, in the case of Dr. Baghel, was it not done? I am very sorry about it.

Now,...(Interruptions)... I do not want my time to be wasted. Mr. Mehta, if you have got any reply, you can give it later but not within my time.

श्री ओम मेहता (जम्म और कश्मीर): जो कैरो से बौडी आई था उनके लिए कांग्रेस ने कोई रूपया नहीं दिया था और वह रेगुलर (शैंड्युल) फुलाइट में आई थी। No special flight was arranged for it.

SHRI LOKANATH MISRA: I did not say 'Congress', I said, 'the Government.'

श्री ओम मेहता: गवर्नमेट ने भी कोई रुपया नहीं दिया था।

Government also had not paid for it.

श्री लोकनाथ मिध . मिस्टर माथर के लिए किया गया था।

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): He was a member of the Administrative Reforms Commission

SHRI LOKANATH MISRA: If a member of the Administrative Reforms Commission or any other Commission has a higher status than that of a Member of Parliament, I have nothing to say, if this is the guiding line for the Finance Minister of this country who is a great humanitarian,

Madam, I hope you will not take this time into account, I am very much worried . . .

THE DEPUTY CHAIRMAN: You have 25 minutes.

SHRI LOKANATH MISRA: My party has 25 minutes' time. You will allow ...

THE DEPUTY CHAIRMAN. minutes have now gone.

SHRI LOKANATH MISRA now while coming to the Address itself, the President traces from agriculture to foreign

He seems to be very much relations. satisfied with the agricultural production of the country this year and last year. I do not know whether there is any justification for the complacency shown by the President in his Address. When because of benevolent weather the country's production has gone up, there is absolutely no reason why the Government or its head, President, should take any credit for it, What should really be taken note of is how far this planning over these 20 years has helped the agriculturists to fight against the weather. If this is not done, and if you only go on saying that we have had a good weather and therefore we have good crops that gives no credit absolutely to the Government or for the head of the State to be advised by his Ministry. whether it is the Agricultural Ministry or the Prime Minister or the Home Ministry or the Finance-Ministry. It is wrong to be complacent about benevolent weather and say that we have produced greatly during the last two years My question would be: What have you done to contribute to greater production in our country in the field of agriculture. If you have really done anything, which are the projects which are responsible for higher yield in the country?

I will deal with the last item now. Because I have shortage of time and I have more important things relating to my State, I would only say a few words on general things. The President has said that he visited a number of countries and that an abundant amount of goodwill was shown to him during his tour abroad and that of the Prime Minister.

If the President's tour and the Prime Minister's tour can win us friends, then we have friends all over the world by now. It is the basic policy, the inherent policy of the Government which has turned every country in the world hostile to India. I have had the pleasure of going round...

(Interruption)

SHRIMATI SHAKUNTALA PARANJ-PYE (Nominated): Displeasure. L7 RS/69-7

SHRI SHEEL BHADRA YAJEE (Bihar): Madam, why should such wrong statements be allowed?

SHRI LOKANATH MISRA: Since you are next to the Deputy Prime Minister of the country, I would at least expect that he would give you the snubbing because this is not parliamentary practice. Now coming back to foreign affairs...

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): I only hope that the hon. Member will remember this when he interrupts other people.

SHRI LOKANATH MISRA: Now I cannot indulge in these things because I have a lot of things to say. It seems the entire Congress Party does not want me to speak. . .

SHRI MORARJI R. DESAI: No. no.

SHRI LOKANATH MISRA: Madam, I had the privilege...

SHRI BHUPESH GUPTA (West Bengal): What about Biju Patnaik?

SHRI LOKANATH MISRA: Yes, it is coming.

SHRI M. PURKAYASTHA: His pet subject.

SHRI LOKANATH MISRA: It is not my pet subject. It is the pet subject of every man in the country now.

SHRI BHUPESH GUPTA: Madam, he is an expert on Biju Patnaik.

SHRI AKBAR ALI KHAN (Andhra Pradesh): Under your advice

SHRI LOKANATH MISRA: I had the advantage of going round a part of the world and I had the august company of a person like you, Madam.

(Interruption)

SHRI M. PURKAYASTHA: That did not change your character?

SHRI LOKANATH MISRA: That does not change my character. It changes the character of the Congress; that is what I say. The point is, Madam, that wherever I went, people started complaining about the so-called non-alignment policy of the

[Shri Lokanath Misra]

Government. Where it suits the Government, it comes out very boldly, as in the case of Vietnam...

Motion of Thanks

SHRI BHUPESH GUPTA: On a point of order. He said he had the privilege of accompanying you. Do you support what he is saying?

THE DEPUTY CHAIRMAN: I will tell you later.

SHRI LOKANATH MISRA: When it comes to Czechoslovakia, the Government is very silent, conveniently silent, about the matter. When it comes to the Suez Canal, they are very vociferous about it. When it comes to Hungary, they are again con-These attitudes are someveniently silent. how misunderstood abroad. I hope Ambassadors give a correct picture of the people's reaction from different countries to the Government. If the Government closes its eyes to all sorts of reports which are inconvenient, then probably a time would come when India will have to stand by itself, and there would not be any single friend all over the world. Therefore, the satisfaction expressed by our President that he had visited certain countries and the Prime Minister had the occasion to visit certain other countries does not bring us any nearer at all. That way, every day you may probably see in the streets of Delhi some country's flag flying; that means some foreign dignitary is in Delhi all the time. All the same, in time of crisis, India stands all alone. That shows where we stand. Therefore, some effort should be made in the field of foreign affairs so that we gain back as friends countries who used to be our friends but have become indifferent now.

SHRI BHUPESH GUPTA: Madam, we want to hear him on Biju Patnaik. On foreign affairs, he is no good. He is an expert on Biju Patnaik affairs

SHRI LOKANATH MISRA Now, Madam...

THE DEPUTY CHAIRMAN: He is obliging you, Mr. Gupta,

SHRI LOKANATH MISRA: ... other day one of the hon. Members from the Congress side raised the matter of the Khanna Commission. I did not want to raise the matter of Khanna Commission in the House because that was being cussed outside. But since it was brought raised inside the House, I promised that day that I would reply to some of his queries and place my point of view on the floor of the House while participating in the debate on Monday. I wanted in that connection the hon. Prime Minister and the hon, Deputy Prime Minister to present here. I had given them advance notice. I am happy that the hon, Deputy Prime Minister is here. But I fail to understand what has kept the Prime Minister away from the House.

SHRI MORARJI R. DESAI: May I give an explanation? Is a Minister bound to come at the sweet will and pleasure of a hon. Member who wants to speak about it? I am present here because I want to oblige the hon. Member

SHRI LOKANATH MISRA: Did I ever say, Madam. that they are bound to come? What is this? Even the Deputy Prime Minister is distorting what I said. I only requested them to be present. It is for them to be present or not to be present. How do I care about it

Now, Madam, the terms of reference are: "(1) Whether the persons mentioned in the Schedule during the aforesaid period committed various acts of malfeasance, misfeasance, misappropriation, fraud, negligence, favouritism, nepotism, illegalities, irregularities, improprieties and abuse of their power in matters of administration of the State in different cases?"...

SHRI BHUPESH GUPTA: No reference to murder and dacoity?

SHRI B. C. PATTANAYAK (Orissa): See also page 792.

SHRI LOKANATH MISRA: You will have your say. Why do you interrupt me? The Congress takes half the time allotted for the President's Address...

SHRI B. C. PATTANAYAK: Do not misguide the House. You must read the facts.

SHRI LOKANATH MISRA: That monopoly belongs to the Congress Party.

SHRI B. C. PATTANAYAK: I have never misgaided the House.

(Interruption)

THE DEPUTY CHAIRMAN: Let him have his 523.

SHRI BHUPESH GUPTA: I suggest that the han. Member in the meantime should read the whole report.

SHRI LOKANATH MISRA: Provided he understands it.

SHRI DAHYABHAI V. PATEL: Madam, sopies of this report should be supplied to all Members. I understand that copies posted to some of us have been pinched from the post offices.

SHRI LOKANATH MISRA: Madam, my time is sunning out. Now, Mr. Khanna says...

SHRI P C. MITRA: Madam, will he place the report on the Table?

SHRI LOKANATH MISRA: If that is allowed.

THE DEPUTY CHAIRMAN: He has got it and many other Members have got it.

SHRI MORARJI R. DESAI: How all this is relevant here?

(Interruptions)

SHRI LOKANATH MISRA: I do not know why such a lot of disturbance is there when I start speaking.

Now there is the latest editorial of Statesman, one of the most balanced papers in the country, on this Khanna Commission Report. I begin with that I will read a portion of that editorial. It says:

"Reports of various enquiry commissions in India would perhaps be published more promptly if they were more concise and less prolix than the Report of the Khanna Commission which went into various allegations against three former Chief Ministers of the State,

Mr. Biju Patnaik and others plainly declared the summary issued by the Orissa Government unfair and its publication politically motivated. The number of charges against the arraigned three was indeed large; but an 812-page Report might have seemed more relevant if there were in it fewer obiter dicta on abstract justice and the public weal. The reference to the sunken cheeks and lustre-less eves of the povertystricken people of Orissa undoubtedly be speak a broad humanitarian approach; but in an enquiry into allegations of corruption and abuse of power, elaboration on who was the architect of the election victory in 1961 or what kind of Chief Minister Orissa needs seems hardly to the point,

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Those with fewer than 802 pages at their disposal will only note that some very grave charges had been levelled against Mr. Biju Patnaik and Mr. Biren Mitra and that while some were unproven, others were not; those proven, five against Mr. Patnaik and seven against Mr Mitra, are not less grave because the Khanna Commission confirms popular knowledge that the former is a man of great drive and dynamism. The report also confirms the equally popular suspicion that there was during the rule of these two gentlemen widespread abuse of power, extending perhaps beyond what the Khanna Commission charmingly calls "financial indiscipline."

Now, Madam... (Interruption by Shri B. C. Pattayanak) Please sit down. I have my doubts whether the hon, Member understands what I say.

SHRI BHUPESH GUPTA: Biju Patnaik is a lost cause.

SHRI B. C PATTANAYAK: It is a loss to the country even.

SHRI LOKANATH MISRA: It is a loss to the country? What a climax, what a fun!

Madam...

(Interruptions)

THE DEPUTY CHAIRMAN: I think there cannot be so many interruptions.

SHRI LOKANATH MISRA: In view of these interruptions, Madam, you would give me about five minutes more.

THE DEPUTY CHAIRMAN: Yes, I will give you.

(Interruptions)

SHRI LOKANATH MISRA: Madam, he says serious allegations have been made. I just want to tell the House what the word "impropriety" means for Mr. Khanna.

"Serious allegations have been made and grave charges have been levelled against the respondents of impropriety in the discharge of the functions as Chief Minister, Ministers and Deputy Ministers of the State of Orissa."

This is what he says and he says that under clause (1) "impropriety" should include all these for a public man. A public man who holds an office of responsibility either as the Chief Minister or any other Minister, if he indulges in any of these, "malfeasance, misfeasance, misappropriation, fraud..." this amounts to "impropriety". That is what Mr. Khanna himself says.

Now, Madam, I would indicate some of the findings of the Khanna Commission. As regards the Kalinga Industries, Mr. Khanna says:

"The material on the record shows that the transfer of the Low Shaft Furnace Plant to the IDC has proved to the Corporation a pretty costly venture and not a gift as it was described by Shri Patnaik in his note dated March 6, 1963 to the Union Minister of Planning."

This was a fraud. He said something, but he meant something else. He told the entire country, he went on telling the entire country that he made a gift of it... (Interruptions) Madam, does the honourable Member wish to say that his intervention would strengthen his cause? It does not because a foolish friend is worse than a wise enemy...

(Interruptions)

The next is this:

"The mines, on account of which the Plant was set up, have been retained by B. Patnaik Mines Private Limited."—

He retained the mines while he handed over the unprofitable concern, the Kalinga Industries—

"The position, as it emerges in the final analysis, is that Shri Patnaik was able to get rid of ..."—

Madam, Mark the words "get rid of"-

"... and sell to the IDC the Low Shaft Furnace Plant, which in his own words was uneconomical, and retain for his Company the mining lease, for the retention of which he was so keen that he had to file a writ petition in the High Court, even though the Low Shaft Furnace Plant and the mining lease were admitted by him to be linked together."

One was a paying concern. He wanted to hand over the uneconomical concern to the Government of Orissa while he retained the other paying concern. He was a very clever man...

(Interruptions)

THE DEPUTY CHAIRMAN: Order please.

SHRI LOKANATH MISRA: And then, Madam, about the trusses allegation he says:

"Trusses of the value of Rs. 77,91,217.41 Paise were purchased by different departments and a Corporation of Orissa Government from Kalinga Industries after Shri Patnaik assumed the office of the Chief Minister on June 23, 1961 till March 31, 1965."

In respect of the order placed on August 13, 1962, the necessity for tubular structures was felt by Orissa Mining Corporation soon after an offer was received from Kalinga Industries for supply of those structures...

SHRI B. C. PATTANAYAK (Orissa): What about number 14? "There was no impropriety in that transaction..."

SHRI LOKANATH MISRA: I have already told you. Do I have to repeat it that a foolish friend is...

(Interruptions)

SHRI B. C. PATTANAYAK: Do not think that you are a wiser friend.

SHRI LOKANATH MISRA: Then, Madam, "the demand for those tubular/ structures by Orissa Mining Corporation was made to synchronize with the number of such structures offered by the Kalinga Industries on the ground that it be necessary to stockpile them":

"Although the transaction involved an amount of Rs. 16 lakhs the normal procedure of getting quotations different concerns or inviting tenders was not adhered to."

"In order to keep up a semblance of comparative rates Messrs. Stewarts and Lloyds were asked by telephonic trunk call to send their quotation immediately and a somewhat obscure comparative statement was prepared on the basis of their telegraphic quotation."

These are the clear findings. Then he goes on to say:

"The normal procedure of inviting tenders, limited or otherwise was resorted to and no quotation from any other firm was invited. This course was personally approved by Shri Patnaik as Minister. The whole machinery moved in such a manner as reveals an attitude that the offer made by Kalinga Industries had to be accepted in its entirety."

"One-third of the 2.500 trusses ordered for Paradeep Port remained unutilized till April, 1964."

Then, I come to another contract in which Mr. Patnaik himself is also found guilty:

"Shri Patnaik concurred with orders made by Shri Mardaraj and the former's note shows that he was fully cognizant of the matter."

"The facts reveal that an abnormal and an unusual procedure was adopted by Shri Mardarai with concurrence of Shri Patnaik to favour Shri Kanungo with the award of contract,"

(Interruptions)

These are the clear findings.

SHRI B. C. PATTANAYAK: Is that the difference between the findings of the Sub-Committee and the findings of the...

(Interruptions)

SHRI LOKANATH MISRA: There is a lot of difference. (Interruption)

In another place in his findings Mr. Khanna says-

The irony, however, is Shri that the Patnaik allowed such a sway to pecuniary and business interests of the companies, which had been started him and with which...

SHRI B. C. PATTANAYAK: Please read the full chapter.

SHRI LOKANATH MISRA: It is for you to read it. I will read whatever is relevant for me. You kindly read the enthing ... (Interruptions) Madam, what is this permanent interruption?

"The irony, however, is that Shri Patnaik allowed such a away to pecuniary and business interests of the companies, which had been startd him and with which his family members were associated, in dealings with State Government, that within two or three years of his stewardship his public image became tarnished and the hopes, built around him, were which were shattered to pieces."

In another place he goes on to say:

"If Shri Patraik felt no compunction in allowing the concerns, with which he and his family members were associated, to enter into major contracts with the State Government, Shri Mitra likewise had no such hesitation."

Now, Madam, I would just say another thing. In yet another place Mr. Khanna says quoting from the Khanna Commission's report:

"This is specially true in the set up of a nascent democracy like ours wherein the role of a minister has got to be that of a pioneer rather than of a pirate, of a public sentinel rather than of a self-seeker, of one dedicated to the public weal and not one obsessed with the desire of personal gain."

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This is what he says about the entire thing. There is only one thing more where he says:

"The charges proved would bring the one against Shri Patnaik within the ambit of the words 'committed various acts of... improprieties and abuse of their power in matters of administration of the State', as given in clause (1) of the notification appointing this Commission of Inquiry and reproduced in Chapter II of Part I. It may be that those allegations would also fall under some parts of the other clauses of the notification which in a way overlap clause (1),"

Therefore, he has not dilated on that aspect. It is enough that he has found Mr. Patnaik and Mr. Biren Mitra guilty of all these charges of misappropriation, misfeasance, etc. (Interruptions) You intend to say that he is a pirate? You know what a pirate means.

(Interruptions)

I shall come to the next item for which I requested the Deputy Prime Minister to be present here. This is an Incometax clearance certificate which Mr. Patnaik goes on distributing including to the press. It is a photostat copy. In public meetings also he has shown this. This is a fraudulent thing. The Finance Minister himself is present here...

(Interruptions)

THE DEPUTY CHAIRMAN: I do not think he should be interrupted like this.

SHRI LOKANATH MISRA: It is for the Finance Minister to say.

SHRI BHUPESH GUPTA: It is interesting that Mr. Patnaik has at least one person in the country to support him. I have not seen anybody now talking about him but my esteemed friend is a courageous person.

SHRI B. C. PATTANAYAK: You are telling a lie and I am telling the truth.

SHRI LOKANATH MISRA: Mr. Gupta, he says you are telling a lie. 'Lie' is an unparliamentary expression.

SHRI BHUPESH GUPTA: I do not mind because the person who, even after all this, supports Mr. Patnaik must not be in his senses.

on President's Address

THE DEPUTY CHAIRMAN: I do not think you need interrupt any more like this.

SHRI LOKANATH MISRA: He is also involved. Coming back to the busi ness, here is an Income-tax clearance cer-Income-Tax Officer. tificate from the Cuttack, Central Circle, I have shown this to the Deputy Prime Minister. It is an individual clearance. The first column says: 'Name and style of the company or individual in which the applicant is assessed or assessable to income-tax and address for the purpose of assessment. It is 'B. Patnaik, invidual, Ananda given: Bhawan, Tulsipur, Cuttack'. Then name and address of all companies, firm or association of persons in which the applicant is substantially interested in his individual or fiduciary capacity-Kalinga Tubes Limited, 33, Chittaranjan Avenue, Calcutta. There is another sentence which the Income-tax Officer writes as follows:

"In my opinion the assessee mentioned above has been doing everything possible to pay the tax demands promptly and regularly and to facilitate the completion of the pending outstanding proceedings."

I have my own doubts which I expressed personally to the Deputy Prime Minister. I have always had my allegations against the Finance Minister in this country. He is one of the supporters of Mr. Patnaik and had I not known about it cent per cent., I would not have said it (Interruptions) You can defend your Department. You have to. Duty warrants that you have to defend your Department. I have a copy of the book 'After Nehru who " where the author has mentioned that Mr. Patnaik is one of his supporters and I believe he is in his confidence. I may be wrong. I would be happy if the Finance Minister can now declare in the House that he had never given protection to Mr. Patnaik...

SHRI MORARJI R. DESAI: I have given protection to nobody.

SHRI LOKANATH MISRA As against this certificate, Mr. Banka Behary Das fortunately had put a question the reply to

which was given. It says that there are six companies in which the outstanding arrears some to Rs. 98 lakhs. I do not mix up the two. The Finance Minister will immediately take advantage of this because he is a technical person and knows how to give concessions and where to give concessions. What does the question ask? The question says: Will the Minister of Finance state the amount of arrears of tax due from the different concerns separating from those with which Mr. Patnaik or his associate is concerned. These are Mr. Patnaik's concerns. I am surprised to find that the name of only one of the companies is mentioned here against the column 'companies and all sources of income' and they have given a clearance. With this clearance he can now apply for a passport and go out. He has other arrears of Income-tax and I have grave doubts whether he is not going to fly away because he is neck deep in debts and he wants to make it convenient for him to go away from this country, with this clearance which is a fraudulent thing.

SHRI N. PATRA (Orissa): You were saying the same thing last year. He never went out.

SHRI LOKANATH MISRA: He could not go out because his passport was impounded. He would have gone but because of my persistent questioning his passport was impounded and therefore he could not go.

SHRI BHUPESH GUPTA: It is not fair. He said Mr. Patnaik wanted to leave. Why after all should he leave the country when he can make so much money with that here?

shri Lokanath Misra: As long as the Minister of Finance continues he might stay. Nobody in the world is given an individual clearance like this in respect of one of his companies. If it is an individual clearance certificate, it is in respect of his income, might be national or international and in the case of Mr. Patnaik it is a definite special favour given. It is in connivance with the Deputy Prime Minister and his Department.

(Interruptions)

SHRI MORARJI R. DESAI: Has the hon. Member realised that several certifi-

cates are given by officers which never come to the Ministry?

SHRI LOKANATH MISRA: I do not mean personally you have done. You are responsible for every act of the Ministry. Without the approval of Mr. Morarji Desai, no Minister would do...

(Interruptions)

SHRI MORARJI R. DESAI: This is the blackest lie.

(Interruptions)

SHRI LOKANATH MISRA: This is a serious matter. If anybody gets a clearance like this, he can apply now for a letter of When he has lakhs of arrears he was given this clearance. I do not know how. He got a letter of intent for a Fertilizer Factory and when I brought it to the notice of the House that he got a letter of intent for Rs. 8 crores when he was in arrears of one crore of rupees, then it was stopped. What is this going on? What is this bungling going on here, I do not understand. Therefore I would plead that the hon. Finance Minister either prosecute Shri Biju Patnaik if there is fraud on his part, or outright dismiss the person who is called the Income-tax Officer there, who has given this clearance certificate to him.

SHRI MORARJI R. DESAI: I can only say that I will inquire about it and do the needful.

SHRI LOKANATH MISRA: Thank you.

THE DEPUTY CHAIRMAN: Have you given his a copy?

SHRI LOKANATH MISRA: I shall now give him a copy. He must have got it already from Shri Biju Patnaik. I shall give it now officially, but non-officially he has got it already.

Now, Madam, the other point is that Mr. Biju Patnaik has eaten away a lot of income-tax, which was collected at source by his companies; he has not deposited it.

SHRI DAHYABHAI V. PATEL: Criminal misappropriation.

SHRI LOKANATH MISRA: If it had been any other person, action would have

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been taken against him long ago, a prosecution launched against him. But as far as Shri Biju Patnaik is concerned, why is Mr. Morarji Desai so charmingly soft about him? Why is it so? You should explain your conduct and since...

SHRI MORARJI R. DESAI: Not to you.

SHRI LOKANATH MISRA: To the House. The House is sovereign; if you say that, I demand it in the name of the House; the House is sovereign here. I demand that a prosecution should immediately be started against Shri Biju Patnaik for these criminal offences.

Now, Madam, somebody here raised the question of the report of the Mudholkar Commission. The Mudholkar Commission was one which our Government voluntarily set up against itself. And there is a case in the High Court for which it could not be released. All the same, I hope the hon. Members, the Congress Members at least, in this House, would take cognizance of the fact that a Minister, Shri Vidya Charan Shukla, has said here that the Commission was not appointed as a Commission of laquiry and that he (Shri Mudholkar) held a confidential inquiry and submitted his report to the State Government in September, 1968. Now, if the Mudholkar Commission report would be released to the public, it will be done volutarily by the State Government itself. Otherwise, if there is a demand for release of that inquiry report, then we shall demand that the inquiry against Mr. K. D. Malaviya conducted by Shri S. K. Das— that the report submitted by him should be made public. It may be that the Government has decided to release it, but if there is a demand from the Congress side here and now, I would give them the other analogy of Shri K. D. Malaviya's case inquired into.

SHRI BHUPESH GUPTA: On a point of order. My friend is saying that if we demand this particular report he will ask for the report against Mr. K. D. Malaviya. This is not fair.

SHRI DAHYABHAI V. PATEL: We must get both.

SHRI LOKANATH MISRA: Madam, one point more. There is an attempt on the part of the ruling party here in the Centre to create disturbances in different Will Mr. Bhupesh Gupta kindly listen? It is about his State also. Now, Madam, there is an attempt on the part of the ruling party at the Centre, I mean the ruling Congress Party, to create disturbances in different States, where non-Congress Governments are functioning. One such case came to my notice when the Orissa P.C.C. chief started to hold a demonstration in front of the Assembly House. It is an elected Government in Orissa and it has just come into power, for two years now. If the Centre-State relationship could be better maintained, if the Centre-State relationship could be cordial, Madam, the Centre could administer public affairs properly, and the States could also administer their affairs properly. On the other hand, if disruptive elements in the Congress Party, if people who are in the Congress Party, if they go on creating all sorts of disturbances like the ones that we had in the shape of communal disturbances in different places in Orissa, then could the Prime Minister ever conceive that cordial relationship could grow between the Centre and the States? Therefore, Madam, I would request the Prime Minister and the members of the Congress High Command who are here in the administration to admonish their own people in the ruling party, in the Congress Party, wherever they are-they start creating trouble for the State Governments. You must know how to live yourself and allow others to live.

Thank you.

SHRJMATI SATYAVATI DANG (Himachal Pradesh): Madam, Deputy Chairman, I rise to support the Motion of Thanks on the President's Address moved by Mr. R. T. Parthasarathy. I must congratulate the Government for the appreciable work done by them last year. It is very unkind of friends on the opposition benches to say that if there is an improvement in the production of foodgrains it is because of Nature, that it is Nature's gift. And if Nature is unfavourable, then they put the whole blame on the Government and on the ruling party. It is all wrong because, during 1968-69 also, we had a

very bad time; lots of places went through very bad periods of droughts and floods but it was due to the good administration of the Government that foodstuffs could go to the people in distress in those places, and not a single death occurred anywhere in India. I do not think we can still forget how many people died every day, particularly in that famine in Bengal, and in other places, when there were droughts or floods; we cannot forget those olden days, those British days. So it is all wrong to make such sweeping charges. Because one has to criticise, he brings in Nature's gift or the absence of it to deny the Government its due credit in the matter of agricultural production. Such a criticism does not help.

I am very happy to see this time that the needs of the farmer are being thought of, that the Government is also conscious of the important role of the farmer in this country, because up to now all development has been assisted on the basis of the population a State had or a territory had, and there has been more urban development than rural development; all attention has been paid to the population living in the big cities or big towns and near about, and for the people living in the villages very little improvement has been done, very few facilities have been provided. Now, as we can see from the reports, the greatest emphasis is placed on irrigation. I am glad that we have come to this concrete conclusion at long last because, up to now, although we people have always been pressing for more and more irrigation, there was nothing very substantial which the Government was doing. People seem to forget the people of the village and the importance of providing irrigation facilities to them. If the people of the village are not going to produce food for the people in the cities and towns, I do not know how the people in the cities and towns will live. I am glad that at least this time the Government has given first priority to irrigation, all over India. But I must say here, Madam, that though it is all right for the whole of India to have irrigation as the first priority, in the hills it is not the same because, in the hills, even if you give first priority to irrigation, we cannot use the irrigation machinery, whatever it is without adequate road construction. In the hills

first priority should be given to the construction of roads because, unless communication facilities are provided in the hills, it is not possible to develop the area, to put through any scheme of industrialisation there, or any other thing. Take the State of Himachal Pradesh; as you know, it is all hill area and it is all rocky land. There is very little land in between the rocks which can be irrigated. Don't think that I am against the irrigation part of the State's development. Certainly all the land needing irrigation should be irrigated; there should be irrigation facilities provided. But the difficulty is that the Planning Commission is applying one yard-stick all over the country for irrigation purposes, and they say that if you spend so much money on irrigation, you must supply water to somuch area. It is very essential for the Government to realise that in the hills the extent of lands is very small and for irrigating them water has to come from a very long distance, and the water has to be lifted from the river, if any, or the nullah around the land area and that will cost money. Roads in the hills cost up to Rs. 3 lakhs per mile because we have to cut through the rocks and it does cost more. But in the plains you only have to collect the earth, make the road and tar it and naturally it costs very little. So if you apply that yardstick to us it will be difficult for us and we will not be able to do anything. The same is the case with irrigation and the Government must reconsider They will have to provide us more money though you could say that we will not be able to produce that much of food for the money which they provide when compared to the plains. But you will agree that we will became self-sufficient at least. At least I can say about Himachal Pradesh that we work very hard as we did in the matter of providing good roads. And we are all grateful to the Government for having given all that money for our roads. Up to now nearly 30 per cent of our Budget has been spent only on roads and that is why today Himachal Pradesh is one of the most forward areas in the hills. Of course we cannot compare ourselves with the plains and it is not fair to do so. We have done a lot of work on the roads and that has helped the progress of the farmers.

[Shrimati Satyavati Dang]

Motion of Thanks

I would also mention here that it is not correct to place emphasis only on growing wheat and other crops in the hills because you know in the hills the terrain is very uneven and it is not economical to produce wheat and other such crops. natura! feature of the hill area has to be taken into account and only whatever can be grown there should the people be asked to grow. And it will be beneficial for the country also. I am not saying only about Himachal Pradesh. I think everywhere in the hills the first priority should be given to constructing roads because once the roads are there so many other things can be done. We have been asked to set up industries and other things but industries also cannot be set up unless the roads are there. Even for bringing the timber down to the plains you have to have roads. I am saying this again and again because in the Planning Commission we have been repeatedly asking the Government that first priority should be to roads but they do not seem to agree with that. That is why I am bringing this matter to the notice of the House, that is, that in the hill areas roads should be given first preference. For example in Himachal Pradesh in the border area of Kinnaur previously we did not have any roads, and you will be surprised to know that wheat which costs about Rs. 35 to Rs. 40 in Simla was being sold at Rs. 120 to Rs. 140 there because the wheat had to be taken there on the backs of sheep or on mule back. Now because of our policy we have got a road which connects this area and the prices have come down to nearly half, But still we need quite a number of roads; there are still areas where things cannot be taken. You can imagine how difficult it will be for the people in those border areas to pay Rs. 120 to Rs.140 for wheat, I am glad that the Planning Commission in the Fourth Five Year Plan is determined to "progressively bridge the gap between the needs of the people and the resources in sight." That one statement will cover this demand of ours that roads should be given first preference. So far as irrigation is concerned, for us in the hills irrigation means lift irrigation, not the irrigation as is generally understood by people, that is, taking water through the channels. That our elder generation has already done. The only thing left for us is to lift the water from the khuds or from the rivers so that we can have water for purpose of irriga on

Another thing I want to speak about is, so far all development work has been done only on the population basis. Maybe it is all right for others; I do not say that it is not all right, but in the hills, Madam, as you might have seen, people are cattered about. We have got fewer people compared to the area. One-third of the hill area has to be under forests; you cannot cut them down. If you assess our requirements on the basis of population we cannot That is why I say it should be go far. on the basis of requirements and not on the basis of population. In the hills the population is very much thinner than in the plains. In the plains you may have a village of 5,000 or 6,000 people but in the hills we may have villages of five to ten houses. If it is a very big village we may have 500 people in that village. So you can understand that if it is only on a population basis nothing can be done for So my point is, for the hills the yardstick should be changed and it should not be same as it is for the plains.

We are grateful to the Government for the generous way in which they have been giving money to us and there is not a single time when we do not praise the Government for that, but I do not know what has happened recently since the merger of the Puniab hill area with the old Himachal Pradesh. Now the population has more than doubled, as also the area has more than doubled, but our grants have been cut into almost half. For our development we were getting Rs 87 crores; that was the tentative programme the addition of this new area we honed that the Government of India would at least double it if not more because the area that has now been merged Himachal Pradesh is much more backward in the sense that there is nothing there—no roads, no development of any sort and we have to do everything. Instead of doubling the amount or at least making it Rs. 150 crores they have only increased the resources to Rs. 91 crores and another Rs. 3 crores they have given for electricity generation. That means they have given only five or six crores of rupees for the new area that has come in. No doubt we are still grateful for whatever the Government is giving but our aspiration was that our brethren who have merged with us should also have the same facilities as we are having. If it is to be done, whatever programme was there in the old Himachal Pradesh will have to be curtailed by about 40 per cent. Now these are border areas. We have got a very long border with Tibet and also with Pakistan and I do not see in what way we are different from the other border areas. While other people shout about we are all law-abiding people. The Government is anxious that there should be no disturbance of any sort in such border areas and I am happy to say here that ours is the one Pradesh on the border where no disturbance of any sort is happening and the people are loval to the

Government, and I think the Government

should take this also into account.

Motion of Thanks

I am really happy that the Assam Hill States have been made an autonomous State within the State. I am glad that the Government has realised that the aspirations of those people should be fulfilled but I absolutely cannot understand why the Government could not think similarly about us in Himachal Pradesh, because as far as development is concerned, as far as education is concerned, as far as other things are concerned we have proved to the Government that we are prepared to go through all the difficulties, but everytime we are told that we should be viable if we are to be given Statehood. I do not understand this view point at all. I would ask the Government whether there was any Pradesh which was viable when it was made into a full State. Why should Himachal Pradesh alone be asked to prove that it is financially viable before it is given Statehood? What happened to Kashmir? What happened to Assam? You have made the Asam Hill States autonomous within a State. Are they viable? Is it only the Himachal Pradesh people who have to prove to the Government that they are viable even though I still say we are

viable? To prove that we are a viable State, we have given you a long list last time. It is very sad as far as Himachal Pradesh is concerned that there is no place where anything has been mentioned as to when Himachal Pradesh is going to get its Statehood. At last, Nagaland got it, I hope the Government will look into our case and that we will not be kept in the dark for a long time.

SHRI M. R. VENKATARAMAN (Tamil Nadu): Madam, the President's Address has really been a very big disappointment so far as I am concerned. I am using a very mild word.

AN HON, MEMBER; You can use a very strong word.

SHRI M. R. **VENKATARAMAN:** Strong words will not break your bones. You are the last people to be affected even by things stronger than words. So. will not waste time on that. Now, I cannot think of a greater attempt at complacency, when such a serious crisis is facing the country. When the Government has outlined its policy in the President's Address, I cannot think of greater complacency than what it has displayed in it. I cannot think of a greater deception of the people than what is sought to be made out in this document, by suppressing what is really happening in the country, by trying to paint a very rosy picture, even by hiding many things which have actually happened and which this House or the other House has had to tackle. Government has had to tackle and political parties have had to face. These are issues common to all of us. There is no question of trying to run away from realities. That is why I will take the last paragraph of the President's Address first. The President makes an appeal to everybody in the name of Gandhiji that we must all pull together and make our country great. He says:

"While we can argue with one another within the limits of reason and rationality about the best means and methods to be adopted for reconstructing our society, we can all unite in a purposive effort to build the India of Gandhiji's dreams....."

[Shri M. R. Venkataraman]

I can only say these are words and nothing but words and platitudes. I say that this effort to pose, as though all of us can in a goody, goody way get together somehow and build India's greatness and future is just trying to deceive the people. Congress Government, the Congress party, running the Government from the Centre, has got certain policies. It has These policies, following certain policies. according to my party, according to me. according to many others-may be for different reasons-have brought not progress, but disaster to the country. Now, are those policies correct? Are there alternative policies which the country has to consider? If so, should we not think of such alternative policies and save ourselves, at least even at this late stage? That is how I would approach the problem. I would say there is no question of saying that we can all get together. We cannot get together. We cannot obviously get together. It is not a personal affair. I bear no ill-will to anybody. Let him belong to any party. Just as I am loyal to my party, sincere to my party, sincere to my convictions. I respect the political convictions of everybody else in this House and his loyalty to the party of his choice. But then it is not a personal matter between us. It is not merely an expression of a pious wish about the tuture welfare. It is a straight question of the Congress's policies proving themselves to be more and more bankrupt and alternative policies being fought for by the people of this country and brought into operation. Without a change in the policies being pursued by the Congress Party, there is no future for our great country. This is the central thing I would like to make by way of criticism on the Address.

I shall now go from the last paragraph to the first paragraph of the President's Address. Here what is sought to be done in the Address, it seems, is a realistic appraisal of the year under review. My whole case is it is essentially a realistic appraisal that is evaded. A false picture is presented. Complacency is displayed. This House is prevented from really facing

up to the problems, which confront I do not want to just criticise in abstract. I will take a few things concretely and show why I have made such a statement. I wish to talk with a sense of responsibility in this House. Take, for instance, agriculture. Yes, by and large, we are essentially a big agricultural country. We are an Asiatic country where the rural sector plays such a big role. Now, the President's Address tells us that economic recovery has begun and on the agricultural front there is a decisive upward turn in agriculture. Is it true? Is it decisive? It is also coupled with a statement about two good harvests. Suppose harvest fails. We have been accustomed to Congress Ministers, either at the State level or at the Central level, telling the people, when there is a good bumper harvest that they have solved the problem of food, that things are all right. Then, in the event of a drought coming again they resort to, what we say in our State, "Varuna Japam". That is a prayer the God of rain. Some such thing must be resorted to. There is no other way out. Now, my whole point is this. President's Address claims that a decisive upturn in agriculture has taken place in the country, in the year under Do you know what it bases itself on? It is based on fertilisers, tractors, more credit, massive investment in the agricultural sector and our farmers having become scientific. I do not want to be sarcastic, but really who are the people who buy tractors? Who are the people who get fertilisers, by and large? Who are the people who get credit? Who are people who make massive investment? Even so, do we not know in this House that a substantial part of the massive investment, which is given from State funds, is granted to influential gentlemen:? So, it is all a question of good harvest and modern scientific methods of agriculture having increased production. I am not against increased production using scientific methods. But I say, in a country where the overwhelming mass of population consists of ordinary peasants, the working peasantry, to feel complacent that we have solved the agricultural problem by credit extended to the upper strata, by scientific interest being displayed by a

on President's Address

certain top strata of the peasantry, is not right. This is nothing but fooling ourselves. We will wake up only when it is too late. For instance, according to me, with all these things like tractors, rain, good harvest, scientific fertilizers, and so on, without land reforms there is not going to be any permanent advance on the rural sector so far as India is concerned. This Address is significantly silent on the land reform measures. It does not want to say that the land reform measures of the Congress Government have failed. It does not want to say even what some members of the Congress Party among themselves at Congress Party meetings or in their Committee meetings do say today that their land reform measures have become ineffective.

Motion of Thanks

In my State of Tamil Nadu the agricultural labour is about 40 per cent of the peasantry in Tanjore district: it is less than 30 per cent in many other districts. What is his position? Where does he come in the President's view? In the eyes of the Congress Government where does the agricultural labourer come? What has happened to him? What has happened to the landless peasant in India? Is it an accident that quite recently in Tamil Nadu a horrible thing took place? Fortyfour people were burnt to death, alive, inside a hut. All of them were Harijans. All of them were agricultural labourers. The agricultural labourers of that place, the Tanjore district, have been agitating for higher wages against the landlords, and the landlords have denying them a fair wage. The Government called a tripartite conference of Government representatives, landlords' representatives and agricultural workers' representatives. The agreements which were come to were not implemented by the landlords. There was trouble again. That has continued. Eventually it was a question of just unleashing terror against the workers, and most of them were Harijan women and children. "How dare you raise your voice, you agricultural worker? For thousands of years you have listened to me as a boss; you have so much cheek and impudence as to form your association, your Kisan Sabha, and ask for increase

in wages?" This was their attitude. Without agricultural labourers where is agricultural production and increase in production, I would honestly ask this House.

Therefore, it is so unreal, the President's Address is unreal to the extent to which it does not take note of the man who actually produces, that is your entire conception. My esteemed lady friend here who spoke before me was talking of farmers. Whom do you mean by farmers? For me in the countryside there is an agricultural labourer, there is a landless poor peasant, there is a small peasant, there is a middle peasant, there is a rich peasant, there is a landlord, the real parasitic class. you the word farmer, the word peasant does not extend from the middle peasant downwards. No. So long as the Congress Party and the Congress Government have that outlook, they will go on losing peasantry. Even the recent elections have not begun teaching you a lesson, will learn it the hard way. That is why I say the President's Address is thoroughly unreal Was it not in this House that only last year we were discussing burning of a Harijan, the beating up of a Harijan in Andhra? We felt so badly. all of us, when we were discussing it. Then came the Tanjore incident. I am not citing these things to score debating points against No. Should we not feel ashamed and horror-struck by these things, by such untoward, unfortunate things which should never happen in a civilised country? Does the President's Address mention a thing like that ? No. For the President and the Government which he represents, for the Party which has placed the policy line for him to deliver the Address the agricultural labourer does not exist as a human being. Otherwise he would have come in: the Harijan would have come in. With murder in the heart and honey on the lips you cannot really do justice. You can have Gandhi Centenary and talk of Gandhi Centenary Year and you can also occasionally, in public meetings, here and there talk of how Gandhiji was concerned about the Harijans, but the President will not mention it in the Address. What has happened to them only as recently as last year?

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I say you are more and more not bothered about them. At the same time the credit you have given, the fertilizers you have arranged, the tractors you are making, they are available to the rich peasantry, they are available to the rich landlords, they are certainly getting the benefit out of it and you are quite satisfied. But how can that mean the improvement of the peasantry as a whole " How can that mean something like a permanent solution for our agrarian problem? Are not land reforms very important even for getting capital for our own industry? Are not land reforms and cash in the hands of the underdog, of the peasantry very necessary for marketing our industrial goods in a wide way? Is it necessary for the capitalists of our country, just as the capitalists of other countries had to do, to run to other countries and capture world markets? Which capitalists in the world had the advantage and the good fortune of having a country with 50 crores of people, the bulk of whom are peasants?

YAJEE BHADRA SHRI SHEEL (Bihar): It is 53 crores.

SHRI M. R. VENKATARAMAN: All right, 53 crores. But the peasant is not able to buy anything. Such complacency is very bad, it is bad for our country. It is bad for our people. Nothing good can be expected from this Government with such an outlook so far as our people are concerned. That is why I say it is so unrealistic while talking of trying to realistic.

Again take the question of industry. In industry you talk of recovery in a large segment. What is this? Let me not talk in the abstract. I want to talk in concrete terms. I am a man rather obliged to face problems in life. I come from Tamil Nadu where 30 textile mills are closed more or less permanently for the last three years, and the textile industry is the pride of Tamil Nadu, it is one of our biggest industries. More than 20,000 people are without employment. It is not as though the industry was not helped. It was helped. During the last twenty years of the Congress regime many people got licences to put up new mills and also increase the spindlage.

Yet today many mills are closed. In Tamil Nadu there is a proverb in Tamil "padhi kinaru thanduthal"; that is, 50 per cent may entitle you to pass an examination, but jumping 50 per cent of the well is not jumping the well; you will go down. Even if you jump 75 per cent also, you will go down; 50 or 75 per cent marks being scored is something which has a value in an examination paper, but not in jumping a well. Right and left the Congress regime for the last twenty years has been issuing licences to all and sundry. whom they wanted to favour, without an integrated outlook, without a perspective. without thinking what is going to happen in the future. Many of them went in for foreign capital. Now they are twisting your arm. Arm-twisting is going on. You are unable to stand up to them. You cannot look in terms of a huge market of 53 crores of people, you cannot think in terms of making the common, agricultural worker a man of self-respect with a little cash in his pocket, as one who can understand that freedom has come to him and to his family. No. But you are satisfied with a small segment of people at the top who are benefited, and that is all,

Where does your complacency come from? I can tell you about industry after industry. But illustratively I will take only the industry which I took earlier-the textile industry. I am not quoting from any Communist paper but from an organ of big business, the Capital, from its issue of last month. It says that there are 80 textile mills now in the whole of India which are closed; 1.82 million spindles are idle and that 20,000 looms are idle. Eightythree thousand workers, textile workers, skilled workers, the pride of our labour, our working class, are on the streets. They left their villages long ago. Most of them came to the cities to earn a living. They earned a living, became skilled, modern workers,

Now, it is all right for you to say, it is difficult. If it is difficult, I say, get out. Do not claim to run the Government if you cannot run it. It is no concern of you? Covern or get out. I say, when for 83,000 workers you are unable to find a way out, there is no use your saying that the Industries (Development and Regulation) Act

All right. But how long can it is there be ? I say to everyone of us, Member of Parliament or Minister here. If you go on starving, without work, for two or three year, will you keep quiet? Will you not take stones and throw at somebody? Such impatience will be there. But you do not feel that something bad is happening to the country. There are some people here who want to pick the big bad wolf in the Treasury Benches or who are trying to find out the good people and the bad people there. I am not interested in that pastime. For me, it is the Congress Party and its policies. that matter. The Communist Party of India (Marxist) is interested in placing before the people alternative policies on every issue to the policies of the Congress Party. To many people who do not understand us-even well-intentioned peopleand those who are not deliberately and badly opposed to us, what we are saying is . Eminently practical things we have sug-We are not asking for the moon. gested Is Communism our objective? Yes, Is Socialism our objective? Yes. But our immediate objective is a Peoples Democracy for working for Communism Socialism. We want the democracy today about which so much is talked about. . .

SHRI R. T. PARTHASARATHY (Tamil Nadu): Do you believe in democracy?

SHRJ M. R. VENKATARAMAN: You listen to me. You do not try to cut in before I finish even half a sentence. Your talk of democracy, according to me, is the talk of capitalistic democracy. It is a democracy for the rich. Undoubtedly, we have given voting rights to everybody who has come of age-adult franchise. But we know how the elections are rigged, how the elections are conducted, we know how and what role religion plays, the caste plays in the election. And without economic independence on the part of the under-dog. the ordinary worker in the factory or the persant, this adult franchise will have no meaning in a democracy.

I want as the first step—the people's democracy. Here is the capitalist of India. So long as he is against foreign capital, so long as he wants to build up our country,

so long as he behaves properly towards labour and treats them as human beings, he does have a place. But no longer can the capitalist class of India be depended upon to rule the country. Very good, eminent and well-intentioned people among them, I know; but they are... (Time bell rings) You must kindly give me ten more minutes.

THE DEPUTY CHAIRMAN: Your time was 25 minutes. Please finish.

VENKATARAMAN: SHRE M R. Therefore, I say that the working class is coming forward despite all the rising prices, in spite of all the difficulties to lead. It is from these people, this class, that suggestions for a democratic way of life has to come. Our great people are capable of doing it. That is why I say-saying that the industry is looking up is not correct, is not completely proper. In my own State of Tamil Nadu, the whole of last year saw dozens and dozens of strikes, 100 days, 90 days and so on in the Wimco Match Factory, in the Structurals Factory, in the paper mills and then in the sugar industry, textiles etc. there was strike continuously. And you talk in the President's Address that the industry is looking up. What is all this?

Similarly, with reference to ...

THE DEPUTY CHAIRMAN: You must wind up. You have taken 25 minutes of your party's time, you have taken that,

SHRI M. R. VENKATARAMAN: I do not talk unnecessarily.

THE DEPUTY CHAIRMAN: I know that. But everyone has to get a chance.

SHRI M. R. VENKATARAMAN: I will finish as quickly as possible. You must be a little indulgent towards me today. I never ask for time. I will finish my speech quickly.

Madam, I have got some more facts. These are also not from a Communist paper. I have taken them from the Economic Times of the 27 January. They say that in 1966 the total assets of 101 of our top industrial giants alone come to Rs. 2.355 crores. In 1968, they have become Rs 2.517 crores. Now, they analyse

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it further and say that even in a period of recession, the so-called 7 per cent of profit they got, these big giants. Of course, the publicly accepted profit was 7 per cent. All these giants have 40 per cent of the entire private capital in the country. Now 6,500 others have the rest of the 60 per cent, and out of these nine alone have got one-third of the total. The point that I want to make out is only that monopoly capital is being built up, giants are being built up and their prosperity is recorded, and the President's Address says that the industry is picking up. I can understand if by and large a number of medium But medium capital ventures come up. capital has gone to the wall in these days. In fact, one of the suggestions made by the President of the South Indian Millowners' Association, who is himself a big mill-owner and an esteemed Member of our Rajya Sabha, is: "Scrap these smaller mills. There is no point in getting Covernment assistance to protect the mills. How long are we to protect the sick mills?" So, the President's Adress...

THE DEPUTY CHAIRMAN: You must please wind up. You will still have some other occasion to speak. We are really pressed for time.

SHRI M. R. VENKA [ARAMAN: So this flourishing of a few monopolists does not mean that industry is looking up. That is the point I wanted to make.

Lastly, the Fourth Plan is in crisis. Even there, the paragraph in the President's Address about the Fourth Plan silently and indirectly hints at more taxes. It says that more resources have to be mobilised out of the well-being of the people. Now everywhere we are talking in different languages. You think the people are rolling in wealth and are in good condition. I do not agree. That is why the President's Address is unreal to me even here when he talks of resources being mobilised from the well-being of our rural people.

Finally, there are many things about regional and other issues. My only point

is: Please honestly search your conscience with reference to the Shiv Sena, with reference to the language issue. Has the Congress Party done anything which has led to many of these things? I am not just finding fault with anything and everything—good, bad or indifferent. No. But as the Tamil saying goes, do not have a dust basket on your head and begin to investigate about the purity of the flower basket on the other man's head. That is what we are trying to do. . .

THE DEPUTY CHAIRMAN: That will do. Please stop at the baskets.

SHRI M. R. VENKATARAMAN: I am sorry, I am sorry—I do not know what to do.

Lastly, I missed reference to the very big thing that happened last year-the student unrest everywhere. Why? Why did our own children, our own grandchildren, behave in that way? Is it that they have become so very wicked? we recall our own young days? Do we recall that this student movement played a glorious role in the freedom movement, 35 or 40 years ago? Should we not regard the present student unrest as something which is related to their desire for a new society in India? It may be that we do not give them the proper lead; it may be that they get side-tracked into wrong channels or bad channels. Do we look at the unrest in that way or do we merely say that the students now are indisciplined, when in our days we were all disciplined? I say that it is due to the economic difficulties among the ordinary families in providing higher education for their children. There is no place in the colleges and you have to bribe people to get admission in technical colleges. And there is close-down of colleges. Even after they get higer education in the colleges, no jobs are available for them. Education also is in crisis in the present system. So we must change. The Congress must seriously consider this. No longer is it the only party in India or the top party in India. That brings me to another subject. . .

THE DEPUTY CHAIRMAN: You must stop now.

SHRI M. R. VENKATARAMAN: am finishing. Only one minute more. This brings me to the last point, that the Congress Party must learn from the General Elections the lesson which was confirmed by the experience of the mid-term elections that it should change its policies, instead of talking in the high and mighty way of being the only party in the country. I was also a Congressman to start with and was proud to be one. But then, the Congress of today is not even the Congress immediately after independence. We have got to deal with so many parties. were non-Congress Governments in so many States. Now they piously say "We must all work for stability." Don't talk with your tongue in your cheek. Did you not ever talk of toppling non-Congress Governments? Did not Mr. Nijalingappa, the Congress President, openly say that the non-Congress Governments have got to be toppled and they will topple it?

THE DEPUTY CHAIRMAN: That will do.

SHRI M. R. VENKATARAMAN: The danger to democracy again comes from the Congress Party refusing to observe the canons of democracy...

THE DEPUTY CHAIRMAN: That will do. I cannot give you any more time.

SHRI M. R. VENKATARAMAN: Madam, I have really three or four points more. But I have to respect you.

THE DEPUTY CHAIRMAN: You have other debates to air your views. Dr. Mahavir. Your party has 20 minutes left. So you have 20 minutes.

DR. BHAI MAHAVIR (Delhi): I hope, Madam, you will not be more stingy than you have been with Mr. Venkataraman.

THE DEPUTY CHAIRMAN: But you said you wanted only that much time that was left for your party.

डा॰ भाई महाबीर : महोदया, राष्ट्रपति के अभिभाषण में इस वात का L7RSS/69—8 दावा किया गया है कि देश की वास्तविक स्थिति पर वे प्रकाश डाल रहे हैं परन्तु उम अभिभाषण को सुनने के पश्चात् ऐसा लगता है कि उन्होंने देश की वास्तविक स्थिति का चित्र सामने रखने के बजाय कुछ गोलमोल आशाओं, कुछ आत्मतुष्टि की भावनाओं और कुछ ऐसे आश्वासनों को वल दिया है जिनको थोड़ा सा भी जांचने के वाद स्वीकार करना कुछ बड़ा कठिन मालूम होता है।

उन्होंने देश के अन्दर राष्ट्रीय आमदनी जो बढी है उसके बारे में सन्तोष किया परन्त जब उन्होंने यह कहा कि यह आमदनी खेती की अच्छी पैदावार होने के कारण बढ़ी है तो उनको यह स्वीकार करना चाहिए था कि यह अच्छी पैदावार बहुत कुछ वर्षा अच्छी होने के कारण हुई है। जब हम देश की किसी भी प्रगति के वारे में यग लेने की कोशिश करते हैं और भूल जाते हैं कि उसमें प्रकृति या निसर्ग का कितना हाथ है तो हम एक वहत बड़ी आत्म-प्रवंचना का शिकार बनते है । मेरा निवेदन है कि राष्ट्रपति के इस अभिभाषण में यदि यह दिखाया गया है कि हम अपने देश की खेती की पैदाबार से संतृष्ट है तो उसनें यह भी दिखाया जाना चाहिए था कि हमारेअपने ही देश में आज भी राजस्थान के एक बड़े इलाके में एक ऐसा भयंकर अकाल पड़ा है जिसकी तुलना इतिहास में बहुत कम मिलेगी । हमें आज दिखाई देता है, राष्ट्रपति ने कहा, दो-तीन साल के अन्दर अनाज की सहायता न लेने का लक्ष्य पूरा हो जायगा। अन्न की सहायता न लेने का अर्थ उन्होंने क्या लिया है, मैं नहीं जानता लेकिन यदि पी० एल० 480 के आधीन आने वाली अनाज की सहायता खत्म करने का विचार है तो हो सकता है कि उनकी यह भावना ठीक हो लेकिन यदि अनाज के आयात को वे वन्द करने की बात कर रहे है तो मुझे याद आता है कि पहली योजना की समाप्ति के बाद नेहरूजी ने कहा

[ढा० भाई महावीर]

Motion of Thanks

था कि हम तीन माल के बाद अनाज का एक दाना भी आयात नहीं करेंगे लेकिन जिस वर्ष एक दाना भी आयात नहीं करने वाले थे उस वर्ष के हमारे आयात तब तक के वर्षों में अधिक-तम ये क्योकि प्रथम पंचवर्षीय योजना में जो खाद्यान्न पैदा हुआ वह अपने प्रयामों के कारण कम था और अच्छे भौतम और अच्छी मानसून के कारण अधिक था। यदि वास्तविकता की ओर ध्यान दिया गया होता तो वह स्थिति न आती जो राजस्थान नें घटित हुई। मै जानना चाहता हं कि राष्ट्रपति के इस अभिभाषण के लिए हम लोग क्या भावना व्यक्त करें, जिसमें कह दिया गया है कि हमने खेती के अन्दर बड़ी निश्चयपूर्वक प्रगति की है जबकि हमें दिखाई देता है कि इसी राजस्थान के 4-5 जिलों में इस अकाल के कारण 4 लाख पशुमर चुके हैं और आज भी 7-8 लाख मानव इस अवस्था में है कि वे मृत्यु और जीवन के बीच झूल रहे हूं। इसको देखकर लगता है कि हम इतने बड़े भयंकर तथ्य की ओर आंख मूंद सकते हैं तो हम अपने देश की बहुत बड़ी समस्या को केवल अपने सिर को रेत के अन्दर दबाकर भूला देना चाहते है । आज वास्तविकता यह है कि पिछले दिनों, सर्दी के दिनों में राजस्थान के उन अकालपीडित लोगों की बात को मोचा जाय, जिस समय कड़ाके की सर्दी पड़ती थी, उस समय भगवान के दिए हए धरती के इस बिछीने के ऊपर और भगवान के बनाए हुए आकाश के वितान के नीचे जो लोग सर्दी की रातें काटते रहे हैं उनसे जाकर पूछना चाहिए कि राष्ट्रपति के अभिभाषण से उनको वया मिला है। आज कुछ सान्तवना के शब्द भी हम उनको नहीं दे पाए तो इससे बहुत बड़ी हानि नहीं है, हानि इस बात में हैं कि आज हम उस प्रश्न की ओर ध्यान भी देने के लिए तैयार नहीं हैं। पिछले दिन तो बीत गए, गर्मियां आ रही हैं, इन गर्मियों में जब मूरज ऊपर से आग

वरमाएगा और नीचे से रेत के अन्दर से लपटें निकलेंगी उस समय जिन लोगों के लिए हम पानी की व्यवस्था भी नहीं कर पा रहे है वे लोग अपने जोवन को कैसे कायम रखेंगे, यह पड़ा प्रण्न है, जिसका उत्तर मुझे राष्ट्रपति के अभिभाषण में नही मिलता । आज उन अकालपीडित लोगो को हम ने क्या दिया जी की सरकार बडे कृपापूर्व 🗓 🗸 ाजी देती है, जो डेढ़ रुपए, सवा रुपए, एक रुपए के हिसाब से दी जाती है लेकिन उसको देने के बाद वे महम्म वर लेते हों कि हम वहुत बड़ा काम कर रहे हे तो उसमें भी अपनी आंखों पर पट्टी बांध रहे हैं, ऐसा दिखाई देना है। वहां जा कर कोई भी देखे, जिस प्रकार से एक वर्ग के आधार पर, एक काम के आधार पर बेस करके, यह रोजी दी जाती है मजदूरी दी जानी है और जिस नरह से वहां काम होता है वहां पर आज काम क्या है ? मिट्टी को डोना, मिट्टी को निकालना और इस तरह से सड़कें बनाना। फेमीन कोड के अनुसार कहने हैं, कुछ काम उनसे करवाया नहीं जा सकता, लेकिन जो काम करवाया जा रहा है उसका परिणाम यह है कि पन्द्रह दिन के अन्दर जो काम होता है उसको माप कर जितना काम हुआ है उसको जोड़ा जाता है और पन्द्रह दिन बाद उसको रोज़ी दी जाती है और यह जो रोज़ी दी जाती है उन पन्द्रह या बीस दिनों तक, वह किस तरह से निर्वाह करते होंगे यह एक प्रश्न है। दूसरा प्रश्न यह है कि उन मजदूरों में से वहुत मारे नाम ऐसे हैं जो फरजी हं और ओवर-सियरों की जेब में, जन फरजी नामों को दर्ज करके, उनकी तनख्वाहें भर दी जाती हैं। लेकिन जहा कम लोग होंगे वहां काम कम होगा, जब जब कम काम होता है तो उसको माप कर जो वेतन दिया जाता है उस वेतन में उतना ही कम रह जाता है उन लोगों का किस तरह से यदि डेंढ रुपये में से आठ आने या छः आने कम हो गये, तो एक रूपया रोज

के हिसाय से किस तरह से उनका पेट भरना संभव होगा यह प्रश्न हम लोगों के सामने उठता है और इस प्रश्न को यदि हम कानों में रूई ठूस कर सुनने से इन्कार कर दें तो इसमें वह प्रश्न हल नहीं हो सकेगा।

आज वहां पर पानी की जैसी स्थिति है, सरकार की नीति के मताबिक पाच मील से कम दूरी के स्थान पर ट्युववैल लेजाने की व्यवस्था सरकार नहीं करती । पाच मील के दायरे के अन्दर लोगों का अपने आप ट्यूबवैल से पानी लाना पड़ना है और जो टैकियां हैं उन टैकियों तक कितनी ही दूर से महिलाएं एक-एक घड़ा उठा कर पैदल चलकर आती है और एक घडा पानी को ले जाकर अपने वालबच्चों को या दूसरे परिवार के सदस्यों को जब पानी देती हं, उससे मुझे लगता है जितना पमीना वह आने जाने में देती हैं, देती होंगी, वह पसीने से उस घड़े का पानी कम होता होगा । लेकिन यह सारा कुछ दश्य हमारी आंखों के सामने नहीं आता है जब हम राष्ट्रपति के अभिभाषण को सुनकर अपने आप को संतुष्ट मान लेते हें और उनके लिये धन्यवाद का प्रस्ताव लाते हैं।

आज प्रक्त यह है कि जो कुछ राजस्थान के अन्दर आज समस्या है वह केवल इस कारण नहीं कि वर्षा नहीं हुई है। वर्षा से, और कई बात, वहां पर ऐसी घटनाएं हुई है कि जब वर्षा नहीं होती रही, लेकिन हमें बताया गया कि राजस्थान नहर बनायी जा रही है, यह राजस्थान की समस्या को हल करेगी, सीमा के क्षेत्रों को पानी ही नहीं देगी वहां पर हिरियाली ले आयेगी और लोगों की समस्याओं का अंत हो जायेगा लेकिन राजस्थान की नहर को क्या हुआ, राजस्थान की नहर वहीं तक पहुंची, गंगानगर तक जहां पहले ही नहर का पानी पहुंच चुका है और समस्या वैसी की वैसी वनी रही। मगर इस

सारी समस्या पर राष्ट्रपति के अभिभाषण में कुछ भी जिक नहीं है।

राष्ट्रपति महोदय ने कुछ और आंकडे दिये हैं। उन आंकड़ों के बारे में मुझे ज्यादा कुछ कहना नहीं है क्योंकि कहावत है कि आंकडे कुछ भी साबित करने के लिये काम में लाये जा सकते है । अग्रेजी में वहते है तीन प्रकार के झूठ होतं हं : There is a lie, there is a white lie and there is statistical lie. नो ऐसी किसी भी गलत बात को सिद्ध करने के लिये आंकडे पेश किये जा सकते हे। इस वास्ते में उन आकड़ों के वारे में ज्यादा कुछ नहीं कहना चाहना, मुझे केवल यह कहना है कि जहा हम थोक मृत्यों की बात करते है कि थोक कीमतें कम हुई हे , वहा पर हमें दिखायी देता है कि जो कास्ट आफ लिविंग इन्डेक्स है वह, मैन्अल वर्कसं का भी और विकिश क्लाम का भी, दोनों कम नहीं हुए हैं, वह बढ़े है ।

इसके अतिरिक्त हम लोग अगर किसी भी देश की प्रगति के समाधान का कोई स्वर निकालना चाहते है तो दुनिया के दूसरे देशों के साथ तूलना करके । लेकिन अगर हम देखें तो मुझे लगना है कि यदि हम प्रति इयक्ति नेशनल प्रोडक्ट जो एक व्यक्ति के कारण मैनुफेक्चरिंग इन्डस्ट्री में उत्पन्न होता है उसको जोड़ें, तो मंसार के बीस देशों की सूची में मैने देखा है कि उनमें मे सबसे कम उत्पादन, प्रति व्यक्ति, हमारे यहां होता है। किसी बड़े देश को छोड़िये, जैसे अमरीका है उसका हम एक बट्टा पच्चीस हं, लेकिन टर्की का भी एक बट्टा सात है, मलेशिया का एक बट्टा चार है, ईरान और पाकिस्तान के भी आधे के करीब है। इसको छोड़िए, वास्तविक आय में हमारी कितनी प्रगति हुई है पिछली तीन योजनाओं के पश्चात् और यदि आज हमारी साधारण व्यक्ति की वास्तिबक

डा॰ भाई महाबीर

आय ली जाये, यानी उसकी जो मौद्रिक आय है, जो मनी वैजेज है, उसको घटा कर जो मनी की परचेजिंग पावर है, यानी कास्ट आफ लिविंग इन्डेक्स है, उसको साथ जोड़कर देखा जाय तो तीन योजनाओं के पश्चात, 1949 के मुकाबले में 1967 में, 111 वास्तविक आय माधारण व्यक्ति की यहां पर है, जो मिल का कर्मचारी है उसकी हई, यानी उस वक्त जो 100 रु० उसे मिलता था अब सत्नह साल बाद 111 मिल रहे है और यह भी तीन योजनाओं के अन्दर भारी भरकम इनवैस्टमेन्ट करने के बाद जो परिणाम निकला है इस पर समाधान कर लें तो हमें कोई रोक नहीं सकता।

हमने कहा, उद्योगीकरण हुआ है देश मे। इसके विषय में एक संकेत आता है कुल नियति में, जो हम एक्सपोर्ट करते है, उसमें मैन-फैक्चर्ड गुड्म का प्रपोर्शन किया है, उसमे निर्मित वस्तुओं का अंश कितना है ? तो 1950-51 में वह 45. 10 था और 1968-69 में वह 44 प्रतिशत है यानी हमारे कूल नियति के अन्दर जो निर्मित वस्तुएं है, उनके प्रतिशत बढ़े नही हैं, कम हए हैं।

राष्ट्रपति महोदय ने योजनाओ का उल्लेख क्या है। योजनाओं के बारे में जो कुछ उन्होंने कहा है, यदि सचमुच में उनके शब्दों को लिया जाये, तो मै ममझता हं, कि कोई गलत बात उन्होने नहीं कही। शब्द उनके यह हैं :

"अगर हमारी योजनायें हमारे राष्ट् की इच्छा और उसके दृढ़ निश्चय की तरजुमानी नही करतीं और लोगो की आवण्यकताओं और सुलभ संसाधनों के फरक को पूरा नहीं करती तो वे केवल भविष्य की नाम मात्र रूपरेखा बन कर रह जायेंगी।''

यह जो उन्होंने आशंका प्रकट की है, ऐसा लगता है, यदि उससे थोड़ा आगे जाते तो

उन्हें प्रतीत होता कि सचमुच हमारी जो योजनाएं है, अगर उनसे कुछ काम हुआ है, तो भविष्य के प्रति कुछ कपोल कल्पिन आशाएं और आकाश में खीचे नक्शो के अतिरिक्त और कुछ नहीं वन आता।

on President's Address

मै पिछले दिनों, पंजाब के अन्दर जो चौथी योजना का सरकारी डाफ्ट आया है, उसको देख रहा था। पंजाब वह प्रदेश है जो कोई बडे उद्योगों का प्रदेश नही है, छोटे छोटे उद्योग वहां फैले हए हैं और मैं ममझता हूं, पंजाब सारे देश के लिये एक अनकरणीय उदाहरण उपस्थित करता है। लेकिन इस पंजाब के अन्दर भी जो कुछ हमें दिखायी देता है वह यह है कि उस योजना के सरकारी प्रारूप में यह कहा गया है कि जो उद्देश्य रखे गये थे योजनाओं के, उनमें से कोई भी पूरा होने के करीब हम नही पहुंचे । पहली एक बात कही गई है कि 1966-67 के मकाबले में 1974 में एक लाख बेकार ज्यादा होंगे उस पंजाब के अन्दर । बाकी सारे देश के अन्दर जो वेकारी की नादाद बढ रही है उसके आकडे हमारे सामने ह । आज सवा करोड के करीब हमारे देश के अन्दर बेकार है जो तीन योजनाओं के बाद इतनी संख्या बनी है ।

दूसरी बात उस योजना के अन्दर **कही** गई है पंजाब में कि जो अधिक धन का उत्पादन हुआ है : Additional wealth has got concentrated in fewer hands and the gulf between the rich and poor has widened." अमीर और गरीब के बीच में जो अंतर है फासला है वह बढ़ा है और जो धन है, नया उत्पादन हुआ है, वह कुछ थोड़े से हाथों के अन्दर केन्द्रीकरण हुआ है, लापसाइडेड हुआ है, वह सीधा, समान, सब लोगों के हित **में,** नहीं हुआ है।

इसके अतिरिक्त मेरा आप से यह निवेदन है कि हमारी जो योजनाएं है उनका एक और

पहलू है । हमने अपनी योजनाओ के अन्दर कितने बेकार ? कितने बेरोजगार पैदा किये? रोजगार के बारे में राष्ट्रपति महोदय ने एक स्थान पर कहा है कि खेती और उद्योग के उत्पादन में वृद्धि से बेरोजगारी के ऊपर अच्छा असर पडा है--यह कैसे माप किया मै नही जानता । लेकिन मुझे पता है, सरकारी आकडो के हिसाब से, यह सरकार का पत्न है, योजना कमीशन का मुखपत है, इसमे छपे हुए आंकडे के अनुसार आज देश के अन्दर 50,000 क्वालिफाइड इन्जीनियर्भ है जो बेकार घुम रहे है, जिनको डिग्निया हमने पकडा दी है लेकिन उन डिग्रियो का वह क्या करे--शहद लगा कर चाटे, या अपने माथे पर चिपका ले या अपने घर में फ्रेम कराके रख ले ? क्या करे ? यह मब हम नही बता पाते । आज स्थिति यह हे, हमारे देश के नेता, मत्नी या दूसरे वरिष्ठ सज्जन यनिवर्सिटी के अन्दर दीक्षान्त, भाषण देने जाते है तो वहा उनको नारे सूनने पडते है हमे--डिग्रिया नही चाहिये, हमें काम दीजिए, हमें कारोबार करने को दीजिए । हमारी योजनाए इस सवाल का जवाब नहीं दें सभी और यह आगे दे सकेगी इस तरह का कोई आश्वासन राप्ट्रपति के अभिभाषण मे हम लोगो को नही मिलता । इसलिये जहा हमने पिछली योजनाओ के अन्दर एक लाख क्वालिफाइड इन्जीनियर्स तैयार किये वहा 50,000 बेकार इन्जीनियर्स आज घुम रहे है। वह देश की शाति ओर व्यवस्था के लिये खतरा नहीं वर्नेंगे तो क्या बनेंगे ? यह प्रश्न हमे आपसे पूछना चाहिये।

राष्ट्रपति जी ने आशा व्यक्ति की है कि हमें विदेशी सहायता मिलती रहेगी। हमारे सामने जो आकडे हैं उनसे मुझे लगता है कि इसमें भी कुछ थोडा भ्रम दिखायी देता है। राष्ट्रपति ने कहा है कि जो बर्डन आफ सर्विसग एक्सटर्नल डेट है वह 51.40 करोड डालर हो गया हे अर्थात् 385 करोड़ रु० से कुछ अधिक, लेकिन यह जो आकड़ा

है यह आकडा हमारे पास योजना कमीशन का योजना पत्न जो है उसमे है ओर इसमे 27 अक्तूबर के अक में उल्लेख किया गया है कि हमारा जो बर्डन होगा एक्सटर्नल डेट की सर्विसिग का वह 588 मिलियन डालर्स होगे, अर्थात इन दोनो आकडो के अन्दर कौन सा गलत है, या दोनो ही गलत है, या कुछ अश में गलत है, यह मैं नहीं कह सकता। लेकिन स्थिति यह है कि आज, हम इस आकड़े के हिसाब से जितनी विदेशी सहायता हमको मिलनी चाहिये, आणा है उसमे ज्यादा हमे चकानी है विदेशी ऋणो और उनके ब्याज के रूप मे और इस वर्ष हम यह आशा रखे कि फिर भी हमें विदेशी सहायता मिलती रहेगी ऊपर से, तो यह सदिग्ध है। फिर भी खुले आम ऐसा आश्वासन दिया गया है कि हम कोशिश यह करेगे कि हम उस सहायता का उपयोग करेंगे ओर धीरे-धीरे उस सहायता के वगैर अपना काम चलाने की कोशिश करें। आज ऐसी स्थिति में जब विदेशियों ने जो सहायता के नाम पर हमें धन देते थे उन्होंने सब प्रकार से हमारे देश की आतरिक और बाह्य नीतियो पर प्रभाव डालने की कोशिश की है फिर भी यह आणा बनाये रखना बड़े साहस का काम है। लेकिन इस साहस के बारे में मेरा निवेदन यह है कि इसमें यथार्थ की बात नही दिखाई देती इसनिये चाहिये यह था कि हम अपनी योजना को ऐसा बनाये जो वास्तव में स्वदेशी हो मके और अपने साधनो के बल पर जिस को पूरा करने का साहस-पूर्वक हम निर्णय कर सके, लेकिन आज इस प्रकार की योजना की रूपरेखा बनाई गई है यह दिखाई नही देता।

मेरा निवेदन यह है कि राष्ट्रपति जी ने विदेश नीति के बारे में यह कहा है कि हमारी विटेश नीनि के जो मिद्धात हैं वे खरे उतरे हैं। अब ये खरे किस कसौटी पर उतरे हैं? मैं नही जानता कि कौन सी कमाटी हमने रखली। हमारे देश का जो भाग विदेशों ने

[डा॰ भाई महाबीर]

छीना हुआ था क्या उसको हमने उनसे खाली करवाया ? काश्मीर का जो भाग पाकिस्तान के पास अवैध रूप से है क्या उसको हम उससे छड़ा पाये ? क्या हमने भरी संसद के अन्दर जो शपथ ली थी कि जब तक चीन से हम अपनी भमि का एक-एक इंच वापस नहीं लेंगे तव तक हम चैन से नहीं बैठेंगे, क्या हमारी वह शपथ परी हो गई? क्या आज भी यह स्थिति नहीं है कि चीन और पाकिस्तान हमारे देश के अन्दर गड़बड़ करवा रहे हैं, गुरिल्लों को टैनिंग दे रहे हैं ? चीन के पास से शिक्षा ले कर के, हथियार ले कर के, कुछ नहीं तो 25, 30 हजार नागा विद्रोही हथियारबन्द हो कर के भारत में आ चुके हैं, तो हमारी सरकार और हमारी सरकार के रक्षा मंत्री और हमारी सेनाएं क्या उनको आने जाने से रोक सकीं? ऐसी स्थिति में यह कहना कि हमारे सिद्धांत खरे उतरे हैं, यह मैं नहीं समझता कि यह किस प्रकार की आशावादिता और आत्मतष्टि के लिये यह कहा गया है कि हमारे सिद्धांत खरे उतरे हैं। मैं यह पूछना चाहता हं कि क्या आज विदेशों के अन्दर जो प्रवासी भारतीय बैठे हैं उनका सम्मान बढ़ रहा है और क्या उनको हर देश से निकाला नहीं जा रहा है ? अगर निकाला जा रहा है तो फिर कौन सी कसौटी है जिस पर राष्ट्रपति के अभिभाषण में यह कहा गया है ? नेहरूजी का एक कथन मझे याद आता है। जब चीन की तरफ से धोखा हआ, चीन का हमारे ऊपर आक्रमण हुआ तो नेहरू जी से पूछा गया था कि क्या आप समझते हैं कि आप की चीन सम्बन्धी नीति गलत थी, तो नेहरू जी ने कहा था कि नहीं, हमारी नीति गलत नहीं थी जो चीन ने किया वह गलत था। यानी नीति की कसौटी का कोई और मापदंड हमने रखा हुआ से जिस पर कस के हम कहते हैं कि वह नीति ठीक थी।

मझे यह कहना है कि नीतियां किन शब्दों में घोषित की जाती हैं। उन नीतियों को ले कर के हम जब कहीं जाते हैं तो हमारे स्वागत के लिये कितने बच्चे छोटी-छोटी झंडियां ले कर के खड़े कर दिये जाते हैं। राष्ट्रपति जी ने इसका उल्लेख किया कि प्रधान मंत्री गईं, वे भी गये, उनका स्वागत किया गया। यह स्वागत एक शिष्टाचार है. एक औपचारिकता है, लेकिन इस औपचारिकता से किसी विदेश नीति की सफलता नहीं मापी जा सकती। यदि उसकी सफतलता ही मापनी हो तो आप को कोई कसौटी रखनी पड़ेगी। मेरा निवेदन यह है कि कसौटी यह है कि क्या हमारी विदेश नीति ने वे लक्ष्य प्राप्त किये हैं कि जो अपने देश के सामने हम लोगों ने रखे थे। वे लक्ष्य यदि हम लोगों ने नहीं प्राप्त किये तो यह कहना कि चीन ने गलत किया है, यह वैसा ही कि जैसे कोई यह कहे डाक्टर से कि आपने दवाई दी थी. लेकिन मरीज मर गया और डाक्टर यह कहे कि मेरी दवाई ठीक थी, लेकिन यह मरीज़ की गलती थी कि वह किसी और मर्ज से बीमार हुआ, जिस की दवाई मैंने दी थी वह मरीज़ ने नहीं पकडी थी. यह उसकी गलती है। इस तरह अगर हम कोई दलील देना चाहते है तब तो हमारा कहना शायद ठीक है, नहीं तो हमारी विदेशी नीति किस प्रकार से खरी उतरती है। मैं इसको बिल्कुल समझ नही पाया ।

हमारी रक्षा नीति के बारे मे भी यही बात है। कहा गया है कि हम शांति के लिये कोशिश करते हैं। राष्ट्रपति महोदय के अभिभाषण से कम से कम आज तो यह दिखाई देना चाहिये था कि हम घोषणा किया करते हैं, लेकिन इस बात में दुनिया के अन्दर किमी बात का फैसला नहीं होता। हम हमेशा शांति की घोषणा करते रहे, लेकिन इन 25 सालों के अन्दर चार बार हमें युद्धक्षेत के अन्दर जाना पड़ा। केवल शांति की घोषणा से किसी को

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शांति मिल जाया करती तो फिर हमें सब से ज्यादा शांति मिल जानी चाहिये थी, लेकिन हमें नहीं मिली । इस कारण से आज स्थिति यह है कि हम जब यह कहते है कि हम अपनी शांति की घोषणा करते हैं, लेकिन फिर भी उसके बावजद हम अपनी रक्षा के लिये तैयार नहीं है। मानव की रक्षा के लिये तैयार रहना कोई बडा पाप है जिस के लिये हमें सफाई देना पड़े, जिस के लिये हमें अपालीजेटिक होना पड़े। हमारे रक्षा मंत्री यहां पर विराजमान हैं। जब कभी इनसे सवाल आता है कि चीन ने इतनी परमाण शक्ति पैदा कर ली और वर्ष के अन्दर उसने अपना आठवां परमाण विस्फोट किया है । हाइड्रोजन बम का विस्फोट किया है, चीन की तरफ मे खतरा है, चीन की नीयत साफ हमारे सामने दिखाई देती है, पाकिस्तान और चीन का गटजोड़ है, अगर चोन की तरफ से कोई हमले की अशंका होगी तो हम अपनी रक्षा कैसे करेंगे तो हमारे सरदार स्वर्ण सिंह जी कहते हैं कि हम उसके लिये तैयार है। लेकिन कैसे तैयार है, क्या तैयारी हमारी है, किसी शव के पास जो हिथयार हो वह अगर हमारे पास न हो तो हम उसका मुकाबिला कैसे करेंगे । क्या हम भूल जाते है कि दूसरे महायुद्ध का निर्णय अमरीका के पास परमाण बम होने के कारण जापान के खिलाफ हुआ ? अगर अमरीका के पास परमाण बम न होता, एक मिनट के लिये सोचिये कि हिटलर के पास होता या जापान के पास होता तो उस महायुद्ध का निर्णय किस प्रकार का होता। क्या हम सोच नहीं सकते, कि किसी के पास हथियार का होना और किसी के पास न होना, इससे फैसले होते है आजकल की लड़ाइयो के[?] लोग कहने हैं कि हिटलर बड़ा जालिम था इसलिये हार गया । मै आपसे पूछना चाहता हूं कि हिटलर जालिम जरूर था लेकिन वह जालिम था इमलिये हारा या उसके सामने ज्यादा प्रवल शक्ति खडी हो गई थी जिस से वह हारा । हथियार हारता है

बड़े हथियार से । हथियार निःशस्त्रीकरण से नहीं हारता । हम कहते जाते है कि हम परमाण वम बनाने का आप्शन रखते हैं। मैने कई बार निवेदन किया और इसी संसद में भी पूछा कि क्या हम परमाण बम के हमले को अपने आप्शन से रोकेंगे। यह तो वैसा ही है जैसे कोई शिकारी **बन्**दक का लाइसें**स ले** कर के शिकार करने चला गया था, रास्ते में एक शेर साहव आ गये और उसने उसको वह लाइसेंस दिखा दिया कि इस लाइसेंस में मेरे पास अधिकार है बन्दुक रखने का । वह शेर पढ़ा लिखा नहीं था और इसलिये वह समझ नही सका लाइसेस का मतलब । लेकिन पढ़ें लिखें शेर आजकल नहीं है। आजकल जो शेर है वह बहुत खुख्वार है। ऐसे खंख्वार देश हमारे चारो तरफ जो है उनके प्रति हम अपनी आंखें बन्द कर लें, यह हमारी विदेश नीति या रक्षा नीति की सफलता नहीं कही जा सकती।

अब मुझे यह कहना है कि हमारी सरकार ने जहां पर इस तरह की बातें कही वहां पर जो अपने देश की एकता की बात अभिभाषण में कही गई है, वह एकता हमारी मरकार ने कहां लाने की कोशिश की है यह मै नही जानता । आज भी काश्मीर के अन्दर नाग-रिकता अलग है। हमारे देश के राष्ट्रपति को भी काश्मीर के अन्दर त्यक्तिगत रूप में भिम खरीदने का अधिकार नहीं है। 370 धारा अब तक रहेगी, यह हम नही जानते। आज नागालैण्ड को अलग बना कर के रखा गया है। गोवा को कांग्रेस के आग्रह पर अलग रखा गया है, आसाम का पुनर्गठन हो रहा है और वह भी किमी बड़ी योजना के अन्सार नहीं। हम लोगों ने कहा था कि मारे इस क्षेत्र का पूनर्गठन उसकी सुरक्षा, उसका विकास और आवश्यकताओ को देख किया जाय, लेकिन थोडे-थोडे दबावों के अन्दर आ कर के हमारी सरकार जो पूनर्गठन करती है उसका परिणाम क्या होगा। जो

[डा॰ भाई महावीर]

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झारखंड की मांग अलग राज्य के रूप में आई, कांग्रेस के नेताओं ने पिछले चुनावों में उसको समर्थन दिया । उत्तराखंड के अन्दर मैं गया था। वहां पर हमारे हिमाचल प्रदेश के मुख्य मंत्री परमार साहब गये थे। उन्होंने वहां पर कहा था कि उत्तराखंड अलग राज्य बनाया जाय तभी तुम्हारे सवाल हल होंगे। वही कांग्रेस हमसे कहती है कि देश की एकता की बात करो। इतना ही नहीं, तेलंगाना के अन्दर जो कुछ हुआ है उसके अन्दर कांग्रेस के नेताओं को अपने गिरेबान में मुंह डाल कर के देखना चाहिये कि वे जो एकता की बात कहते है उसमें वे एकता का कितना विघटन अपनी कुरीतियों के कारण कर रहे है, यह उनको भुलना नहीं चाहिये। इसके साथ हमारे देश के अन्दर जो मोपलिस्तान बन रहा है, अलग ज़िला बनाया जा रहा है जिस के अन्दर मुस्लिम बहुमत होगा । मेरा यह कहना नहीं है कि मुस्लिम बहुमत किसी जिले में नही? आज ऐसे जिले है, ऐसा बंगाल के अन्दर जिला है जिस के अन्दर मुस्लिम बहुमत है, लेकिन उसको तोड़ने की कोई बात नहीं कहता, पर केवल मुस्लिम बहमत बनाने के वास्ते जब कोई जिला घढा जाय तो प्रश्न उठता है कि हमारा सेक्युलरवाद कहां जा रहा है। आज काश्मीर के अन्दर यदि कोई विद्यार्थी प्रथम श्रेणी में पास होता तो तब भी उसको मेडिकल कालेज में दाखिला नहीं मिलता है क्योंकि हिन्दू घराने में वह पैदा हुआ है। अगर वह मुस्लिम बन जाय तो उसको दाखिला मिल जाता है। यह सेक्युलैरिज्म नहीं है, यह सेक्युलैरिज्म विद वेजियंम है, कम्यनलिज्म है, यह अपीजमंट है और ऐसे अीपीजमेंट को सेक्युलैरिज्म के नाम पर किसी तरह से बोपा नहीं जा सकता। इस लिये हमारा निवेदन है कि हमारी सरकार अपने देश के अन्दर भी अखिं खोल कर के देखे। ये जितने प्रश्न है.

इनको भुलाया नहीं जा सकता। हमारी सरकार ने इसके बारे में कुछ नहीं कहा है।

विएटनाम के बारे में केवल यह कह दिया
गया है कि हम अमरीकी नीति का समर्थन
नहीं करते हैं। लेकिन जेकोस्त्रोवाकिया
के अन्दर हम ने जो कुछ किया, उसके
बारे में कुछ नहीं कहा गया है। वहां इस वर्ष
इतनी बड़ी घटना हुई कि आज वहा का नौजवान
अपने आप को जला कर के, अपने खून को दे
कर के आजादी की ज्योति को प्रज्जवितत
रखना चाहते हैं, लेकिन हमारे राष्ट्रपित ने
एक शब्द उनकी महानुभूति में नहीं कहा।

आज स्थित यह है कि हमारे देश में विदेश दखल देते हैं, हम का रेडियो हमारे देश के चुनावों में दखल देता है। हमने जब आवाज उठाई तो हमारे देश में रूस ममर्थक जो पार्टिया है उन्होंने उसका डिफेस करना शृह किया। यह प्रश्न एक पार्टी का नहीं है। प्रश्न यह है के हमारे देश के अन्दर कोई भी नाकन कितनी भी बड़ी हो अगर वह दखल देती है तो इस देश की पार्टियों को खड़े हो कर क्रें उसका विरोध करना चाहिये क्योंकि इसी में देश के स्वाभिमान की रक्षा है और इसी में हम अपने देश की प्रभु सत्ता की रक्षा कर मकते हैं।

मेरा निवेदन हैं कि इन मारे विषयो पर कुछ उल्लेख न होने के कारण मुझे राष्ट्रपति के अभिभाषण में बड़ी निराणा हुई।

SHRI N. PATRA: Madam Deputy Chairman while my friend in opposition, Mr. Misra, speaking on the President's Address referred to the finding of the Justice Khanna Commission. I felt impelled to reply to his observations in certain regards, and I do so now. I have no time to deal with the merits or demerits in the President's Address as the time at my disposal is very short. Now, therefore, I must immediately switch on to give a proper reply to him, not from what I imagine, but from the references in this voluminous report consisting of 812 pages.

BHANDARI SHRI SUNDAR SINGH (Rajasthan): Why not a commission be appointed to discuss this report rather than both sides quoting from it so much?

SHRI N. PATRA: You must have pointed out this to your friend on your side of the House when he was raising things. Now it is too late for you to make such a suggestion. This is just like mountain in labour producing a mouse,

Now what are the allegations, the number of allegations the Orissa Government has placed before this august body, this Commission?

SHRI A. G. KULKARNI (Maharashtra): What is that report?

SHRI N. PATRA: This is the Report of the Commission of Inquiry.

SHRI A. G. KULKARNI: He was referring to the Mudholkar Commission,

SHRI N. PATRA: That I will come to. This is the Report of the Khanna Commission of Inquiry. Now the number of allegations against the fifteen Congress Ministers of the Orissa Government who were the country then Out of them there were only five small charges of impropriety against Shri Blju Patnaik, seven against Shri Biren Mitra, and two against Shri Mardaraj and in respect of these two the Commission has exonerated him by saying that no unlawful pecuniary advantage accrued to him. Now it is not for the first time that my friend in the opposition has been speaking against Shri Biju Patnaik and Shri Biren (Interruptions) Mitra's activites. they are terribly afraid of these two gentlemen, these two stalwart politicians of Orissa. Now they are emerging and they will wipe out this Ganatantra Parishad or the Swatantra Party or the Jana Congress. They are terribly afraid of Shri Biju Patnaik. He is not a frustrated man and I shall refer you, Madam, to the recent happenings in Orissa. On the 9th of this month, after the publication of this Report, Shri Biju Patnaik wanted to face the people with the findings contained in this Report. The gathering that wanted to hear him was something between 15,000 and 20.000:

such was his popularity. The people gathered in Gopabandhu Bag, just by the side of the building in which the newspaper "The Daily Samai" is situated, a paper which has always been writing something against Shri Biju Patnaik. Such a gathering it was; there was no such gathering recently and there was iubilation among the people to hear him speak, to find his position vindicated. Two days after, on the 11th, there was again a big meeting in the market place in Bhuvaneswar where 10,000 people gathered to hear him speak.

SHRI LOKANATH MISRA: At Congress meetings in Calcutta it is said that it spent two lakhs of rupees. How many votes did vou get?

SHRI N. PATRA . And these parties, that are raising a hue and cry here. had not the guts to take the challenge thrown by Shri Biju Patnaik there and at least to set up anyone to put him some questions and seek clarifications. Now Shri Biju Patnaik is again emerging. Whatever steps you may take, whatever clamour you may make, you cannot now control him. He is now undertaking a tour of Orissa from the beginning of next month. He is again reviving and his revival is the death knell of this combination, this frustrated Ministry now ruling Orissa.

SHRI LOKANATH MISRA: Will cause an international stir, or what?

SHRI N. PATRA: There is going to be a stir. You must know the positive aspects about him, you must know what this Commission has to say about Shri Biju Patnaik's activities. Here are certain positive aspects in this Commission's Report on page 812:

"There are certain aspects of the inquiry which enkindle hope and show that all moral values are not lost. The inquiry reveals this if there is impropriety or misuse of office in some quarters, there are, by and large, a considerable number of public men who have occupied high offices and whose images emerge untarnished and unscathed. This is clear from the fact that out of the fifteen respondents the [Shri N. Patra]

charges have not been proved against an overwhelming majority of them. So far as some of them are concerned, there is not even the remotest indication of their having done anything improper with a view to secure personal gain.

A very important fact, of which note must be made, is the report of the Sub-Committee of the Union Cabinet."

Now you will see there that the Cabinet Sub-Committee has not exonerated these leaders of public affairs, Shri Biju Patnaik and Shri Biren Mitra, the Congress stalwarts in Orissa, and they had to face the elections after a while. Now this Commission has not brought any new facts about them beyond what the Cabinet Sub-Committee brought out. Of course Shri Biju Patnaik is just now repentant, that he must have been a little bit more careful when he assumed the Chief Ministership of the State. He was in a hurry then. And why was he in a hurry? He was in a hurry because Orissa was a backward State and the backwardness was because half of Orissa, about six districts of Orissa were being ruled by feudatory chiefs, who since formed themselves under the label of Ganatantra Parishad and is now the Swantantra Party, ruling party in Orissa. Such chiefs, till then, had been exploiting the masses and they had never cared to exploit the natural resources of Orissa.

(Interruptions)

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): May I point out that my hon. friend need not go on interrupting the speaker? It is a running commentary. He should have the patience to hear now.

SHRI LOKANATH MISRA: You kindly ask your own people what sort of disturbance they created when I was speaking.

SHRI A. G. KULKARNI: Now because he is at the receiving end he might not have patience; he is only trying to retaliate. But let him say what he wants to say.

THE DEPUTY CHAIRMAN: Now let him finish his speech without interruptions.

SHRI LOKANATH MISRA: But your Chief Minister, Mr. Kairon, gave up office only when it was found that he had taken a doctor along with him. Kindly note down these things, Mr. Swaran Singh, which is for your benefit. And where should these men be sent after these allegations have been proved?

SHRI N. PATRA: On pages 810 and 811 of this Report the Commission says something good about Shri Biju Patnaik, and that has to be also made known to every Member.

"The need of Orissa is of a leader of great calibre, inspired by the cause, dedicated, devoted and determined, who may arouse the enthusiasm, which so far dormant, of the masses, harness it to fruitful activity and thus pave the economic betterment way to future prosperity. Shri Patnaik gave hope of that calibre. He had the halo of an adventurous past. He had daring, dash, doggedness and the advantage of youth, good physique and tall imposing personality. To all these may be added a touch of flamboyance. The electorate gave Shri Patnaik clear cut majority in the Legislature."

These are the kind words of the Commission about Shri Biju Patnaik. Mr. Misra is always clamouring that Mr. Biju Patnaik has taken advantage of his position as Chief Minister. And what is the allegation? The allegation against Mr. Biju Patnaik is that he has acquired a lot of wealth while in power as Chief Minister. And what has this Report to say on page 562?

"There is no cogent material before the Commission for giving a finding as to what, if any, was the increase in the income of Shri Patnaik after he became Chief Minister of Orissa.

The wealth of Shri Patnaik, as determined by the Wealth Tax Officer increased from Rs. 21,72,894 in the assessment year 1961-62 to

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Rs. 23,79,945 in the assessment year 1962-63 and to Rs. 26,38,207 in the assessment year 1963-64. This increase was mainly due to appreciation in the value of the shares held by Shri Patnaik."

He has so many shares in different companies

SHRI LOKANATH MISRA: For which he does not pay taxes.

SHRI N. PATRA: The Commission does not say that he made any illegal gain. He might have sold some shares after some time when they fetched better prices for him Therefore for the appreciation of his shares if he got something why should you grudge? Do not your Rajas and Maharajas want Privy Purses? And what has your Chief Minister done when he went to Germany? He has taken his second son along with him. And what for? To put him in business,

SHRI A. G. KULKARNI: Who?

SHRI N. PATRA: The Chief of the Ganatantra Party which is ruling Orissa, Mr. Deo, Chief Minister of Orissa, took his second son to Germany along with him. The second son of the Chief Minister accompanied him.

SHRI LOKANATH MISRA: He is accompanying on his own money. What is wrong there?

SHRI N. PATRA: It was to put him in the business world.

SHRI LOKANATH MISRA: Madam, on a point of personal explanation. He says the Chief Minister of Orissa has taken his son. If enybody takes his own son with his own money is there any bar to it?

(Interruptions)

THE DEPUTY CHAIRMAN: Let him finish now.

SHRI N PATRA: It is not like that. It was for business purposes. He was doing some business. I heard about it. He is a businessman.

SHRI LOKANATH MISRA: Who is a businessman?

SHRI N. PATRA: He wanted to put his son in good business and he utilizes his Chief Ministership for that purpose.

(Interruptions)

THE DEPUTY CHAIRMAN: Let him finish because he has got very little time.

SHRI M. N KAUL (Nominated): His point is both Ministers are on par.

SHRI A. G. KULKARNI: You say something about the Mudholkar Report.

SHRI N. PATRA: This Khanna Commission's Report they would not publish. They had published some extracts which suit them. Mr. Biju Patnaik preferred a writ in the High Court of Orissa and they were compelled to publish the Now we want the Mudholkar Commission Report which is against some of present Ministers. We have given a memorandum to the President here something should be done in this connection. The Mudholkar Commission appointed by the Government of Orissa. He has made a Report. Mr. Mahatab against whom something had been said got informed of it. He made a threat that he will quit the party and if he resigned this coalition will fall. It he does not give his moral sanction and active support this Ministry will be nowhere. So they have themselves devised some means and asked Mr. Mahatab to approach the Court and prefer a writ. Then he preferred the writ to prevent its publication. Such are the people of the Swatantra Party.

(Interruptions)

Then here is a Supreme Court Judgment and after this indictment contained here we thought that these hon, gentlemen would quit. This is about the kendu leaf trade. This is a case before the Supreme Court, Civil Appeal No. 1472 of 1968. Rashbihari Panda, Appellant versus State of Orissa, Respondent.

SHRI A. G. KULKARNI: You meant to say that the Mudholkar Commission Report is against the present Ministry?

SHRI N. PATRA: Yes, This case went to the High Court and then to the Supreme Court. And here is the finding of the Supreme Court. How long can they go on in this fashion?

SHRI A. G. KULKARNI: The finding is against whom?

SHRI N. PATRA: Against the State Government of Orissa. And this is what they say in the Judgment:

"No explanation has been attempted on behalf of the State as to why offer made by a well known manufacturer of bidis interested in the trade to purchase the entire crop of Kendu leaves for the year 1968 for runees three crores was turned down. interests of the State alone were to be taken into consideration. the State stood to gain more than rupees one crore by accepting that offer....The Government had to consider, as prudent businessman, whether, having regard to the circumstances, it should accept the offer, especially in the light of the financial position of the offer or the security which he was willing give and the effect which the acceptance of the offer may have on the traders and the general public interest ..."

THE DEPUTY CHAIRMAN: Your time is over, Mr. Patra. Are you going to read the whole of the Judgment?

SHRI N. PATRA: No, no. Only extracts.

"The learned Judges of the High Court have observed that in their view the exercise of the discretion was not shown to be arbitrary, nor was the action shown to be lacking in bona fides. But that conclusion is open to criticism that the Government is not shown to have considered the prevailing prices of Kendu leaves about the

time when the offers were made, the estimated crop of Kendu leaves, conditions in the market and the likelihood of offerers at higher prices carrying out their obligations and whether it was in the interests of the State to invite tenders in the open market from all persons whether they had or had not taken contracts in the previous yearIn our judgment the plea the Government the action of bona fide cannot be an effective answer to a claim made by a citizen that his fundamental rights were infringed the action of the Government, nor can the claim of the petitioners be defeated on the plea that the Government edopting the impugned scheme mitted an error of judgment. That plea would have assisted the Government if the action was in law valid and objection was that the Government erred in the exercise of its discretion. It is unnecessary in the circumstances to consider whether the Government acted in the interest of their party men and to increase party funds in devising the schemes for sale of Kendu leaves in 1968...... We trust that in accepting tenders the State Government will act in the interest of the general public and not of any class of traders so that in the next season the State may get the entire benefit of the monopoly in the trade in Kendu leaves and no disproportionate share thereof may be diverted to any private agency."

Such are the people who have been indicated thus within two years We have ruled for 20 years and there may been some omissions or commissions but they have got this in two years. What reply are they going to give to this indictment? There are good precedents such circumstances set up by Congressmen. Where there was some little stricture against Mr. Sanjiva Reddy. present Speaker of the Lok Sabha, about bus-route-there his nationalising some was no monetary gain involved therein he at once resigned and left the Ministry. He again faced the electorate and has become the hon. Speaker. In these circumstances whatever their arguments may be, they will not hold water.

Motion of Thanks

· SHRI M. C. CHAGLA (Maharashtra): 'Madam Deputy Chairman, I rise to support the mover of the Resolution of Thanks to the President for his gracious message. As we all know, Madam, the constitutional President's Address is a device for the Government to survey the situation in the country and to place its legislative programme before Parliament. And if I criticise the President's Address it must not appear as if I am criticising the august person of the President. I have a feeling that in this Address there is an air of complacency. I do not think there is sufficient realisation of the danger signals ahead in our country. As I look around and look at the landscape, I find that there are three clouds on the horizon and these clouds are growing larger every day. There is the cloud of regionalism, there is the cloud of violence and there is the cloud of the undermining of parliamentary tions and unless we are careful, whole sky will be overcast by these clouds,

Now, let me deal with these three problems separately. Let me take first regionalism. I think we are largely responsible for the regionalism that prevails today in our country. We started with the partition of our country. I say 'we' advisedly because there was no reason why we should have yielded to the demands of the Muslim League, nor should we have assumed that the Muslim League represented the majority of the Muslims in the country, but that is a thing of the past. What is written cannot be unwritten. What did we do after that? We had the multi-lingual State of Bombay. We broke it up. We had a bilingual State of Bombay. We broke it up. We broke up Punjab. And what happening today? There is a demand in Andhra for a separate Telengana State. In Jammu and Kashmir there is a demand for a separate Jammu. In Maharashtra there is a demand for a separate Vidarbha. In Assam there is a demand for a separate hill State. I appeal to Government to say once and for all that there will be no more subdivision of our country. We have had sufficient divisions and partitions and the time has come when Government should firmly resolve that there will be no further subdivision of our country.

Turning to violence, you all know what had happened recently in Bombay. It is the city of my birth, a city to which I am deeply attached. It is a city of which I have been proud. It has traditions of cosmopolitanism and of secularism of highest order. But why has this violence erupted? There I blame the Government. I do not say that the Government is a prisoner of indecision, as somebody put it. What I say is that the Government does decide, but decides too late. You appoint an ex-Chief Justice of the Supreme Court to give an award-a completely impartial man -between Mysore and Maharashtra. The award was given a long time ago. Now, for heaven's sake, make up your mind. Are you going to accept it or are you going to reject it? Just procrastination is going to help you. Passions are roused. emotions are stirred up, feelings stirred up and you just go on postponing and postponing. You have to displease somebody in this world. You cannot expect to please everybody. Whichever way you decide, you will either displease Maharashtra or displease Mysore, but the art of politics is to know when and how to displease people and you displease them the earliest. But we wait till the agitation grows, till it reaches the boiling point and violence erupts and then we say, now we must decide. Take the case of Chandigarh. You see in the papers today the Chief Minister of Punjab making one statement and the Chief Minister of Haryana making another statement. Why cannot we decide? Is Chandigarh going to be a Union territory, or would belong to Punjab or would belong to Haryana? Then, again, you have to displease somebody. You cannot please everybody, but we will not decide Therefore, it is this constant delay, constant procrastination that causes all the trouble in our country. I remember only the other day some teachers came to see me. They were taking part in some strike or agitation or some demonstration. I asked them: Is it becoming of you, who are supposed to mould the character of

[Shri M. C. Chagla]

the young, that you should do such things? What was the answer: Thev said: Unless we have agitations, nobody will listen to us. Nobody replies to our letters or representations. They were perfectly right. I can give you one instance of our Judges. Because they do not strike, because they do not agitate, because they have no trade union, they have been making demands for the last so many years, nobody answers them. Nobody takes any notice of them, because it is a safe sector. Judges will not take to any kind of violence. But once they find that violence has taken place, then they sit up and say: Let us take a decision. My humble suggestion to the Government is, before an agitation starts, before violence starts. Decision is the most important part of Government and having decided stand by that decision and enforce it.

Now, coming to the third point, undermining of parliamentary institutions, I think those who are interested in our country-and I take it that we all interested in the future of our country and seriously the future of democracy—must consider what is happening and what has happened in the last few years. There is a gradual erosion of parliamentary The elections have shown one thing that more and more you are getting splinter groups and splinter parties. More and more it is becoming difficult for one party to have a majority in the House. The result is defections, ministership being hawked about, ministership being offered perhaps to get people either to one side or the other. I have said this before in the House. I know I have not had much response, but I again want to make the suggestion. Let us give serious thought whether the time has not come when we should come to the conclusion that at least in the States the parliamentary form of government has failed and we should have the Presidential system of government. Look at the advantages you will have in the Presidential system of government. You will have a Chief Minister who will be in power for five years. He will not have to think of defections or factions or of political pressures and so on. He will have

an executive helping him. It will be permanent for five years and it will be able to attend to administration. You know that Ministers have no time to attend to administration. They are so busy politics that files pile upon their biles are not interesting. Files are sensational. They do not take any decisions. Therefore if you have this system you will do away with defections. You le to do away with this terrible that has crept into the politic. The Presidential system of government is as democratic as the parliamentary system. After all, when we drafted Constitution, we had the choice either to eccept the British system or the American system and advisedly we accepted British system. I know that the British system is better. We have seen it working in the States. In the Centre it still works, because the Congress is in a large majority. But in the States you do not have the majority of a single party. Even in U.P., though the Congress is the largest party, it has failed to get an absolute Therefore, the time has come when we must give serious thought to our Constitution and whether amendments and alterations are necessary.

I come to the last point and I have done and that is the question of national integration. That is a subject which should be uppermost in our minds. The President, in his Address, has referred to it. I do not think the approach is right. We will not be able to bring about national integration by calling meetings of the National Integration Council and passing solemn resolutions. National integration can only be brought about by action and by not taking those steps which bring about disintegration. Take one simple case. What do we do in elections? How do we issue party tickets? We issue party tickets on the basis of caste and community. Merit plays no part, We find out which is the caste or community in a particular constituency and we select a member of that caste and community. Is that national integration, or is it national disintegration? You tell the constituency that you will elect a member of your own caste. Where is Indian unity? Where is Indian nationalism? Where is national in-

tegration? All that is thrown to the winds. Therefore, we must take those steps which do away with a feeling of separateness on the part of the minority communities, on the part of different castes, which make them feel that they belong to one country and one nation. Today the situation is so sad that in the States they feel as if they were independent countries. Among the people, castes and communities, they feel as if they were different nations and different races. We owe loyalty to our language to our region, to our State. We owe loyalty to our caste and to our community. We forget that there is such a thing as India. We forget that our first and foremost and paramount should be to our own country. I wish in the President's Address, these important aspects had been taken into consideration. Thank you.

श्री गुरुमुख सिंह मुसाफिर (पंजाब) : उपसभापति महोदया राष्ट्रपति के भाषण पर पुराने माथी लाला जगत नारायण ने एक मिसाल दी थी कि जेल मे कुछ होता फिरे कह दिया जाता है कि 'सब अच्छा है "। ठीक है, लेकिन अगर सब अच्छा नहीं है तो उनको यह ख्याल नही करना चाहिये कि सब बुरा है। मै कांग्रेस का मेम्बर हू और इस भाषण का समर्थन करता हं लेकिन इसका मतलब यह नहीं है कि जिस चीज के बारे में मैं समझता हं कि इसमें कमी रह गई है उसका जिक्र न कर । इसी तरह से मै उम्मीद करता हं कि जो विरोधी दल के सज्जन है वे यह ख्याल न करे कि इसमे सब कुछ बरा ही बुरा है। इसमें उनको अच्छाई भी लेनी चाहिए और जो बुरा है उसे कहना चाहिये।

क्यों बरगे मुज़तिरबिको है सारे चमन से साग,

हर एक गाख पर तो मेरा आशियां नहीं।

सारा बाग बुरा नहीं हैं, एक फूल हो सकता है जो पसन्द न हो । ऐसे नुक्तेनिगाह को सामने रखे जो हमारे देश की तामीर में सहायक हो मकता है।

राष्ट्रपित के अभिभाषण में कुछ बाते ऐसी है जिनका उन्होंने बजाहत के साथ जिक किया है और कुछ इलाज भी बताए हैं। ऐसी बात नहीं है कि उसमें इलाज न हो। इलाज ही नहीं उन्होंने कुछ भरोसे भी दिलाए हैं। राष्ट्रपित का भरोसा यानी हमारी सरकार की तरफ से राष्ट्रपित की जबान से जो भरोसा दिलाया जाता है उसके बारे में समझना चाहिये कि वह बात जरूर होने वाली हैं।

अनाज के म्ताल्लिक राष्ट्रपति ने अपने भाषण में पाचवे पैराग्राफ में कहा है कि अगले दो या तीन वर्षों के अन्दर बाहर से अनाज की सहायतान लेने का लक्ष्य पुराही जायगा। इसी तरह से कर्जे के मुताल्लिक उन्होने पैरा-ग्राफ न 18 में लिखा है कि धीरे धीरे विदेशी महायता लेने के सहारे को कम कर दिया जायगा । यह कोई कम महत्व की बात नही है । हमारा देश कृषि प्रधान देश है । अनाज के मताल्लिक राष्ट्रपति ने फरमाया है कि अनाज ज्यादा होने की वजह से कुछ सहलियत हुई है तो मेरे उन साथियों ने जिनके मन मे कुछ नुक्ताचीनी करने का ध्याल था उन्होन यह कहा कि जो अनाज की बढ़ोतरी हुई है वह तो बारिश की वजह से हुई है यानी उसमे गवर्नमेट का कोई हाथ नही है। ठीक है, बारिश की वजह से फल्ड भी आते है, बारिश की वजह से नुक्सान भी होता है, बारिश की वजह से नुक्सान भी कई होते है, उस नुक्सान की जिम्मेदारी तो गवर्नमेट पर दे दी जाती है लेकिन बारिश की वजह से जो तरक्क़ी हुई है या जो गवन्मेट ने इसके मिलमिले मे किया है वह भी ठीक नहीं है यानी जो अच्छा काम है उसको इस ढंग से बयान करना कि उसमे गवर्नमेंट का कोई दखल नही है, दरअसल यह बात नहीं है।

[श्री गुरुमुख सिंह मुसाफिर]

मेरे मानयोग्य साथी ने जो हमेणा मजदूरों और गरीबों की हमदर्दी में बोलते हैं कहा है कि कारखाना में हड़ताले होती हैं और वन्द होते हैं । मैं उनको पंजाब की एक मिमाल देता हूं कि पंजाब में पिछली दफा इलेक्णनों के बाद जब एक फट की मिनिस्ट्री बनी तो उसमें अकाली, जनसघ और कस्युनिस्ट णामिल थे और इडस्ट्री मिनिस्टर मिस्टर डाग थे जितनी हड़ताले उनके जमाने में हुई उननी शायद कभी नहीं हुई, यानी कोई कारखाना नहीं चला ।

(Interruption by Sardar Narindar Singh Brar in Punjabi)

श्री गुरुमुख सिंह मुसाफिर . मैं इमको दुरुस्त कर लेता हूं, आपका शिक्रया अदा करता हूं, आपने मेरी गलती को दुरुस्त कर दिया लेकिन उम मिनिस्ट्री के जमाने में ऐसी हालत रही कि कोई कारखाना चल नहीं सका । आप मेरे साथ अमृतसर जाए तो यह सारी बात आपको साफ हो जायगी । मेरे कहने का मतलब यह है कि नुक्ताचीनी तो बेशक की जाय लेकिन जो तामीरी काम है उनमें जबान से और अमल से भी महायता देने की कोशिश करनी चाहिए ।

एक बात बड़ी अच्छी राष्ट्रपति जी ने कही है। हमारे देश में जो तकनीकी लोग हैं उनके मुताल्लिक उन्होंने कहा है कि उनकी बेरोजगारी को दूर करने की कोशिश की जायगी। यह बहुत अच्छी बात है। मैं देखता ह कि हमारे देश में इंजीनियर लोग, मेकेनिकल इजीनियर बौर दूसरे इंजीनियर जिनके पाम स्किल है वे वेरोजगारी की हालत में है। अच्छे में अच्छे इंजीनियर मेरी नजर में है, मैं नाम लेकर भी बता सकता हू जो देश को छोडकर चले गए हैं क्योंकि उनको पूरा रोजगार नहीं मिला। खासकर पजाब में इंजीनियरों की तादाद बड़ी ज्यादा है, वे बेकार फिरते हैं। इतनी

मेहनत करके जिलोमा हासिल किया, जिया, हिंग्री हासिल की, मगर वे बेरोजगार और बेकार फिरते है और राष्ट्रपति ने जो इस तरफ तवज्जह दिलाई है कि उनकी वेरोजगारी दूर की जायगी, यह बहुत अच्छी और काबिले तारीफ की बात है।

दलबदलओं का भी जिक्र आया है। इस में मै पमझता ह कि हाउस के मानयोग्य मित्र इस मे इत्तफाक करेगे, जैमा राष्ट्रपति जी ने कहा है, कि हमारी राजनीति में अस्थिरता जो आई है वह इसकी वजह से आई है। इसके मोताल्लिक मैं यह जरूर कहगा कि कांग्रेस पार्टी ने दल बदलने की जो बात है, इसकी डिस्करंज किया है। मेरे मानयोग्य मिव लाला जगत नारायण को पता है कि जब मैं चीफ मिनिस्टर था. 1967 के इलेदशन में काग्रेसी 48 मेम्बर कामयाब हो गए, 5 और होते तो मैं काग्रेस पार्टी की मिनिस्टी वना सकता था। काग्रेस जमात में शामिल होने के लिए 7-8 मेम्बर तैयार थे। मैने काग्रेस हाई कमाड से इसका जिक्र किया। सरदार स्वर्णसिह जी को पता है कि अगर हम 7-8 मेम्बर अपने साथ लगा लेते तो काग्रेस की मिनिस्ट्री वन सकती थी, मगर काग्रेस हाई कमाड ने कहा कि हम किसी ग्रप को तोड़ कर किसी को नही **लेगे**, इसी वजह से वहां काग्रेस की मिनिस्ट्री नही बन सकी ।

एक वात और वता दू कि काग्रेस पार्टी
में जो आजाद मेम्बर भी शामिल हुए थे उनको ।
भी टिकट नहीं दिया गया । मगर कांग्रेस को
छोड़कर जो गए हैं दूसरी ओर उनको टिकट
भी दिए गए हैं, कामयाब कराने की भी
कोशिण की गई है, अपने साथ रखा है।
देमलिए स्थिरता कायम रखने के लिए मैं
भमझता हू कि बड़ी जरूरी वात यह है कि दल
बेदलने वालों को डिस्करेज किया जाय ।
लेभी एकता के साथ, मजबूती के साथ कोई
सरकार कायम रह सकती है और मैं समझता

ह कि काग्रेस पार्टी ने यह एक एक बडा अच्छा फैसला किया ह कि वे किसी ग्रप से तोड कर अपनी पार्टी में नहीं लेगे । यह बात दूसरी है कि किसी ग्रप के साथ कोई कोलिशन बनता हे, लेकिन ग्रप तोडकर दल बदलने वालो को काग्रेस एनकरेज नही एक बात जिसकी वाबत खास तोर में अभी चागला साहब ने भी जिक्र किया, मैं ममझता बडी ही जरूरी और वनियादी वास है। हमारा देश एक बड़ा विशाल देश है, इसमे कदम कदम पर मजहब वदलता है, जात बदलती है, इलाका बदलना है, जबान बदलती है, यहा तक कि हमारे इस विशाल देश की आबोहवा भी एक जैमी नहीं है कि सिर्फ दिल्ली आकर कोई देश की सारी आबो-हवा के बारे में अगर कोई फारेनर आ कर अदाजा लगा ले तो इस तरीके से वह ठीक नतीजा नही निकाल पायेगा । हमारा देश इस लिहाज में फर्को (differences) का एक बडा ममह ह इसलिये इसमे यक जहती कायम करने के लिये एक ही बनयाद है। यह जो देश प्यार का लिक है, लड़ी है, यही दरअसल इसमे यकजहती पेदा कर सकती है। प० जवाहर लाल नेहरू अपने आखिरी दिनों में इस बात से बड़े उदाम थे, वह समझते थे कि देश ने एक ओर वडी तरक्की की है, हर तरफ से देश की आगे वढाने की कोशिश की गई है परन्त्र दूसरी ओर वह उस सिलसिले में महसूस करने थे कि पहले सिर्फ कम्युनलिएम को रोकने की बात थी, मगर अब यहां कई इएम पैदा हो गये हैं, प्राविन्शियलिज्म, कास्टीइज्म, लिगइज्म कई इपम पैदा हो गये हैं। तो वह खद इन बानों में उदास थे। उन्होंने विज्ञान भवन में सारे देश की एक कान्फरेन्स बलाई थी जिसमे सब लोग,मैक्युलरिज्म पर विश्वास रखने वाले लोग शामिल हुए थे। कुछ दिन लोगों ने खुब उसमें दिलचस्पी ली और एक बडा अच्छा और मज-बूत एकजीक्युटिव बोर्ड (Executive Board) उन्होंने बनाया जो इस काम को करे। उस वक्त आल इंडिया काग्रेस ने भी प्रधान मंत्री. L7RS/69श्रीमती इदिरा गाधी की अध्यक्षता में एक कमेटी इमोशनल इन्टीग्रेशन के लिये बनायी थी, जिसकी वह अध्यक्षा थी । तो कुछ न कुछ इस काम की तरफ ध्यान दिया गया । अब काश्मीर मे, जिसका राष्ट्रपति जी ने जिक किया है, एक राष्ट्रीय एकता कान्फरेन्स हुई है मगर मै ममझता ह कि इस तरफ पूरा ध्यान नही दिया गया । कान्फरेस कर लेने से कुछ काम नहीं बन सकता, काम वहीं का वहीं है। मै पूछना चाहता हं कि काश्मीर मे जो राष्ट्रीय एकता कान्फरेस हुई उसके बाद कदम क्या उठाया गया ? कोई कदम नही उठाया गया जिसमे इम नरफ पूरी तौर पर ध्यान दिया जाय। हमारे जो विरोधी दल के भाई हैं वह अगर काग्रेम की इस बात पर निंदा करें कि सरकार कोई ऐक्शन नहीं लेती और यह यकजहती का काम नहीं करती तो कम से कम उनको इस बात पर सहमत होना चाहिये कि यह जो जिव सेना और आर० एस० एस० की बीमारिया हमारे देश में बढ़ रही है, किसी सुरत मे यकजहती नही होने देती, उनकी हरकतो पर ध्यान देना चाहिये ताकि जो विरोधी अनासिर हैं, जो देश की यकजहती के लिये खतरा है, उनको दबाने के लिये सरकार को भी मदद मिले और जनता का दिल भी बदलने की कोशिश की जानी चाहिये। मैं हैरान होता ह कि हमारे देश में जो शिवसेना वाले या और इसी किस्म के संगठन है, जब हमारा देश यनाइटेड देश था, हमे आजादी नही मिली थी, तो उस वक्त भी ऐसी जमाते थी, खाकसार एक इसी तरह की जमात थी शिव सेना की तरह की, जो देश में कम्यनल हारमनी नहीं होते देना चाहती थी मगर साथ ही सुर्खपोशों जैसी एक जमात युनाइटेड इंडिया में थी जा छाती ठोक कर कहते थे कि हम देश की यकजहती के हामी है और हम देश की यकजहती कायम करने मे अपना लह बहायेगे और उन्होंने लहू उसकी खातिर गिराया भी । खान अब्दुल गपफार खां की रहन्माई में सर्खपोशों ने लह बहाया ताकि देश की

ं[श्री गुरमुख सिंह मुसाफिर]

यकजहती कायम रहे। अफ़सोस है कि इस वक्त किसी जमात ने, किसी इंडिविज्अल ने इस पर ध्यान नहीं किया कि हमारे देश में में कोई ऐसी जमात हो, ऐसे लोग हों जो देश की यकजहती के लिये जान देने को तैयार हों। देश को दबाने के लिये, देश के अन्दर खराबी पैदा करने के लिये, देश के अन्दर कम्युनलिज्म को बढाने के लिये ऐसी मारखोरी जमातें बन गई हैं जो मरने मारने के लिये तैयार हैं, लेकिन दूसरी तरफ हिन्दुस्तानियत के लिये, इंसानियत के लिये, कोई ऐसी जमात नहीं नजर आती जो कहे हम नौजवान हैं, हमारे अन्दर जोश है, यह काम हम करेंगे, देश के अन्दर यकजहती पूरे तौर पर कायम की जाय और किसी ढंग से भी किसी ऐसी वैसी जमात को हौसला न दिया जाय। तशदुदुद करने वाले लोगों का हौमला गवर्नमेंट तो नहीं देती, कांग्रेस तो नहीं देती । अगले रोज हमारे इसी सदन में बहस हुई है तो चह्वाण साहब ने बड़े स्पष्ट शब्दों में कहा है, और सब ने कहा है, किसी भी तरह से सरकार को तो कोई फ़ायदा नहीं है इससे उनको हौसला दिया जाए जो तशदुद करते हैं, जो कम्यूनलिजन को देश में बढ़ाते हैं। मगर उनको किसी न किसी तरह सं मदद मिलती है तभी वह ऐसा काम करते हैं। उनको न किसी जमात की तरफ से मदद मिले न इनडिविज्अल की तरफ से मदद मिले। हमारे देश में ऐसा संविधान बना है जो फिरकादारी से अलग है, यानी सेपरेट इलेक्टोरेट को छोड कर जोइन्ट इलेक्टोरेट के आधार पर विधान सभाएं भी वन गई हैं लेकिन हमारे इलेक्शन में फिर वेसे ही झगड़े होते हैं क्योंकि ऐसी जमात हैं जो मजहब के नाम पर इलेक्शन लड़ती हैं, जो इलेक्शन के दिनों में कम्यूनलिज्म का प्रचार करती हैं। मगर यहां मैं एक बात कहता हूं जो सरकार भी करने वाली है और बड़ी जरूरी बात है। हमारे देश के जो बच्च हैं कम से कम उनमें यह स्प्रिट रहे कि बहु यह न समझें कि मैं हिन्दू हूं, सिख हूं, मुसलमान हूं, मेरा मजहब यह है, कम से कम वह तो इस बात पर फ़खा करें कि मैं सब कुछ होते हुए भी और अपने धर्म में पक्का होते हुए भी हिन्दुस्तानी हूं और हिन्दुस्तानियत ही मेरा धर्म हैं। इन बच्चों के दिल में यह खयाल कैसे पैदा होगा। कोई धर्म ऐसा नहीं है जिसके अवतार ने या पगम्बर ने अपनी वाणी से कहीं नफरत का प्रचार किया हो लेकिन जिन लोगों

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) IN THE CHAIR]

ने अपने धार्मिक ग्रंथों की, मजहबी किताबों की, अच्छे तरीके से व्याख्या की, उन्हें बच्चों के दिल में भी अच्छी भावना भर दी जिस तरह से मौलाना आजाद ने पाच कूरान की तफ़सीर करके लोगों को बताया कि कुरान में क्या लिखा है और जो बच्चे मौलाना आजाद की कुरान शरीफ़ पढ़ते हैं उनमें सबसे पहले यकजहती का, एकता का, खयाल पैदा होता है। तो जरूरी है कि हमारी सरकार ऐसी किताबें लिखवाए। अब भी हमारे देश के स्कूलों में बच्चों के लिये जो किताबें लिखी जाती हैं वह सोच विचार कर नहीं लिखी जाती हैं जो उनके अन्दर देशभिक्त और एकता की स्प्रिट पैदा करे मगर ऐसी किताबें भी युनिवर्सिटियों में कोर्स में लगती हैं जो मनाफ़िरत पैदा करती हैं। सरकार को सबसे पहला काम यह करना चाहिये कि ऐसी अच्छी अच्छी किताबें वह लिखवाए जो शुरू से ही बच्चे के अन्दर देशभिवत और देश प्यार की स्प्रिट पैदा करें। (Time bell rings) एक बात में खास तौर से चेयरमैन साहब, आपकी वसातत से अर्ज करना चाहता हूं। इस प्रस्ताव के मूवर ने दो बातों की तरफ ध्यान दिलाया है। हमारे प्रस्ताव के मुवर ने कहा है कि ट्रिस्ट डिपार्टमेंट को जरा मजबूत किया जाय, इसका रीजन उन्होंने दिया है कि इससे फारेन एक्सचेन्ज

में बढ़ोतरी होगी । मगर सिर्फ, मैं समझता हं, कि फारेन एक्सचेंज की बढ़ोतरी नहीं होगी बल्कि उससे हमारे देश की कुछ गक्न भी बनती है। (Time bell rings) अगर यह डिपार्टमेंट मजबूत हो तो एसा हो सकता है। मैंने देखा है दूसरे मुल्कों में खास तौर पर उन्होंने अपनी चीजें ऐसे ढंग पर बना कर रखी हैं, खास कर एप्रोच इस ढंग से बनाया है कि हवाई अड़े पर उतरते ही किसी फारेनर को ऐसा इम्प्रेशन हो जाय कि यह देश कैमा है। आप यदि किसी मास्को जैसी गंजान आबादी के अहर में चले जायें तो आपको ऐसा मालम होगा कि आप एक पार्क में जा रहे हैं। मगर यह बात यहां नहीं है। इस तरफ अभी ध्यान नहीं दिया गया । कई हमारे अच्छे अच्छे स्थान बने हैं और जब फारेनर्स उनको देखने हमारे देश में आते हैं, मसलन भाखड़ा को देखने के लिये. तो वहां पर सरकार ने एक नया टाउन बनाया है नंगल के ट्रिस्ट डिपरिमेंट द्वारा । वहां इतने खुबसुरत कमरे हैं लेकिन वहां पर कोई बाथरूम नहीं है। फिर कैसे वह एक फारेनर के लिए कोई एटेक्शन की जगह हो सकती है। वहां टरिज्म का आफिस इस तरीके से रहे जहां कि बाथरूम कभी साथ नहीं है तो कैसे कोई उसके वगैर रह सकता है। तो इन छोटो मोटो बातों की तरफ भी ध्यान दना चाहिये। हमारे देश का इनहिंसार इस बात पर है कि हमारे देश के म्ताल्लिक दूसरा क्या ख्याल करता है। तो इसका इलाज सिर्फ यह हो सकता है कि स्टेट गवर्नमेंट से ट्रिस्ट आफिस को गवर्नमेंट आफ इन्डिया अपने हाथ में ले ले।

फिर वह उन पर खर्च करे और उनको अच्छी चीजें बनाए । हमारे देश में अच्छी-अच्छी चीजें हैं। दूसरे देशों में जा करके, स्वीटजरलैंड वगैरह में देख करके जब मैंने अपने यहां कांगड़ा वैली को आ करके देखा तो मैं हैरान हो गया कि क्या चीज हमारे यहां कम है। किसी तरह से हमारे

यहां कांगड़ा वैली या उलहौजी दूसरे शहरों से कम नहीं है। उलहौजी जो हमारा सब से ज्यादा खूबसूरत शहर है वह सब से ज्यादा निगलेक्टेड है। उसकी अच्छे ढंग से बनाने की कभी के।शिश नहीं की गई। इस लिए जो ऐसी जगहें है उनके लिए कुछ खाम कोशिश की जाए।

दूसरी जो आखिरी बात है वह में एक मिनट में स्पोर्ट्स के मुताल्लिक कहना चाहता हुं जिसका जिक्र राष्ट्रपति जी के ऐड्रेस में नहीं है । मगर इस प्रस्ताव के मुहरिक ने इसका जिक्र किया है इसलिए मेरी तवज्जह इस तरफ हुई है। हमारा हिन्दुस्तान देश जो हमेशा से हाक़ी में नम्बर एक पर रहता था वह इम दफ़ा क्यों पीछे चला गया इसको मोचना चाहिए । मैं आपसे यक्तीन से कहता हूं, नम्नता से कहता हं कि इसमें भी थे। डा सा कम्य-नैलिज्म काम कर रहा है। चुनाव के वक्त जब खेलने वलों के नामों क फैसला किया जाता है उस वक्त यह खयाल किया जाता है कि उनमें किस क़ौम के कितने ओदमी हैं। यह नहीं खयाल किया जाता है कि किस को चन करके हम हाकी में जीत सकते हैं। वहां यह गिनती की जाती है कि कितने दाढी वाले हैं, कितने हिन्दू हैं और कितने और लोग हैं। इस दफ़ा मैं समझता हं कि जो कर्मचारी हैं इसको देखने वाले, उनकी ग़लती से यह हार हुई है। उन्होंने सिलेक्शन किया ऐसे आदिमयों का जिनकी वजह से हमारी हार हुई है। इसलिए हर बात में कम्युनैलिज्म अगर हम लाएंगे तो हमारा देश किसी मूरत में आगे नहीं बढ सकेगा, यह हमें यक़ीन रखना चाहिए। इस शेर पर मैं अब खत्म करता हूं :

चमन में इख्तलाते रंग व बू से बात बनती है। हमीं हम हैं तो क्या हम हैं, तुही तुम हो तो क्या तुम हो।। سردار نریندر سنگه برار (پنجاب) ۰ وائس جيرمين صاحب ۔ آب کا شکريه کہ آپ نے مجھے بیٹھ کو بولنے کی اجازت دی ہے۔ س بھی راشٹر پتی صاحب کا شکریه ادا کرتا مگر میں اپنے فرض کی کوناھی سمجھوں کا اگر میں نے مصویر کا دوسرا رخ آپ کے سامنے بیس نہیں کیا ۔ ببل اس کے که مس اپنی بات سروع کرون پنجاب کے دارے میں مس آپ کی نوجہ اس طرف دلاؤں گا جس کا دکر ابھی میرے بھائی مسافر نے کما ہے کہ یونائیٹیڈ فرنك نر وهال آكر كحه ايسا كر ديا جس سے تمام گؤ بڑ ھوئی جیسا که انہیں وہم ہو گا۔ ڈانگ صاحب کے ماس مھا ؟ ۔ وہ سیول سیلائی کے منسئر بهر صرف جهرهنه مین ایک آده گرائر هوئی تهی اور کمیں کچھ نمیں هوا بها ۔ جہاں بک ڈفیکشن کا تعلی ہے پہلے ڈفکسن سجاب کے اندر كانگريس نر كروايا مسٹر بلديو سنگھ کو ہے کرکے ۔ اس کے بعد ھم نر ان كو كهينج ليا اوريه ديكهتے ره گئے ، کہتر رہ گئر کہ ہم کارروائی کرینگر -يونائيڻيد فرنٺ نر حو احها کام کيا هندو سكه ايكتا لائي ـ سب فرمول کو اکٹھا کرکے ایک جکه لا دیا اس کے لئے بہتر یہ سہا کہ وہ هماری سیٹھ

ٹھونکتر که هم اس صوبه میں یک

جہتی لائے هس ـ

श्री गुरमुख सिंह मुसाफिर : मैने युनाइटेड फंट के खिलाफ़ कुछ नहीं कहा । मैंने इंडि-विज्अल एक मिसाल दी है मि०डाग की। उसका यह भी मानते है।

سردار نریندر سنکه برار : هم ان سے فیصله کرا لیتر هس اور اگر وه (defection) چهوژ دينگر تو هم بهی چهور دینگر - اب میں اس بات کی طرف پھر آیا ھوں که ڈویکشن ایک بری بات ہے اور اگر کانگریس نے فیصلہ دے دیا ہے اور وہ ٹھیک رہا تو هم اس بر عمل کرینگے ـ

جهاں تک ایگریکلچر میں رولیوشن کا سوال ہے ۔ میں مانتا هوں که کسی حد تک دود گرینس میں رولیوسن آیا هے لیکن ساتھ ھی میں یہ وارننگ دينا جاهما هون ايک زسن دار هونر کے ناتر کہ آب اس رولیوسن کو برہاد کر دینگر اگر آب نے کھاد اور پانی كا مسلسل خيال نبين ركها اور آپ کی موجه اس طرف برابر نمین لگی رهی -ابھی پنجاب سی حالت یه هے که وهاں بجلی کی کمی ہے دریاؤں میں بانی نہس ہے ، بھرمل بلانے کی بات دیر سے حلی ہوئی ہے لیکن آپ کے زیر نمور هی اس کو سین چار سال نکل جاتبے هیں اور قطعی ان کا دساغ اس طرف نہیں ہے که تهرسل ملائث دے لکر گا۔ اس کا نتیجہ یہ ہے کہ هفته میں تین دن بجلی بند رهنی هے

جس سے زمین دار کوئی حیز نہیں لے سکتا ۔ جب تک سیکانئزڈ فارسیگ کو عملی جامه نہیں سہایا جائے گا تب یک کوئی حاص ڈولسمنٹ انگری۔ کلچر مس هو سہیں سکتا ـ دوسری طرف حو دیمانی فالتو لیسر ہے اس کے لئر اگر آب کوئی کارخانه نهس لکائیں گے۔ ہو آب کا یہ سارا کا سارا یلان جو ہے وہ دھوںک سمجھا جائے گا۔

بنجاب کا جہاں مک معلق ہے | ۔ وہاں فرقہ برستی کا برحار کانکریس سے کیا ـ ورقه برستی کی بنا بر وهاں کانگریس لوگوں کو ٹکٹ دیتی ہے۔ آپ کے بیڈر گیاں سنگھ راڑے والا نر اسی سا در کامکریس سے اسعفی دے دیا کہ آپ ہے یہ دیکھ کرکے کہ هندو کتنے هیں، سکھ کتنے هیں، لوکوں کو تکك ديئے ـ حب سستر سار جي دیسائی گنے بھے ۔و انہوں نے یہاں تک کہا که هم سکھوں کا برحار بند کر دیں گے گورودواروں سیں ۔ وہ مه بھول جاہے ہیں که سکھوں کی بنیاد کیا ہے۔ یہ کہاں سے بیدا هوئے اور ان کا طریقہ کیا ہے۔ جو همارے گورو سکھی لائے اور جمہوں نے همیں سری اور سری کی دو سواریں دس ۔ اس کو ۔نیا کی کوئی طافہ ھم سے چھین سہس سکتی۔ آج سیح عبداللہ مسجد میں جا کر گڑوڑ برحار کرں ہے ، اپنا پروگرام بنایا ہے اور | آج اپنی کمر بوژ سمنگائی ہو گئی ہے

نمروں میں پانی نمیں ہے۔ میکسیکن وهیٹ جس سے کہا جانا ہے کہ رولیوشن آ جائے کا ایگریکلچر میں وہ روليونسن سبهي فائم ر هے گا جب یانی کی طرف دوری توجه دی حائر گی۔ ویسے آں کا کیا ہے اگر کجھ بہیں ہوا تو آب باہر سے بھیک مانگ لائینگے ۔ لیکن اگر آپ واقعی ایگریکلحر سیں رولیوسن لانا چاہتے ہس تو آب کو پانی اور کھاد کا دورا انتظام کرنا پڑمے گا۔ یہی ملک کا فیصلہ ہے اور جب یک آب اس طرف نہیں آئسکے ب مک یه رولیوس اسمکن

اب دوسری طرف آب کاٹن کو دیکھ لیجئے ۔ کاٹن کے اوہر کمرشیل ٹیکس بھی لگا ہوا ہے لیکن ۔ ۳ سال سے کائن میں ایک من ایکڑ بھی بڑھوتری نہیں ہوئی ہے۔ کبون کہ لوگوں کو کوئی نئی ورائٹی نہیں دی گئی ہے۔ جب کسی وقب یونائیٹیڈ ہنجاب هوا کرتا تھا تب سے وهي ورائشي چلی آ رهی هے اور اس در بھی کمرشیل ئیکس لگا دیا گیا ۔ سھر سھی کھاد، یجلی، ڈیزل اور بیسٹی سائٹس میں سے کوئی بھی حسز وقت ہر صرورب کے مطابق لوکوں کو نہیں مل ہاتی ہے۔ آج تیل اور ٹیریکٹر بھی لوگوں کو نہیں سل رہے ہیں -

پنجاب همیشه سے ملک کا وفادار رہا ھے ـ

ان باتوں کی طرف اور زیادہ مه جانر هوئر سين اتبا هي كمنا چاهتا هون كه ھم نے س جولائی کوایک سیموریڈم واسر پتی صاحب کو دیا نها۔ میرے دستخط بھی اس میمورنالم بر تھے۔ اس میمورنڈم کے بارے میں کچھ نہیں کبا گیا۔ وہاں کورنر کے ایڈوائزر جو نرونا صاحب بھے اور جو ایک اچھے آفیسر ھیں انہوں نر لکھا نھا کہ کم سے کم ان میں سے جار محاملات ایسے هیں دو بالکل صاف ھو جکر ھیں، اس کے بعد سی ہے۔ آئی کی رپورٹ آئی ۔ اگر اس میں نهوڑی بھی دیانت داری هوتی اور وهال لا ایند آردر کو سنبهاانر كاخيال هوتا توجب كجه گربژ هو ، جب كوئي زيادتي هو اسي وقت اگر حکومت ایکشن میں نہیں آئر گی تو وہ کام بننر کا نہیں ہے۔

مين پوچهنا جاهتا هول شكلا صاحب سے کہ کیوں اجھمن سنگھ گل کو گرفتار کرکے اس پر مقدمه نہیں دلایا جاتا جب نرونا صاحب نے لکھ دیا کہ ے معاملوں میں برائمافیسی کبس بنتا ھے۔ اس کے بعد ایک وجه هو سکتی ھے مجھر ذاتی طور ہر علم ہے ینجاب کے کانگریسی پہلے اس کو

_[سردار نریندر سنگه برار _]

اس کے لئے یہ ہے بس هیں اور کمہتے ہیں ہم کیا کر سکتے ہیں ۔ نو مندر، مسجد اور گورودواروں میں آب کو دخل نہیں دبنا چاھئر اور آب کو رائے عامہ کو ساتھ ہے کر چلنا چاهئر ناکه آپ ملک کا بھلا کر سکیں ۔ آخر پنجاب نے کیا برا کیا ہے ؟ کیا گناہ کیا ہے ؟ پنجاب کا یمی گناہ ہے کہ اس نے سب سے زیاد، بہادر نوجوان فوج میں بھیجے اور جو بجے ہیں وہ دن رات کھیتی میں لڑتے ہیں اور سلک کی پیداوار بڑھاتر ھیں ۔ آپ یه دیکھ؛ر که پنجاب کے اندر کبھی کوئی گڑبر نہیں ہوای ۔ میں دعوی کے ساتھ کمد سکتا ھوں که همارث بنجاب میں لا اینڈ آرڈر باقی ھندوستان کے سبھی صوبوں سے ہمتر ہے۔ میں نے سب جگه دیکھا ہے که كهيں لا اينڈ آرڈر كي كوئي حيز نہیں ہے اور ہر جگہ لا ایند آرڈر برائے نام ہے۔ میں ہو۔ ہی۔ کی لا اینڈ آردر کا ایک سمبر هون اور وهان کی حالت دیکھ کر میں حیران رہ جاتا ھوں ۔ میں نے ایک دن شکلا صاحب سے کہا کہ آپ پنجاب میں آکر دیکھ لیجئے پھر آب کو پتہ لگ جائر گا که وهاں کتنا فرق ہے۔ آج بنگال کی جو حالت ہے لا اینڈ آرڈر کی وہ سبھی کو معلوم ہے۔ همارا

میں کہوں گا کہ ان کے ایکسن مس فرق ہے۔ جو شوسینا ہے اسی ہاؤس مس میں بر آوار اٹھائی بھی کا اس سسا کے اور کانکریس کا ھاتھ ہے۔ آب ریکارد کلوا کر دیکھئر ۔ آب جب ایڈمنسٹریس سی سیٹھے هس سب آب کو دیکھا حاہئے که ہر آدمی کا رنک ڈھنگ کیا ہے۔ جال کیا ہے۔ میں سمجها هوں که ایسا اید مسٹریئر ، ایسا وردر، هی افیسیت کها جائے گا۔ میرے اور دوست بھی کہہ حکر ھیں ۔ طالب علموں کی روس بہب علط هے مان لیتا هوں لیکن ، ۲ سال یک ایجو کسن کے سحکمہ ہے نکمی کایس دے کر مکما انبطام رکھ کر ان کی طرف کوئی نوجہ نہیں دی۔ اب کہتے ہیں کہ ان کو بهکاؤ اور باموں کو رھر دو ـ - وہ اپنر ماں بات کے سابھ رہتے ھیں ـ بادله خیالات کرتے هیں ان سے الگ تو نمہیں هو سكتر ـ سيں چاهوں كا کہ ان کے 'ئر فوری طور در کام کریں اور جو انہوں نر سجهاؤ دیئر هیں کتابوں مس غلطیوں کے مارہے میں اسهیں دور کریں ۔ اسٹوڈنٹس میں ایک سوسل ایلیمینٹ طبقه بیدا کیا جائر ماکه ان کے سوچنر کا ڈھنگ بدلا جا سكے _ كوئى اسٹوڈىك اكلوتا بیٹا ہونا ہے گولی کھا کر مر جانا ہے۔ سارے گھر میں مادم حھا جاتا ھے جو آس لگائے بیٹھے ھیں ان

مبارک باد دیتر نهر اور اس کی وکالت کرتر تھر اب اس نے انہیں کا سیرازه نکییر دیا ـ مین حران نها که کیوں اس کی بات ستر تھر اور اس کو کڑ بڑ کریے دیتے تھے۔ دوسرے ھاؤس میں بحب ہوئی ہنجاب کے اوبر۔ انوزیشن ہارسوں نر دو چیحما حلانا بھا لیکن کانگریسی ممران نے بھی کہا کہ کل نے کرپسن کی حدود باو کر دی هیں ۔ انتہا کر دی ہے کرپسن کے بارے مس ، بھر بھی کوئی قدم نمیں اٹھایا ۔ اس کے بعد آپ کے باس ربورٹ آتی بھی کہ قتل و غارت ، ڈاکے ، دہشت اتنی ہو گئی هے که وهاں جمهوریت کا نام و نشان نہیں ہے پھر بھی هماری کیندریه سرکار نر اس کے حلاف ایکسن نمیں لیا عالباً اس لئر که شاید گل نے ان کو کہہ رکھا تھا کہ ہم گورودواروں میں سکھوں کو بھگا دینگے ۔ اور انڈائریکٹی سیمی کانگریس راج کر دیں گے۔ میں حیران ھوں ایک بدمعاش آدمی ، ایک المیرا آدمی کیندر کو حکمه دے کر ایک سرحدی صوبه کو تباه کر دے اور اس بر فوری ایکشن ^{به} هو ـ ایدـ منسٹریسن کا کام ہے که انہیں یه ڈائریکسن دیے نہیں تو وہ ایڈ منسٹریشن کام نہیں کر سکتا۔ جوان صاحب قابل هیں اور سیں چاہتا هوں اور کئی جوان صاحب هوں لیکن اسی کے ساتھ

ذاتی طور پر کہتا ھوں کہ اگر اس مقصد کے لئر ٹیکس بھی لگا دیا جائر نو میں اس کا سواگت کروں گا بشرطیکه وه سارا کا سارا دیمنس سس لگر ۔ آب سوح رہے ھیں کہ نہ همارا دسمن جهونا سا ملک هے۔ آنکھ کھول کر دیکھٹر اسرائیل كنا را ملك هے ، كننر دسمنوں سے گھیرا ہوا ہے لیکن اس کی ایک پالیسی ہے کہ فتح کی ہوئی ایک انج زمین نہیں چھوڑے گا۔ کہا جاتا ہے کہ فلاں جگه جورڈن کا مصه چهور دو ایکن اسرائیل سهیں چهورانا ، کہتا ہے اس جگہ سے سجھر خطرہ هے ، یہاں سے حمله هو سکتا هے۔ مگر یہاں هم نے اسے هونهار ساهی نوجوان ایک ایک انج کے ائے مروائر اور مروانر کے بعد کیا کیا بهر بجهلی لائن پر جهاں نهر وهاں واپس آ گئر۔ ایک ایک انچ کے ِ ائمے بہادرو بڑھو، دسمن کو جیسا ہے لاهور کو فتح کرنا ہے بڑے کمال کے نعرمے بھے اس کے بعد سب کی لانسیں ہے کر اسی حد پرواپس آ گئے ۔ یه نہایت شرم کی بات ہے حس کو نمیں کرنا حاہئر تھا۔ آرسی کے افسروں سے بوجھنا جاھئے بھا کہ کون کون سے پوائینٹ هم کو رکھنے چاهیں۔ اس ائمے سیں کہوں گا که هم اسٹرانگ منسٹر حاهتے هيں ،

□[سردار نریندر سنگه برار] اکُر ڈگری مل بھی جاتی ہے ہو پھر بھی وہ دھکے کھانے بھرنے ہیں ـ ا كر آب كو طالب علم نهين حاهير، انجینیر دمیں جاہئے تو کالح ند کر دیہ اوہ تعلیم کے لئر ادھار ابتر هس ان کا کحوم نکل جارا ہے اور اس کے عد وہ مارے مارے پھرنے هس ـ اس طرف دوجه دير کي صرورت ھے ۔

جہاں نک فارن بالیسی کا نعلق ہے میں صرف ابنا کہوں گاکہ اننی مانوس اور ہے هوده بالیسی مس نر کمیں نہیں دیکھی ـ چاروں طرف نگاہ ڈال کر دیکھیں کون دیس ان کا دوست ہے کس دیش سے ان کا نعلق هے۔ اس کے مقابلہ میں داکستان ایک چھوٹا سا ملک ھے اس کے دوست دیکھس جو اسے اسلحہ دیتر هیں اور بر وقت ضرورت آب کے خلاف فوج بھی بھیجبنگے۔ اب کی بوجه لگی هوئی هے ٹانگ کهنجنر پر، گرانے ہر اور اسی کرسی بیجانر ہر۔ اسی کے لئے آب سارا زور لگا رہے ھیں ۔ هم داهتے هیں که بهتر الریننگ هو ، بهترین اسلحه هو، هر بحه کو ، هر نوجوان کو ، هر عورت کو، هر بوژهے کو ، فوجی ٹریننگ دی جائر باکه هم وات برکام آسکیں۔ میں

ھٹتا ہے دوسرے کی پارٹی بنتی ہے۔
اس نافس سسٹم ہے سارے دیس
کو نباہ کیا ہے۔ آب ہوائی
جہاز سے اڑ کر کہیں چلے بھی
حائیں گے۔ ہمیں تو یہیں مربا ہے۔
کہنا ہم بھا لیکن ڈائم کم ہے
اس لئے میں آپ کا سکریہ ادا کرتے ہوئے
ختم کردا ہوں۔

[सरदार नरेन्दर सिंह बार (पजाब) : वाइस चेयरमैन साहब, आप का श्रिया कि आपने मुझे बैठ कर बोलन की इजाजत दी है। मैं भी राष्ट्रपति साहब का ग्रिया अदा करता मगर मैं अपने फर्ज की कोताही समझ्गा अगर मैने तस्वीर का दूसरा रुख आपके सामने पेश नहीं किया । केवल इसके कि मैं अपनी बात शम् करू पजाब के बारे में में आपकी तबज्जो इस तरफ दिलाऊगा जिसका जिकर अभी मेरे भाई मसाफिर ने किया है कि युनाइटेड फन्ट ने वहा आ कर कुछ ऐसा कर दिया जिसमे तमाम गड़बड़ हुई जैसा कि उन्हे वहम हो गया। डाग साहब के पास था ? वह सिविल मप्लाई के मिनिस्टर थे सिर्फ छहरट्टा मे एक आध गडबड हुई थी और कही कुछ नही हुआ था। जहा तक डिफे-क्शन का ताल्ल्क है पहले डिफेक्शन पजाव के अन्दर काग्रेम ने करवाया मिम्टर बलदेव सिह को ले करके। इसके बाद हमने उनको खीच लिया और यह देखते रह गए, कहते रह गए कि हम कार्यवाही करेगे । यूनाइटेड फन्ट ने जो अच्छा काम किया हिन्दू सिक्ख एकता लाई । सब फिरको को इकट्ठा करके एक जगह ला दिया । उसके लिए वेहतर यह था कि वह हमारी पीठ ठाकते कि हम इस सूबा मे यक-जहती लाए हैं।

ویک منسٹر نہیں جاھنے ۔ ھمیں جنرل دیان جیسے ڈیفینس منسٹر چاھیں ۔

اب آب هیوی اندسٹریز کو دیکھیں۔
کننے پرسنٹ هیوی اندسٹریر آب نے
پنجاب کو دی هیں۔ آب غریبوں کے
پاس جانے هس مریجنوں کے پاس
جاتے هن بڑے بڑے سبز باغ
د کھانے هیں۔ پانچ سال کے بعد
سب کچھ نے کر جانے هیں۔ هیوی
اندسٹریز هی ان کو کنریوم کر
سکتی هس۔ آب کو ڈر هے اندسٹری
لگنے سے دنگے بیدا هونے رهیں گے ،
آب اپنا کام کریں۔ هیوی اندسٹری
دینی چاهئے۔ همارے بنجاب میں
تهرمل پلانٹ هونا چاهئے اور زیادہ
سے زیادہ روبیہ ملنا چاهئے۔

پانی کے بارے میں بھی کیندر کو دخل دینا چاھئے۔ ھر کسان کو قرضه مانا چاھئے کیوں که جب تک کسان نہیں اٹھے گا برقی نہیں ھوگی۔

آپ نے یہ تھری نائر سسٹم بنچائت راج کا دیا جس سے صرف تکلیفیں ھی بڑھی ھیں بیٹے بیٹی میں جھگڑے ھوئے ھیں۔ جب وہ مقدمہ بازی میں لگے رھیں گے اور کچہریوں کے چکر میں یہنسے رھیں گے نو بیداوار کیسی بڑھے گی ۔ آپ نے ڈوائڈ اینڈ رول ننایا ھوا ھے ۔ ایک سرپنح

^{†[]} Hindi Transliteration.

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श्री गुरुमुख सिंह मुसाफिर : मैंने यूनाइटेड फन्ट के खिलाफ कुछ नहीं कहा । मैंने इंडिविजुअल एक मिसाल दी है मि॰ डांग की । उसको यह भी मानते हैं।

सरदार नरेन्दर सिंह आर : हम उनमें फैसला करा लेते हैं और अगर वह डिफैक्शन छोड़ देंगे तो हम भी छोड़ देंगे । अब मैं इस बान की तरफ फिर आता हूं कि डिफैक्शन एक बुरी बात है और अगर कांग्रेम ने फैसला दे दिया है और वह ठीक रहा तो हम इस पर अमल करेंगे।

जहां तक एग्रीकल्चर में रेवोल्युशन का सवाल है, मैं मानता हं कि किसी हद तक फूड ग्रेन्स में रेवोल्यूशन आया है लेकिन साथ ही मैं यह वारिनग देना चाहता हं एक जमींदार होने के नाते कि आप इस रेवोल्यशन को बर्बाद कर देगे अगर आपने खाद और पानी का मसलसल ख्याल नही रखा और आपकी तवज्जो इस तरफ बराबर नही लगी रही । अभी पंजाब में हालत यह है कि वहां बिजली की कमी है दरयाओं में पानी नहीं है। थर्मल प्लांट की बात देर से चली हुई है लेकिन आपके जेरग़ौर ही इसको तीन चार साल निकल जाते हैं और कतई उनका दिमाग इस तरफ नही है कि थर्मल प्लांट कब लगेगा? इसका नतीजा यह है कि हफ्ता मे तीन दिन बिजली बन्द रहती है, नहरों में पानी नहीं है। मेक्सीकन ह्वीट जिससे कहा जाता है कि रेवोल्यूशन आ जाएगा एग्रीकल्चर में वह रेवोल्युशन तभी कायम रहेगा जब पानी की तरफ पूरी तवज्जो दी जाएगी । वैसे आपका क्या है अगर कुछ नहीं हआ तो आप बाहर से भीख मांग लाएंगे । लेकिन अगर आप वाकई एग्रीकल्चर में रेवोल्यूशन लाना चाहते है तो पानी और खाद का पूरा इन्तजाम करना पड़गा। यही मुल्क का फैसला है और जब

तक आप इस तरफ नहीं आएंगे तब तक यह रेवोल्यूशन नामुमिकन हैं।

अब दूसरी तरफ आप काटन को देख लीजिए। काटन के ऊपर कर्माशयल टैक्स भी लगा हआ है लेकिन 30 साल से काटन में एक मन एकड भी बढ़ोत्तरी नहीं हुई है। क्योंकि लोगों को कोई नई वराइटी नहीं दी गई है। जब किसी वक्त यनाइटड पंजाब हुआ करता था तब से वही वराइटी चली आरही हे और इस पर भी कर्माशयल टैक्स लगा दिया गया । फिर भी खाद, बिजली डीजल और पेस्टिसाइडस में से कोई भी चीज वक्त पर जरूरत के मताविक लोगों को नहीं मिल पाती है। आज तेल और ट्रेक्टर भी लोगों को नहीं मिल रहे हैं। आज इतनी कमर तोड महंगाई हो गई है जिसमे जमींदार कोई चीज नहीं ले सकता। जब तक मैकेनाइएड फार्मिंग को अमली जामा नहीं पहनाया जाएगा तव तक कोई खास डैवलपमैन्ट एग्रीकल्चर में हा नहीं संकता। दूसरी तरफ जो देहाती फालतू लेबर है उसके लिए अगर आप कोई कारखाना नहीं लगाएंगे तो आप का यह सारा का सारा प्लान जो है वह ढोंग समझा जाएगा ।

पंजाब का जहां तक ताल्लुक है वहां फिरक़ा परस्ती का प्रचार कांग्रेस ने किया। फिरका परस्ती की बिना पर वहां कांग्रेस लोगों को टिकट देती है । आपके लीडर ज्ञान सिह राड़ेवाला ने इसी बिना पर कांग्रेस से इस्तीफा दे दिया कि आपने यह देख कर के कि हिन्दू कितने हैं, सिक्ख कितने हैं लोगों को टिकट दिए । जब मिस्टर मुरार जी देमाई गए थे तो उन्होंने यहां तक कहा कि हम सिक्खों का प्रचार बन्द कर देंगे गुरुद्वारों में । वह यह भूल जाते हैं कि सिक्खों की बुनियाद क्या है । यह कहां से पैदा हुए और उनका तरीका क्या है । जो हमारे गुरु सिक्खी लाए और जिन्होंने हमें

इन बातो की तरफ और ज्यादा न जाते हुए में इतना ही कहना चाहता हू कि हमने 4 जुलाई को एक मेमोरेडम राष्ट्रपित साहब को दिया था । मेरे दस्तखन भी इस मेमोरेडम पर थे । इस मेमोरेडम के बारे में कुछ नहीं किया गया । वहा गवर्नर के एडवाइजर जो नहना साहब थे और जो एक अच्छे आफीसर है उन्होंने लिखा

मुल्क का वफादार रहा है।

था कि कम से कम इन में से चार मामलात ऐसे हैं जो बिल्कुल साफ हो चुके हैं इसके बाद सी० वी० आई० की रिपोर्ट आई। अगर इसमें थोडी भी दियानतदारी होती और वहा लाएण्ड आईर को सभासने का ख्याल होता तो जब कुछ गड़बड हो, जब कोई ज्यादती हो उसी वक्त अगर हुकूमत एक्शन में नहीं आएगी तो वह काम बनने का नहीं है।

मै पूछना चाहता हू श्वला साहब से कि क्यो लछमन सिह गिल को गिरपतार करके उस पर मुकदमा नही चलाया जाता जब नरूना साहब ने लिख दिया कि 7 मामलों मे प्राइमाफेसी केस बनता है। इसके बाद एक वजह हो सकती है मुझे जाती तौर पर इल्म है। पजाब के काग्रेसी पहले उसको मबारिकबाद देते थे और उसकी वकालत करते थे। अब उसने उन्ही का शीराजा बखेर दिया । मैं हैरान था कि क्यो इसकी बात सूनते थे और उसको गडबड करने देते थे। दूसरे हाउस में बहस हुई पंजाब के ऊपर। अपोजीशन पार्टियों ने तो चीखना चिल्लाना था लेकिन काग्रेमी मेम्बरान ने भी कहा कि गिल ने करप्शन की हदद पार कर दी है। इन्तहा कर दी है कर शन के बारे मे फिर भी कोई कदम नही उठाया । इसके बाद आप के पास रिपोर् आती थी कि कतल व गारत, डाके, दहणत इतनी हो गई है कि वहा जम्हरियत का नाम व निशान नहीं है फिर भी हमारी वेन्डीय सरकार ने इसके खिलाफ एक्शन नहीं लिया गालबन इसलिए कि शायद गिल ने उनको रखा था कि हम गुरुद्वारों में सिक्खों को भगा देगे । और इन्डायरेक्टली सेमी-काग्रेम राज कर देगे । मैं हैरान ह एक बदमाश आदमी, एक लटेरा आदमी केन्द्र को चकमा देकर एक सरहदी सूबा को तबाह कर दे और इस पर फोरी एक्शन न हो । एडिमिनिस्ट्रेशन का काम है कि

[सरदार नरेन्द्र सिंह ब्रार]

उन्हें यह डायरेक्शन दे नहीं तो वह एड-मिनिस्ट्रेशन काम नही कर सकता । चह्वाण साहब काबिल हैं और मै चाहता हूं और कई चह्नाण साहब हों लेकिन इसी के साथ मैं कहंगा कि उनके एक्शन में फर्क है। जो शिव सेना है इसी हाउस मे मैने आवाज उठाई थी कि उस सेना के ऊपर कांग्रेस का हाथ है। आप रिकार्ड निकलवा कर देखिए । आप जव एडमिनिस्ट्रेशन में बैठे हैं तब आपको देखना चाहिए कि हर आदमी का रंगढंग क्या है। चाल क्या है। मैं समझता हं कि ऐसा एडमिनिस्ट्रेटर, ऐसा वजीर ही एफीशेट कहा जाएगा । मेरे बीर दोस्त भी कह चुके हैं। तालिब-इलमों की रविश बहुत गलत है मान लेता हूं लेकिन 20 साल तक एजूकेशन के महकमे ने निकम्मी किताबें दे कर निकम्मा इन्तजाम रखकर उनकी तरफ कोई तवज्जो नहीं दी। अब कहते हैं कि उनको भगाओ और बाकियों की रहने दो। वे अपने मा बाप के साथ रहते हैं। तबादलाए ख्यालात करते हैं। उनसे अलग तो नहीं हो मकते। मैं चाहगा कि उनके लिए फोरो तौर पर काम करे और जो उन्होंने सुझाव दिए हैं किताबों में गलतियो के बारे में उन्हें दूर करें। स्टुडेंट्स में एक सोशल एलीमेंट तबका पैदा किया जाए ताकि उनके सोचने का ढंग बदला जा सके। कोई स्ट्डेंट इकलीता बेटा होता है गोली खा कर मर जाता है, सारे घर में मातम छा जाता है जो आस लगाए बैंटे हैं उन बेचारों का खातमा हो जाता है। अगर डिग्री मिल भी जाती है तो फिर भी वह धक्के खाते फिरते हैं। अगर आपको तालिब-इलम नही चाहिएं, इंजीनियर नही चाहिएं कालिज बन्द कर दीजिए। व तालीम के लिए उधार लेते हैं उनका कचुमर निकल जाता है और उसके बाद वह मारे-मारे फिरते है। इस तरफ तवज्जो देने की जुरूरत है।

जहां तक फारेन पालिसी का ताल्लुक है मै सिर्फ इतना कहूंगा कि इतनी मायूस और बेहदा पालिसी मैंने कहीं नहीं देखी। चारों तरफ निगाह डाल कर देखें, कौन देश इनका दोस्त है । किस देश से इनका ताल्लुक है। इसके मुकाबले मे पाकिस्तान एक छोटा सा मुल्क है उसके दोस्त देखे जो इसे असलाह देते है बरवक्ते जरूरत आपके खिलाफ फौज भी भेजेगे । आपकी तवज्जो लगी हुई है टांग खींचन पर, गिराने पर और अपनी कुर्सी बचाने पर इसी के लिए आप सारा जोर लगा रहे हैं हम चाहते हैं कि बेहतर ट्रेनिंग हो, बेहतरीन असलाह हो, हर बच्चे को, हर नौजवान को, हर औरत को, हर बढ़े को फौजी ट्रेनिंग दी जाए ताकि हम वक्त पर काम आ सकें। मै जाती तौर पर कहता हं कि अगर इस मकसद के लिए टैक्स भी लगा दिया जाए तो मैं उसका स्वागत करूंगा बशर्ते कि वह सारा का सारा डिफेंस में लगे । आप सोच रहे है कि यह हमारा दुश्मन छोटा सा मुल्क है। आंख खोल कर देखिए इस्राइल कितना बड़ा मुल्क है, कितने दुश्मनो से घिरा हुआ है लेकिन उसकी एक पालिसी है कि फतह की हुई एक इन्च जमीन नही छोड़ेगा। कहा जाता है कि फलां जगह जोर्डन का हिस्सा छोड़ दो लेकिन इस्राइल नहीं छोड़ता, कहता है इस जगह से मुझे खतरा है यहां से हमला हो सकता है। मगर यहां हमने अपने होनहार सिपाही, नौजवान एक-एक इन्च के लिए मरवाए और मरवाने के बाद क्या किया फिर पिछली लाइन पर जहां थे वहां वापस आ गए। एक-एक इन्च के लिए बहादुरी बढ़ो, दुश्मन को जीतना है, लाहौर को फतह करना है, बड़े कमाल के नारे थे उसके बाद सबकी लाशें लेकर इसी हद पर वापस आ गए। यह निहायत शर्म की बात है जिसको नही करना चाहिए था । आर्मी के आफिसरों से

पूछना चाहिए था कि कौन-कौन से प्वाइन्ट हमको रखने चाहिएं। इसलिए मै कहंगा कि हम स्ट्रीग मिनिस्टर चाहते हैं। वीक मिनिस्टर नहीं चाहते । हमें जनरल ध्यान जैसे डिफेंस मिनिस्टर चाहिएं।

अब आप हैवी इंडम्टीज को देखें कितने परसेंट हैवी इंडस्टीज आपने पंजाब को दी है। आप गरीबों के पास जाते हैं, हरिजनों के पास जाते है, बड़े-बड़े सब्ज बाग़ दिखाते है, पांच साल के वाद सब कुछ ले कर जाते है। हैवी इंडस्ट्रीज हो उनको कनज्यम कर सवती है आपको डर है इंडस्ट्रीज लगने से दंगे पैदा होते रहेगे, आप अपना काम करें। हैवी इंडस्ट्री देनी चाहिए । पंजाब में थरमल प्लान्ट होना चाहिए और ज्यादा से ज्यादा रुपया मिलना चाहिए।

पानों के बारे में भी केन्द्र को दखल देना चाहिए । हर किसान को कर्ज़ा मिलना चाहिए क्योंकि जब तक किसान नहीं उठेगा तरक्की नहीं होगा।

आपने यह थी टायर सिस्टम पंचायत राज का दिया जिससे सिर्फ तक़लीफे ही बढ़ा है, शेटे-बेटी मे झगड़े हुए हैं। जब वे मुक्तदमाबाजी में लगे रहेगे और कचहरियों के चक्कर में फंसे रहेगे तो पैदाबार कैसे बढेगी । आपने डिवाइड एण्ड रूल बनाया हुआ है। एक सरपच हटता है, दूसरे की पार्टी बनती है, इस नाकिस सिस्टम ने सारे देश को तबाह किया है। आप हवाई जहाज से उड़कर कहीं चले भी जाएंगे, हमे तो यही मरना है। कहना बहत था लेकिन टाइम कम है। इसलिए मैं आपका शक्रिया अदा करते हए खत्म करता हं।]

SHRI B. K. GAIKWAD (Maharashtra): Mr. Vice-Chairman, Sir, of course, I will be very brief. I will confine myself to certain important points only. Going through the President's Address you will find that there are certain omissions as regards the been able to spend so much money. They

down-trodden masses, the exploited people and so many other things. First of all, you will find, Sir, that the Constitution has said that the Government will remove unemployment. You will find that instead of removing unemployment, unemployment is increasing day by day. The Government is unable to do anything. So, for your information I quote a few instances, I have got before me a statement showing the number of applications on the Live Register of all the categories including clerical, technical and unskilled labourers. When we became independent, at that time, you will find that on the Register there were only 2,39,033 persons, both skilled and unskilled labourers. But today you will find that the number has increased very much. I have got figures for every year to show how it has increased, but I do not want to take the valuable time of this House. I will only read out a few figures. In the year 1968 the number has increased to 30,11,642. This will go to prove how this number is increasing day by day. The Government is not in a position to solve this problem. Secondly, I will tell you that there is a big number of agricultural labourers. The number of agricultural labourers is more than eight crores. They are engaged by the agriculturists for 4 or 5 months in a year during the harvesting season and whenever they are required. For all other days they are idle. There is no other work. At some places they bring headloads of firewood and sell them. Sometimes their ladies bring headloads of grass and sell in the market. With great difficulty they earn their bread. You will find that their daily income comes to three annas. There was a debate on this in the Lok Sabha and Pandit Nehru said it was twelve annas but Dr. Lohia, M.P. proved that it was 3 to 4 annas per day. You can imagine how these people live within these scanty wages. No mention has been made in this regard in the President's Address. Of course some friends were vehemently debating on the problem of unemployed engineers. I have also full sympathy with them. They have spent thousands of rupees for their education but I may tell you that all of them come from better families; otherwise, if they had come from poor families, their parents would not have

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Motion of Thanks

are not thrown on the streets today. They are living at least from hand to mouth but that is not the case with the agricultural labour. Among the agricultural labour you will find a number of people coming Scheduled Castes and the Scheduled Tribes. If they do not get any work, they leave the village and come to the cities such as Delhi, Bombay, Calcutta, Madras, etc. They do not get accommodation to live. So they construct their huts wherever there is land available, whether it belongs to the Government or private parties. When the huts are constructed, the Government decides to demolish them There was without informing them. big agitation by the Republican Party in 1964 about the demolition of huts. At that time Shri Lal Bahadur Shastri promised that no huts would be demolished unless and until they were provided with alternative sites or accommodation. Now-a-days you will find every day huts are being demolished without any notice and even in winter several huts were demolished. representation was made to the Government and the Government was also helpless. They said that it belonged to the Delhi Adminis-The Delhi Administration that there were orders from the Government. It goes on like this. They are our own people. When we are not in a position to improve their economic condition in their villages, they naturally come here to earn their bread and when they live in the huts, we do not allow them to live there and when the huts are demolished, they are thrown far away, twenty miles away from Delhi. They had come here to earn their livelihood. Are they earning their bread if they go 20 miles away? No. It is for the Government and this House to decide as to what they should do. are the masses and we are not doing any good to them. Every day you find that I receive complaints that they are awav. They have admitted their children in the nearby schools. If you throw them away, the children will not get admission in any other school and they will lose everything. In these circumstances the Government should take note of this and see that some alternative site is provided where there are schools.

Many Members were speaking vehemently about the plight of refugees Zanzibar, Burma and other places wanted the Government to look after their welfare. Nobody will say that we should You are going to make pronot do that. vision for those who are coming from foreign countries but what about the refugees who are here for centuries together? When refugees come from outside countries, you provide them food, clothing, tents and even colonies. Those refugees who come from Pakistan some 21 years back have now constructed decent refugee colonies but for centuries together for those who have been refugees in this country, what have this Government done? They are hutless. No huts are allowed to be constructed for them. This is a very piti-The Government should able condition. do something for their welfare. Many Members have spoken that the Government should make provision for the outsiders who are coming here but have they thought about the people in this country? Secondly, about those who live in the villages, what is their position? Several instances have come to us. You find what happened in Madras. You saw the ill-treatment, burning of localities, burning of persons etc., in the villages. In the district of Kistna, at Kanchakacharla on 24-2-68 it is well-known that forty-four persons were killed. In Andhra a Scheduled Caste boy was burnt alive. Immediately after that, you will find that I had a talk with the Home Minister-Shri Chavan-and I said that I am going to raise this question through a Calling Attention Motion. He said that he would As soon as our Session started accept it. I had submitted the Calling Attention Notice. When I saw the Chairman he was pleased to assure me that the Calling Attention Motion would be accepted. Then the next day I waited for that motion but some other motion was accepted. When I again asked the Chairman, he said: 'I am sorry, instead of accepting your Calling Attention Motion, we will see that you get a Short Notice Question accepted,' Immediately the Short Notice Question was given on the 18th and even today I am told that they have not received the reply from the Home Minister. Going through the procedure for the House as to how the Business should be conducted, I find that if the

Minister does not accept the Short Notice Question, the Chairman will put the ques-Now he says: 'You approach tion first the Home Minister'. Is it the job of the Member to approach the Ministers? What is the office doing? These Scheduled Caste people are suppressed outside and even their representatives are suppressed here. It is a shameful state of affairs. I am very sorry to say this. You will find that persons in Andhra and Madras were burnt. At Beharn in the district of Banda one Scheduled Caste man was arrested by the police on a false complaint. A complaint was made by the Thakur of the village and he was taken into police custody. The Thakur of the village went to the police station and caught hold of Scheduled Caste man while he was in police custody, removed his eyes and he fired him with bullets and he was killed in the police station. And when the Thakur returned home, he raped the wife of that Scheduled Caste man. When these things are happening can we say, "Oh, we are fit for Swaraj"! Is there anybody who can come forward and say, "Oh, we are having our Swaraj and we are running a good Government?" Can anybody say this? You will find that that is not the only

not want to take your time narrating these incidents Hearing all these things you will see that this Government is not capable of running a good Government. When I see these cases, it reminds me of a proverb in ''मिलमिलति Marathi which is this: मौभाग्या पेक्षां **ढ**लढलति वैध्दव्य Perhaps many of you may not understand the meaning of this, and so I shall explain it. The meaning of this is that it is better to lead the life of a widow than to continue to be the wife of an impotent husband. Similar is the case with the Government, Now we are very proud, we call ourselves as the people running the Government. Many of you may be proud of it. But everybody must have some shame when we see these incidents happening when our own national Government is in office. They are not a few incidents. I see hundreds of incidents in the report of the Perumal Committee; you will find that the report is full of these cases; for want of time I cannot

There are other cases where

Scheduled Caste boys are burnt alive. I do

mention them here. So that is what is happening. We want our own Government, but it should be a good Government looking after the welfare of all. But from what we see, nobody will say that our Government is a good Government. It is better to be under a foreign Government—I would prefer that—rather than be under this type of Government, which is ruining the whole country, which is giving no safeguards to the down-trodden masses.

SHRI N. SRI RAMA REDDY (Mysore): Don't you see that self-government is better than foreign Government?

SHRI B. K. GAIKWAD: Yes, self-government is always better, provided it is better than the rule by a foreign Government. But are we still competent enough to rule the country properly? Think for yourself; put your hand on your chest and decide for yourself.

SHRI M. V. BHADRAM (Andhra Pradesh): With a Home Minister like this it makes no difference whether it is self-government or foreign Government.

SHRI B. K. GAIKWAD: Of course, I just want to mention one thing. The main thing is this that when the Scheduled Caste people live in villages you don't allow them to stay there. Generally speaking, they have got separate localities, which you call maharwada, chamarwada or mangwada or some other name. By whatever name called, it is there in every village; in every village you will find two separate villages, so to say, one inhabited by the Scheduled Caste people and the other by the caste Hindus and you do not allow them to mix with you people. Suppose a Scheduled Caste man wants to purchase a house in a caste Hindu village, they do not allow him to purchase it, and if he does in spite of it, the caste Hindus will burn his house. In the circumstances, even before independence, the late Dr. Baba Saheb Ambedkar had said: "If they don't want us to stay with them, to live in their midst, then the better course for the Government would be to acquire some land adjacent to the Government land; wherever there is considerable Government land available, it should be given to the Scheduled Caste people for 0.2

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settlement. And let us have them separate settlements." And if we demand this, naturally, there will be criticism from some of our friends against it, and they will say, "Oh, we do not want to segregate the Scheduled Caste people." Generally speaking, the Scheduled Caste people are already segregated. Yet you do not want that they should stay in a separate settlement, and if they want to go to a different place and construct their houses there, caste Hindus will put forward this plea against them. But I am glad to say that Government has accepted that scheme, and in Mysore, Andhra Pradesh, Maharashtra and Madras the Governments have accepted this separate colonisation of the Scheduled Caste people. Land is given to them there and they are made independent people. No question of untouchability is there and so they are leading a happy life. You will find that Baba Saheb Ambedkar had said, "What is the use of your talking about closer integration of the Scheduled Caste people with the caste Hindus? There are these differences of opinion and differential treatment, and when they are there, there is no other go but to demand separate colonisation of the Scheduled Caste people."

(Time bell rings)

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): It is time that you brought your remarks to a close.

SHRI B. K. GAIKWAD: I have yet a lot to say more from what I find on going through these pages, and there are two or three pages left from which I wanted to say. But I do not want to displease you by taking more time. So my difficulty is that we people are suppressed outside and we people are suppressed here also, inside. You will find that the population of the Scheduled Caste people is not less than something like 12 to 15 per cent in some States, and it is 25 per cent in the all-India population. Now I want to raise questions relating to we Scheduled Caste people and my friend, Mr. Appan, wants to talk, and if we people are not allowed to talk, it is nothing but suppression.

SHRI G. A. APPAN (<u>Tamil</u> Nadu): Exploitation.

SHRI B. K. GAIKWAD: We are already exploited; there is no question of exploitation, but suppression has started again. I know you, I know your heart. I know what you are and I can request you to give us time to speak, but as regards the policy and attitude of the Government it is not in favour of we people. So unless and until you change it there will be no improvement at all. I can only request that you all people and Government should consider this problem very seriously and see that something is done.

Thank you.

सरदार रघुबीर सिंह पंहजारी (पंजाब): मिस्टर वाइस चेयरमैन, सर, मझे अफ़सोस है कि मैं उस वक्त हाउस में नही था जब लोकनाथ मिश्र जी ने बघेल साहब के बारे में प्वाइन्ट रेज किया । मझे अफ़सोस है कि बघेल साहब की अचानक डेथ हुई। साढ़ें नौ बजे उनको जब हास्पिटल ले जाया गया तो मैं भी उसी वक्त हास्पिटल में पहुंच गया । उसके बाद मैंने हैल्थ मिनिस्टर को टेलीफ़ोन किया और मिस्टर के० के० शाह वहां पर आए । उन्होंने कहा कि जितना भी खर्च इनको बचाने के लिए मेडिसन पर हो. उसके लिए आपको किसी की पर्मिशन नहीं लेनी है, उसको आप करिए, जितनी मेडिकल एड आपको इनको दे सकते हैं वह आप दीजिए और आप बाहर के डाक्टर्स लाना चाहें तो उनको भी लाया जाए। उसके बाद अनफार्चनेटली पौने एक बजे उनकी डेथ हो गई । फिर पौने तीन बजे तक उनके रिश्तेदारों ने यह डिसाइड नहीं किया कि उनकी बाडी का क्या किया जाए. यहां परसंस्कार किया जाए या उनके गांव पर भेजा जाए । बाद में उन्होंने हमे बताया कि उनकी बाडी को उनके गांव भेजना चाहिए। जहां तक सर्विस प्लेन का सवाल है, सर्विस प्लेन नेक्स्ट मानिंग जाता था और दूसरे दिन शाम को उनकी बाडी उनके गांव पहुंच सकती थी । चार्डर्स प्लेन हम नही कर सकते

थे। इसलिए उनके रिश्तेदारों ने यह कहा कि ट्रेन का अगर इन्तजाम हो जाए तो अच्छा है। चुनांचे हमने ट्रेन में चार सीटें उनके लिए रिज़र्व करा दीं और वाडी का इन्तजाम किया ले जाने का। उसके लिए एक रेलवे आफ़िसर की ड्यूटी लगाई गई कि वह बाडी को दिल्ली स्टेशन पर रिसीव करें और रायपुर तक बाढी को इस्कोर्ट करें। उसके बाद वहां के कलेक्टर को टेली-फोन किया गया। चूंकि बाडी को डेढ़ सौ मील आगे जाना था। इसलिए उनसे कहा गया कि उसको ले जाने का वे सारा इन्तजाम करें। उनसे यह भी कहा गया कि गांव तक ले जाने में कलेक्टर और पुलिस वाले जो हैं वे बाडी को इस्कोर्ट करें।

जहां तक मि० माथुर और डा० अनूप सिंह का सवाल है, डा॰ अनूप सिंह की बाडी को सर्विस प्लेन में यहां से ले जाया गया था और माथर साहव की बाडी को भी प्लेन में ले जाया गया था लेकिन उसका पेमेंट ऐडमिनिस्टेटिव रिफार्म्स कमीशन ने किया था। इस वक्त जो तरीका है वह मैं आपके सामने अर्ज कर देना चाहता हुं। इस वक्त नियम यह बना हुआ है कि जो मेम्बर किसी कमेटी में गया हुआ है उसकी अगर डेथ हो जाए तो जिस मिनिस्ट्री की की वह कमेटी है उस मिनिस्ट्री को बाडी ले जाने के लिए पेमेंट करना पडेगी । लेकिन होम मिनिस्ट्री ने यहां पर यह कहा कि जिन मेम्बर साहब की यहां डेथ हो दिल्ली के अन्दर उनकी बाडी अगर गांव में ले जानी पडे या किसी और जगह ले जानी पड़े तो उसको सर्विस प्लेन के अलावा और किसी प्लेन मे न भेजा जाए:लेकिन यहां जो मेम्बर्स मैलरीज एण्ड अलाउंसेज कमेटी है उसने इस प्रोपोजल की आलोचना में यह कहा कि चार्टंडं प्लेन का इन्तजाम होना चाहिए, अगर जुरूरत पड़े तो चार्टर्ड प्लेन में ले जाया जाए । अभी तक होम मिनिस्टी और सैलरीज एण्ड अलाउंसेज कमेटी का वह झगड़ा चल रहा है और यह रिक्मेंडेशन जो उसने किया है उसका कोई फैसला नहीं हुआ है। ख़ैर, इस विषय में जितना हमने हो सका वह हमने किया । फिर भी अगर इसमें कोई तुटि रही हैतो मैं उसकी माफ़ी मांगता ह ।

SHRI B. T. KEMPARAJ (Mysore): Mr. Vice-Chairman, Sir, I rise to support the motion of thanks tabled by my friend, Mr. Parthasarathy. The President was pleased to state in his speech in the last paragraph:

"I should now like to conclude this Address by recalling that this year we celebrate Gandiji's birth centenary."

Here the President has very wisely recalled that the country has to pay its homage to Mahatmaji. In this year which is Gandhiji's birth centenary, it is also necessary for us to pay serious attention to what Mahatmaji has said for the improvement and development of industry as well as agriculture. For the last 20 years we have tried to industrialise the country and now the time has come to think seriously how best we can introduce cottage industries in the villages. So many things have been said about the agricultural labourers. We know, Sir, that Mahatmaji was under the impression that every family in the village has to be given aid through a cottage industry if we are to have economic development and if it is not done our swaraj will be a misnomer. For the last twenty years have seen what agitation is there from all quarters and at all levels in the country. In the field of education Mahatmaji wanted that basic system of education should be introduced. If we had introduced the basic system of education twenty years ago, today we would not have had this growing apprehension in the minds of the younger generation who are going in search of jobs. This Westernised system of education only makes the people hunt for jobs, go in search of jobs and when the jobs are not there these youngsters feel frustrated and they begin engaging themselves in various anti-national activities. Therefore it is high time for us to consider seriously [Shri B. T. Kemparaj.]

whether we should not introduce or take up basic education.

As far as industries are concerned, we have got the Khadi and Village Industries Commission, and their officials are there in every State, besides the officials of the various Industries Departments. These officials should be made to go at least for twenty days in a month to the villages to see that in every house in every village the cottage industries are given impetus, Match manufacture, paper manufacture, khadi industry, soap manufacture, glass manufacture, there are several such industries with the help of which according to Mahatmaji village economy could be made self-sufficient. If Mahatmaji's advice had been followed even earlier there would not have been this increase of population in the cities and the creation of slums.

Coming to the question of foreign policy it has been truly said that our Prime Minister as Foreign Minister has done well in shaping the foreign policy of our country. No doubt it is really a creditable thing that we have strictly followed from the beginning the policy of co-existence and non-alignment, that is, keeping India intact and having friendship all over the world.

Now, the hon. Mr. Lokanath Misra, took up a cause which has been over and that was regarding the ex-Chief Minister of Orissa, Mr. Biju Patnaik. When a Commission has given its award in the matter, when it has given a final decision, I do not know what grounds he had to reopen it and to feel so jubilant about it when he has said something which is clearly uncalled for especially after the award given by the Commission. After the award there is an end of the matter. Now, the Commission says on page 812:

"There are certain aspects of the enquiry which enkindle hope and show that all moral values are not lost. The inquiry reveals that if there is impropriety or misuse of office in some quarters there are, by and large, a considerable number of public men who have occupied high offices and whose image emerges untarnished and unscathed. This is clear from the fact that out of the fifteen respondents, charges have not been proved against an overwhelming

majority of them. So far as some of them are concerned, there is not even the remotest indication of their having done anything improper with a view to secure personal gain".

Now what is there left open that our hon. friend should try to create confusion in the minds of the public of Orissa? I say the people are capable of judging themselves. They know what a person's ability or capability is and there is no ground for our hon. friend, Mr. Lokanath Misra, to say that there is any charge against Mr. Biju Patnaik when the award has been given by the Commission.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN); You have three minutes more.

SHRI B. T. KEMPARAJ: Sir. I have spoken only for six minutes.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Now only ten minutes each. I am reminding you because you are spending your time on Mr. Biju Patnaik.

SHRI B. T. KEMPARAJ: Now coming to the Address, it is necessary that the Planning Commission should give its attention more and more to the development of the rural economy. During the last two or three years and in some cases for shorter periods, the United Front Governments have tried their best and some of them are again going to try. It is high time for the Government to see that the economic conditions of the rural population are improv-Then only the democracy that we cherish will have safety and security in the hands of the people of the country. Casteisn and other things should not be the criterion; economic improvement should be the only criterion.

I now come to my last point. On the initiative of the Bombay Government and also on the recommendation of the Working Committee of the Congress the Central Government constituted the Mahajan Commission and the Report of that Commission has come out two years ago. It is the desire of the Government of Mysore and of the Members of Parliament in both Houses that the Government should take some decision to implement the Mahajan Commission Report. If the Mahajan Commission Report.

sion Report is to be implemented, let not the status quo remain but let this decision not be delayed any longer because of the recent agitation in the guise of this border The SRC also stated that Belgaum city and major part of Belgaum District should remain in the State of Mysore. At that time neither the legislators of Bombay nor the Members of Parliament from the bilingual State of Bombay raised any objection against the decision of the SRC or against the States Reorganisation Act. Now they are taking a new plea on this question. It is the State of Mysore alone which has accepted to have the city of Belgaum and also a major part of the Belgaum district in the Karnataka area. Belgaum was the district headquarters of Bombay Karnataka. Therefore, I appeal to the Government to take a decision as recommended on the basis of the Mahaian Commission. Thank vou.

Motion of Thanks

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Balachandra Menon.

SHRI BHUPESH GUPTA: Mr. Vice-Chairman, the Government should make a statement tomorrow. It seems . . .

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Balachandra Menon is leaving tonight and I am allowing him to speak,

SHRI BHUPESH GUPTA: I say a statement should be made as to what they are going to do with the Governor of West Bengal, Mr. Dharma Vira. It is very important.

AN HON. MEMBER: Wait.

SHRI BHUPESH GUPTA: We have waited. Tomorrow the Government will be sworn in. I am not going into that aspect of the matter. The whole thing is very important from the point of view of parliamentary democracy. Mr. Chavan and other tough guys of the Congress, who had made big statements should tender a public apology to the nation...

SHRI A. G. KULKARNI: About what?

SHRI BHUPESH GUPTA: I should like to know—we took it up—why Mr. Dharma Vira has not been recalled.

(Interruptions)

SHRI A. G. KULKARNI: He is speaking on the Budget.

SHRI BHUPESH GUPTA: On the President's Address.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): You have given your views and that is recorded. Those who are concerned with it will take note of it. Mr. Balachandra Menon.

BALACHANDRA MENON SHRI I would (Kerala) Mr. Vice-Chairman, like to take only ten minutes and nothing more. I heard with pain and sorrow my esteemed friend and leader. Mr. Chagla, when he said that everything that has happened here seems to be wrong. He is sorry that the linguistic States have been created. He is sorry that there is so much difference here. All that, he thinks, is because of certain mistaken policies. It is not so. The linguistic States were created because the Congress had promised it from a very early period. We took to linguistic States. There are imbalances. If that can be remedied, gradually if it had been remedied, there will not be this sort of agitation that we are having today. I want to speak on two aspects. One is about the agrarian sector.

It is true that there has been development, from 45 million tonnes to about 98 million tonnes. Thanks to the good seeds and thanks to a good monsoon, we had that development. But then who benefited by it? That is what I would like the hon. Members of the House to consider seriously. All these benefits, which have accrued, have gone to the rich peasant, has gone to the hoarder. It has not reached the ordinary man. Monopoly in land is being created. Land reforms are not taken up The result is more and more seriously. agricultural labour is being created. poor peasant is being thrown out. middle peasant becomes poor. This is the position. Unless we correct it there is going to be a very big explosive position in the rural sector.

Now, take the case of agricultural labour. He is not able to make a proper living, because of the huge unemployment in the rural area. It becomes more difficult, if

[Shri Balachandra Menon.]

you are not having a proper land reform policy. Unfortunately nowhere it is mentioned here. I am sorry the position is going to be very dangerous.

Now, take the case of industries Here also we find that in a backward industrial sector, we are having monopoly trends. What will happen is that it will not be possible for industries to develop. The worker has worked for it. Productivity has increased, but it has benefited the monopolies. That will have to be changed. The entire burden is thrown on the worker, on the poor peasant and on agricultural labour. A high cost of living is there, is thrust on him. Unless you have a proper wage policy and unless you have a proper policy on the question of labour, you are not going to settle any issue. What has happened today? The four legislations that we have passed took away our Fundamental Rights. It does not allow you the right to The right to strike is the only strike. guarantee for collective bargaining. do not have a machinery for collective bargaining. That is what you have done in the Essential Services Act. I request you to change it, so that you are able to build up faith in the worker, who can also be a party for the reorganisation of the economy of our country.

Take, for example, the Banking Act. Section 36AD must be changed. It refuses the right of the bank employee to go into action. So is the case with the Industrial Security Forces Act. These legislations must be removed, so that you win over the worker for rebuilding our economy.

Now, Mr. Chagla was much worried that in most of the States there is insecurity, that there is no possibility of having a strong Government. Why is it so? Now, all the instability in the South has gone over to the North. There is nothing to be worried about it. It is a temporary factor and it will be got over. With political parties who do not have any revivalist thoughts, who do not go on a communal basis, who are prepared to have a correct understanding of the social change, it could be overcome. When they come together, it will be possible to have a stable Govern-LTRS/69—GIPF.

ment, even if we have a large number of parties. Our experience has been that. The Bengal experience is going to be There is nothing to be afraid of. colossus, the Congress, which has been there for the last so many years, can no more continue. All of us, who are really and seriously thinking of bringing about social changes, but not on, the basis of communal, caste and religious prejudices, if we come together, can bring about effective changes. There will be absolutely no difficulty in our marching forward. whole difficulty and danger is only because we have not understood it., In spite of there being various political parties, accepting a common programme of action there is a possibility of our coming together. This can be done only if the worker is mobilised, if the peasant is mobilised. That is one thing which we have to do. have to recognise that right of the worker for collective bargaining, the right of the worker to have some say in the running of the economy of our country. He should have a voice in the running of the industry also. The huge unemployment that we have got will have to be faced. So many thousands of engineers are without jobs. I suggest that we bring them into cooperatives. We have attempted that, I am requesting the Government to seriously consider it. I got 3,000 engineers start a co-operative in Kerala. I want you to seriously consider whether you will be in a position to help us, so that we can rebuild our economy from the village base itself. We can have a modern economy in the villages. Slums will not be created. That is the answer. That is the noncapitalist path and not the Birla way. If you have got the courage we may sit together. At least that is what I want you to consider. Thank you.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The Prime Minister will speak tomorrow after lunch. The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at ten minutes past six of the clock till eleven of the clock on Tuesday, the 25th February, 1969.